

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :2

HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS
HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

10.30 AM - 1.00 PM
2.00 PM - 4.30 PM

DB Criminal Appeals, DB Habeas Corpus Writs, DB Criminal Residue Matters. DB Parole Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	SUSP. OF SENT. (APP) 964/2017 4600 EX-13 IN CRLA 830/2017	NATHA SINGH STATE	KULWANT SINGH-P PRADEEP CHOUDHARY-P	PP-R NARPAT SINGH-R
2	SUSP. OF SENT. (APP) 1084/2017 4600 IN CRLA 1751/2017	NANJI RAM STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT-P RANJEET SINGH-P SABIR KHAN -P	SHYAM S KHATRI-R
3	Hab.Corpus 171/2017 0304 -HAB.COR.	RAJPURI STATE OF RAJASTHAN & ORS.	RAM PRASAD SINGARIA-P SUMITRA SINGARIA-P	SK VYAS-R
4	C.W. 10608/2009 1304 EX 12	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P	MS GODARA-R FALGUN BUCH-R
With	5	C.W. 10609/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
With	6	C.W. 10610/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
With	7	C.W. 10611/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
With	8	C.W. 10612/2009 1304	RADHA MOHAN TEXTILES (PVT.) LTD. UNION OF INDIA & ORS.	SANJEEV JOHARI-P MANOJ BISSA-P MS GODARA-R FALGUN BUCH-R
FOR FRESH ADMISSION WITHOUT STAY				
9	Hab.Corpus 179/2017 0304 -HAB.COR.	MASRARAM STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	
10	C.W. 15743/2017 4400 -PAROLE	LAXMAN STATE & ORS	BY POST-P	
11	C.W. 15761/2017 4400 -PAROLE	DEVA RAM STATE & ORS	BY POST-P	
12	C.W. 15762/2017 4400 -PAROLE	NARAYAN RAM STATE & ORS	BY POST-P	

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate		
FOR FRESH ADMISSION WITHOUT STAY					
13	C.W. 15763/2017 4400 -PAROLE	SURENDRA SINGH STATE & ORS	BY POST-P		
14	C.W. 15949/2017 4400 -PAROLE	MEHBOOB KHAN @ MEHBUDA STATE OF RAJASTHAN & ORS.	KN VYAS-P AR MALKANI-P MOHD AKBAR-P MS CHAUHAN-P		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED					
15	Hab.Corpus 163/2017 0304 -HAB.COR.	ONKAR RAM STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	SK VYAS AAG-R	
16	S.A.W. 140/2017 5800 (STAY) (EXP - 4)	SRIGANGANAGAR CO-OP.INDUS. ESTATE LTD STATE & ORS	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P	GJ GUPTA-R KUSUM RAO AGC-R	
FOR HEARING					
17	CRL.A. 342/2009 4600 For : 2007 Years, 9 Months & 19 Days.	BHANWAR LAL & ANR. STATE	NISHANT BORA-P VINEET R DAVE-P	PP-R	
FOR HEARING					
18	CRL.JAIL.APP 341/1992 4600	SHERSINGH STATE OF RAJASTHAN	SURESH KUMBHAT-P	PP-R	
FOR HEARING					
19	C.W. 5717/2006 0505 BEFORE	MRS.ARUNA RANI JAIN & ORS. RAJ.HIGH COURT & ANR.	MS SINGHVI-P BHUVNESH SHARMA-P DEEPESH BENIWAL-P MUKUL SINGHVI-P RAJAT DAVE-P VINAY SHRIVASTAVA-P	ANAND PUROHIT-R RAJESH PANWAR-R RAJESH PUNIA-R SUNIL JOSHI-R	
FOR HEARING					
20	CRL.A. 415/2015 4600 For : 2011 Years, 12 Months & 20 Days.	MADAN LAL & ANR. STATE	VINEET JAIN-P ASHOK KUMAR-P	PP-R	
With	21	CRL.A. 600/2015 4600	SAMUNDAR LAL STATE	RK CHARAN-P ABHISHEK CHARAN-P	PP-R
With	22	CRL.A. 82/2016 4600	MAHENDRA STATE	RK CHARAN-P ABHISHEK CHARAN-P	PP-R
23	CRL.A. 813/2013 4600 For : 2011 Years, 4 Months & 27 Days.	VASUDEV STATE	MRIDUL JAIN-P KC SHARMA-P	PP-R	

Daily Causelist
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FOR HEARING			
With			
24	CRL.A. 924/2013	LALPAT STATE	DIGVIJAY SINGH JASOL-P RK CHARAN-P
	4600		
25	CRL.A. 913/2011	MUKH RAM STATE	NISHANT BORA-P ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P
	4600	For : 2009 Years, 8 Months & 27 Days.	
26	CRL.A. 781/2012	BHOMA RAM & ANR. STATE	VINEET JAIN-P DHIRENDRA SINGH-P FIROZ KHAN-P GAURAV SINGH-P KR BHATI-P
	4600	For : 2009 Years, 2 Months & 6 Days.	
27	CRL.A. 479/2010	ARJUN LAL STATE	HSS KHARLIA-P RAMANDEEP S SIDHU-P
	4600	For : 2009 Years, 1 Months & 23 Days.	
28	CRL.A. 304/2003	LIYAKAT ALI & ORS STATE	VINEET JAIN-P
	4600	EX 6	PP-R NL JOSHI-R
29	CRL.A. 428/2003	SMT. SAMUDI & ANR STATE	SURESH KUMBHAT-P BHARTI MANGHWANI-P BK BHATNAGAR-P GS RAJPUROHIT-P S SACHDEVA-P SHEETAL KUMBHAT-P
	4600		
With			
30	CRL.A. 908/2004	NONIA @ NONA RAM @ RUPA STATE	SHAMBHOO SINGH-P CHAIN SINGH-P PAWAN GUPTA-P
	4600		
31	CRL.A. 139/2010	SUBHASH STATE	DHIRENDRA SINGH-P JVS DEORA-P SWAROOP SINGH-P VK SHARMA-P
	4600		PP-R RP PARJAPAT-R
32	CRL.A. 238/2012	LADU LAL & ANR. STATE	DIGVIJAY SINGH JASOL-P DOONGAR SINGH-P RK CHARAN-P RS CHOUDHARY-P
	4600		
33	CRL.A. 596/2013	HAJARI RAM & ANR. STATE	PN MOHANANI-P KAPIL MOHANANI-P PRADEEP CHOUDHARY-P YOGITA MOHANANI-P
	4600		
34	CRL.A. 633/2013	SANDEEP STATE	NISHANT BORA-P ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	4600		

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FOR HEARING			
35	CRL.A. 812/2013 4600	BABU LAL STATE	SHAMBHOO SINGH-P BHARAT SINGH-P
36	CRL.A. 880/2013 4600	MANGI LAL & ORS. STATE	SHAITAN SINGH-P SS BARGURAJR-P VN KALLA-P
37	CRL.A. 499/2015 4600	KHEEMA RAM @ KHEEMA STATE	SHAMBHOO SINGH-P BHARAT SINGH-P DHIRENDRA SINGH-P VIKRAM SINGH-P
38	CRL.A. 583/2015 4600	SATYANARIAN & ORS. STATE	KR BHATI-P PUSHPENDRA SINGH-P SD CHAVARIYA-P
39	CRL.A. 627/2015 4600 EX-13	JASVINDRA SINGH & ORS. STATE	DHIRENDRA SINGH-P Dr. NUPUR BHATI-P RAJEEV BISHNOI-P
40	CRL.A. 817/2015 4600 EX-13	SURENDRA SEN STATE	KAUSHAL SHARMA-P MAHESH SANI-P RAJIV KUMAR-P
41	CRL.A. 856/2015 4600	HEMA RAM & ANR. STATE	BP GOSWAMI-P SURESH KUMBHAT-P
42	CRL.A. 1041/2015 4600	MANARAM STATE	VIKAS BIJARNIA-P KR BHATI-P RANJEET JOSHI-P
With			
43	CRL.A. 949/2015 4600	LADHU DEVI STATE	KR BHATI-P PUSHPENDRA SINGH CHOUHAN-P SD CHAVARIYA-P
44	CRL.A. 1047/2015 4600	SHAKTI SINGH STATE	KALU RAM BHATI-P PUSHPENDRA SINGH CHOUHAN-P SD CHAVARIYA-P SUMER SINGH-P
45	CRL.A. 1216/2015 4600	KHEMARAM STATE	LD KHATRI-P
46	CRL.A. 303/2016 4600 FINAL HEARING	RAMA & ORS. STATE	KALU RAM BHATI-P PS CHOUHAN-P SD CHAVARIYA-P SUMER SINGH SEN-P
47	S.A.W. 1048/2015 1600 EX 12	VISHNU DUTT STATE & ORS.	NR CHOUDHARY-P CS BHATI-P ANIRUDH PUROHIT-R OP BOOB GC-R RAJAT ARORA-R SANJEET PUROHIT-R

Daily Causelist
Friday Dated : 08/12/2017

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With 48	S.A.W. 1024/2015	PUSPA DEVI STATE & ORS.	NR CHOUDHARY-P CS BHATI-P	ANIRUDH PUROHIT-R OP BOOB GC-R SANJEET PUROHIT-R
	1600 (STAY) EX 11			
With 49	S.A.W. 1049/2015	KHETA RAM STATE & ORS.	NR CHOUDHARY-P CS BHATI-P	SANJEET PUROHIT-R
	1600 (STAY)			
With 50	S.A.W. 1050/2015	AMRA RAM STATE & ORS.	NR CHOUDHARY-P CS BHATI-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			
With 51	S.A.W. 1051/2015	MUNNI DEVI STATE & ORS.	NR CHOUDHARY-P CS BHATI-P KK BHATI-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			
With 52	S.A.W. 1052/2015	LRS OF CHUKI DEVI & ORS STATE & ORS.	NR CHOUDHARY-P CS BHATI-P KK BHATI-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			
With 53	S.A.W. 1053/2015	GEETA DEVI STATE & ORS.	NR CHOUDHARY-P CS BHATI-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			
With 54	S.A.W. 1054/2015	SANTOSH DEVI STATE & ORS.	NR CHOUDHARY-P CS BHATI-P KK BHATI-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			
With 55	S.A.W. 1055/2015	SHANTI DEVI STATE & ORS.	NR CHOUDHARY-P CS BHATI-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			
With 56	S.A.W. 1056/2015	BASANTI DEVI STATE & ORS.	NR CHOUDHARY-P CS BHATI-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			
With 57	S.A.W. 7/2016	SHANTI DEVI STATE & ORS.	RAJAT DAVE-P	ANIRUDH PUROHIT-R SANJEET PUROHIT-R
	1600 (STAY)			

Daily Causelist
Friday Dated : 08/12/2017

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58	S.A.W. 111/2016	SHABIR KHAN STATE & ORS.	NR CHOUDHARY-P CS BHATI-P ANIRUDH PUROHIT-R OP BOOB GC-R SANJEET PUROHIT-R

1600

HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS
(In Chamber)
HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
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Court No :3

HON'BLE MR. JUSTICE SANGEET LODHA
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

10.30 AM - 1.00 PM
2.00 PM - 4.30 PM

DB Special Appeals Writs related to Service Matters, DB Contempt Matters, DB Tax Matters, DB Civil Special Appeals, DB Civil Writs including VIRES Matters and Judicial Officers Matters, DB Family Court & Matrimonial Matters. DB Civil Residue Matters. Admission & Orders cases of DB Special Appeals Writs related to Service Matters, DB PIL Matters and DB CAT Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
1	C.W. 15882/2017 0510 (STAY)	PRAMOD TAK & ORS. RAJASTHAN HIGH COURT & ORS.	RAJVENDRA SARASWAT-P	
2	C.W. 15926/2017 0400 -PIL(STAY)	MOHAMMED IQBAL KHAN & ANR. STATE OF RAJASTHAN & ORS.	NL JOSHI-P KIRTI JOSHI-P	
3	S.A.W. 992/2017 0515 (STAY)	RAJ KUMAR BENIWAL STATE OF RAJ. & ORS.	RAJESH SHAH-P	
4	S.A.W. 1050/2017 0515 (STAY)	RAJVIR STATE OF RAJASTHAN & ANR.	VIKAS BIJARNIA-P SUDESH BIJARNIA-P SURENDRA BANA-P	
FOR FRESH ADMISSION WITHOUT STAY				
5	S.A.W. 1091/2017 0515	MANGLESH SONI STATE OF RAJ.& ORS.	DR.NIKHIL DUNGAWAT-P NIHAR JAIN-P	
FOR ORDERS - DEFFECT CASES				
6	C.M.A. 789/2017 1001	DHARMVEER MOHINI @ MONIKA & ANR.	SUNIL BENIWAL-P AR BENIWAL -P MANJEET GODARA-P SAHEE RAM MUNDEL-P	DR AA BHANSALI-R
7	C.M.A. 3049/2017 1001	TULSI DEVI SATNAM	DS THIND-P	
8	I.T.APPEAL 102/2017 1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR AKASH JAIN	KK BISSA-P	
9	I.T.APPEAL 103/2017 1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S HEM SINGH AND PARTY	KK BISSA-P	
10	I.T.APPEAL 104/2017 1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S ASHOK KUMAR DEVENDRA MEEL & PARTY	KK BISSA-P	
11	I.T.APPEAL 105/2017 1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S RAM SWAROOP JAISWAL & PARTY	KK BISSA-P	
12	I.T.APPEAL 106/2017 1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S OM PRAKASH HITENDRA TAK & PARTY	KK BISSA-P	

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
13	I.T.APPEAL 107/2017 1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR AKASH JAIN	KK BISSA-P	
14	I.T.APPEAL 108/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL M/S ADARSH CREDIT CO. OPERATIVE SOC. LTD	KK BISSA-P	
15	I.T.APPEAL 109/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL M/S ADARSH CREDIT CO. OPERATIVE SOC. LTD	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
16	I.T.APPEAL 111/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL SMT. DAKSHA JAIN	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
17	I.T.APPEAL 112/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL NAND KISHORE MALANI	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
18	I.T.APPEAL 113/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL GAUTAM SHARMA	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
19	I.T.APPEAL 114/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL NARESH SINGHVI	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
20	I.T.APPEAL 115/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL M/S PACIFIC ACADEMY OF HIGHER EDUCATION	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
21	I.T.APPEAL 116/2017 1303	PR. COMMISSIONER OF INCOME TAX CENTRAL M/S PACIFIC ACADEMY OF HIGHER EDUCATION	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
22	I.T.APPEAL 117/2017 1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S OM PRAKASH SAURABH TAK & PARTY	KK BISSA-P	
FOR ORDERS				
23	WRIT CONT. 371/2016 2401 EX 13	MAHENDRA LODHA C.S. RAJAN & ORS	ASHOK CHHANGANI-P AVIN CHHANGANI-P	RAJESH PANWAR,AAG-R SS RATHORE AAAG-R
24	C.W. 3132/2017 4400 -PAROLE(STAY)	NIRAJ KANWAR PARMAR STATE OF RAJASTHAN & ORS.	MOTI SINGH-P BS TAPU-P PD RAJPUROHIT-P	KL THAKUR-R DINESH JAIN-R
25	C.W. 9757/2017 0515 (STAY)	MOHAMMAD MUSA & ORS UNIVERSITY GRANTS COMMISSION & ORS	DS BENIWAL-P	

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26	C.W. 12415/2017 0515 (STAY)	DURGESH KACHHAWAHA & ORS. THE UNIVERSITY GRANTS COMMISSION & ORS.	DS BENIWAL-P VC SARGARA-P	
27	S.A.W. 149/2009 1804	PHUSA RAM STATE & ORS.	HEMANT CHOUDHARY-P BL CHOUDHARY-P VISHAL JANGID-P	JL PUROHIT-R RAJEEV PUROHIT-R
28	S.A.W. 387/2012 1502	SWAMI KESHWANAND RAJ. AGRI. UNIV. & ANR JUDGE IND. TRI. BIKANER & ORS	RAJESH PUNIA-P GR POONIA-P	CP TRIVEDI-R
29	S.A.W. 176/2013 1600 (STAY)	PRAMOD KUMAR STATE & ORS	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
30	C.W. 9887/2017 0507	ASHOK KUMAR & ORS. STATE OF RAJASTHAN & ORS.	RS SALUJA-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P	KL THAKUR AAG 1-R
With				
31	C.W. 9625/2017 0507 (STAY)	BHAGCHAND DEVENDA & ORS RVPNL JAIPUR & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P	CP SONI-R
32	C.W. 14761/2017 0515 (STAY)	DR.DINESH PARMAR & ORS. STATE OF RAJASTHAN & ANR.	ANKUR MATHUR-P KULDEEP MATHUR-P	RAJESH PANWAR,AAG-R RS SALUJA-R
33	C.W. 15207/2017 0515 (STAY)	DR.ABHINAV PUROHIT STATE OF RAJASTHAN & ORS.	ANIL BHANDARI-P DINESH CHOUDHARY-P	RAJESH PANWAR,AAG-R RS SALUJA-R
34	C.W. 15318/2017 2601 (STAY)	MS. GEETIKA TANWAR STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P RAJAT ARORA-P SANJEET PUROHIT-P SURENDRA THANVI-P	RAJESH PANWAR, AAG-R HEMANT JAIN-R RS SALUJA-R
35	S.A.W. 1148/2013 2700 (STAY)	ABDUL SAKUR RENT TRIBUNAL, PALI & ORS.	SANJEEV JOHARI-P LALIT K PUROHIT-P PRITESH MANDOVER-P	OP MEHTA-R SAJJAN SINGH-R USMAN GHANI-R
36	S.A.W. 1120/2015 0501 (STAY)	THE STATE OF RAJASTHAN & ORS. MAHAVEER PRASAD	PRITHVI RAJ SINGH AAG-P DINESH OJHA-P	LALIT K PUROHIT-R
37	S.A.W. 400/2017 0515 (STAY)	SUKSHMA SHARMA STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P	TARUN JOSHI-R KHET SINGH-R SS LADRECHHA AAG-R
38	S.A.W. 500/2017 0515 (STAY)	GIRIRAJ GUJRATI STATE OF RAJASTHAN & ORS.	GOPAL ACHARYA-P	RAJESH PANWAR AAG-R SHYAM PALIWAL-R

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ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
39	S.A.W. 524/2017	PREM PRAKASH STATE OF RAJASTHAN & ORS.	DR. RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P	
	1806 (STAY)			
40	S.A.W. 581/2017	RAMKARAN & ANR. STATE & ORS.	NISHANT MOTSARA-P TARUN DHAKA-P	
	0515 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY FILED				
41	C.W. 3663/2017	JAN JAGRAN SANSTHAN STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P	DR. SACHIN ACHARYA-R MUKESH DAVE-R
	0400 -PIL(STAY) [PIL MATTER]			
42	C.W. 4361/2017	RAJEEV KUMAR JAISWAL & ORS. STATE OF RAJASTHAN & ORS.	HARISH PUROHIT-P HARSHVARDHAN SINGH-P	PRITHVI RAJ SINGH AAG-R DINESH OJHA-R
	0505 (STAY)			
43	C.W. 5021/2017	SURESH PUNAWAT STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P	DHANESH SARASWAT-R
	0515 (STAY) EX 13			
44	C.W. 13047/2017	AMRIT RAJ MEENA UNION OF INDIA & ORS	KULDEEP MATHUR-P KDS CHARAN-P	RAJEEV PUROHIT-R SANJEET PUROHIT-R VIPUL SINGHVI-R
	0502 (STAY)			
FINAL DISPOSAL AT ADMISSION STAGE				
45	C.W. 14518/2015	SATYA NARAYAN DERASHRI BAR COUNCIL OF INDIA & ORS	USMAN GHANI-P TRIBHUWAN GUPTA-P	VINEET DAVE-R PRITAM SOLANKI-R
	4400 -PAROLE(STAY)			
FOR HEARING				
46	C.W. 11742/2009	BHAKAR RAM & ANR STATE OF RAJ. & ORS	BL MAHESHWARI-P RK RATHI-P THANA RAM CHOUDHARY-P	BL TIWARI-R GR PUNIA AAG-R
	1305			
47	S.A.W. 1200/2011	LRS OF PRITHVI RAJ BOARD OF REVENUE,AJMER & ORS.	REKHA BORANA-P	BL PUROHIT-R RAJEEV PUROHIT-R
	1804 (EXP-10)			
48	S.A.W. 790/2013	AJMER VIDHYUT VITRAN NIGAM, LTD. &ORS SMT. LAXMI DEVI	RAVI BHANSALI-P SIDDHARTH TATIA-P	VN KALLA-R
	0515			
49	C.M.A. 1783/2014	VIDHYADHAR PRATHIBHA	HEMANT SHRIMALI-P HARISH JANGID-P HIMANSHU SHRIMALI-P	AKSHAY KUMAR DAVE-R NAVIN SHARMA-R SN BHATT-R
	1001			
50	C.M.A. 1093/2015	ANKIT GARG KHUSHBU	DR. SHAILENDRA KALA-P ABHILASHA BORA-P ANUJ KALA-P NISHANT BORA-P	KISHAN BANSAL-R SAJJAN SINGH-R
	1002			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
51	C.M.A. 1092/2015	ANKIT GARG KHUSHBU	DR. SHAIENDRA KALA-P ANUJ KALA-P MEENU PUROHIT-P NISHANT BORA-P	SAJJAN SINGH-R KISHAN BANSAL-R VIKRAM SINGH-R
	1001			
52	C.M.A. 2301/2015	RAJKUMAR CHAJER SMT. DIMPLE JAIN	HAIDER AGHA-P ABDUL RAHIM-P SALMAN AGHA-P	DS BAGHELA-R
	1001			
53	C.EXCISE APP 5/2011	U.O.I. M/S JYOT OVERSEAS PVT.LTD.& ANR.	MS GODARA-P FARZAND ALI-P VIPUL SINGHVI-P	
	1304			

HON'BLE MR. JUSTICE SANGEET LODHA
(In Chamber)
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :4

HON'BLE MS. JUSTICE NIRMALJIT KAUR

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Writs (Miscellaneous) pertaining to Academic Matters, Rent Tribunal, Tax Matters (Class code 1301 to 1314), Transport Matters(Class Code 2101 to 2103), Mining Minerals, Mining Lease Matters, Land Revenue and Tenancy Matters {Class Code 1801 to 1806}, Colonisation Matters{Class Code 5500} & S.B. Civil Writs relating to Prevention of Corruption Act except matters in which prosecution sanction has been challenged. SB Civil Contempt Matters.

NOTE: 1.LEARNED COUNSEL SEEKING PERMISSION FOR LISTING FRESH CASES ARE DIRECTED TO FURNISH INWARD NUMBER ON PERMISSION SLIP FROM STAMP REPORTER SECTION.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	WRIT CONT. 193/2013	SMT. INDU RAJPUROHIT MS. VINU GUPTA & ORS	SAJJAN SINGH-P JK BHAIYA-P NITISH BAGRI-P GR POONIA-R DR KAWADIA-R JAMWANT JURJAR-R KL THAKUR-R MAHENDRA CHOUDHARY-R MOHIT BHATNAGAR-R RISHABH TAYAL-R SS RATHORE AAAG-R
	2401		
2	C.C.P. 62/2016	LRS OF RAMA KISHAN LRS OF LAKHE KHAN	HR SONI-P JITENDRA SONI-P KAPIL SONI-P NAROTTAM SONI-P ANCHIT SINGHVI-R N R CHOUDHARY-R
	2401 EX-9		
3	WRIT CONT. 657/2016 2401	NATWAR LAL REKHA GUPTA & ANR.	MANOJ BHANDARI-P
4	WRIT CONT. 695/2016 2401	BHAGWAN GIRI AJEETAV SHARMA & ORS	MANOJ BHANDARI-P KL THAKUR AAG-R
5	WRIT CONT. 972/2016 2401	M/S PARIHAR BUILDERS ARUN PUROHIT & ANR	SUSHIL SOLANKI-P NIRANJAN PATEL-P S G OJHA-R
With			
6	WRIT CONT. 963/2016 2401	SHREE DURGA CONSTRUCTION COMPANY KAILASH CHANDRA MEENA & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P
With			
7	WRIT CONT. 964/2016 2401	SHREE DURGA CONSTRUCTION COMPANY KAILASH CHANDRA MEENA & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P SG OJHA-R
8	WRIT CONT. 59/2017 2401 (EXP - 6)	OJASWI MARBLES & GRANITES PVT.LTD. STATE & ORS	AKHILESH RAJPUROHIT-P
9	WRIT CONT. 419/2017 2401	RAMJEEVAN CHOUDHARY & ORS. OP MEENA & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P K L THAKUR AAG-R RISHABH TAYAL-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
10	WRIT CONT. 530/2017 2401	ONKAR SINGH & ORS. ANANT KUMAR & ORS.	MUKESH VYAS-P	
11	WRIT CONT. 563/2017 2401	NAND KISHORE STATE OF RAJASTHAN & ANR.	NK SHARMA-P	
12	WRIT CONT. 842/2017 2401	BHUPENDER SINGH SODHA KARTAR SINGH PUNIA & ANR.	ARPIT BHOOT-P CS KOTWANI-P DC KHATRI-P PRATEEK CHARAN-P VARTIKA MEHRA-P	
13	WRIT CONT. 1150/2017 2401	BHARAT JHURIYA RAJESH KUMAR @ RAJU BOXER & ANR	MAHESH KHYANI-P CS INDA-P PK DODA-P	
14	WRIT CONT. 1351/2017 2401	KAILASH CHANDRA MEGHWAL NAVEEN MAHAJAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P	
15	WRIT CONT. 1435/2017 2401	SOHANI VISHNOI VK MATHUR & ANR.	PRITAM SOLANKI-P BL DHAKA-P	KL THAKUR AAG-R
16	WRIT CONT. 1442/2017 2401	MAHESH CHAWARIYA STATE OF RAJASTHAN & ORS.	AKHILESH RAJPUROHIT-P	
17	WRIT CONT. 1445/2017 2401	ASHISH KUMAR SHARMA NAVEEN MAHAJAN & ORS.	HANUMAN SINGH CHOUDHARY-P	
FOR FRESH ADMISSION WITH STAY				
18	C.W. 12849/2012 1804 (STAY)	RAM SWAROOP STATE OF RAJ. & ORS.	SURESH SHRIMALI-P	
19	C.W. 14197/2016 1806 (STAY)	KHIMARAM & ANR STATE & ORS	MOTI SINGH-P BS TAPU-P PD RAJPUROHIT-P SUKHDEV-P URJA RAM-P	RAKESH ARORA-R RAJDEEP SINGH-R
20	C.W. 10477/2017 2604 (STAY)	DURGENDRA SINGH INDA JAI NARAIN VYAS UNIVERSITY, JODHPUR & ORS	PD DAVE-P HR PARIHAR-P R PARIHAR-P	
21	C.W. 12122/2017 1806 (STAY)	SAJJAN KHAN STATE OF RAJASTHAN & ORS.	BL SWAMI-P	
22	C.W. 15217/2017 0701 (STAY)	MOHAMMED RAMZAN THE APPELLANTE RENT TRIBUNAL & ORS.	SK MATHUR-P MAHAVEER MEHTA-P	
23	C.W. 15849/2017 1804 (STAY)	NARENDRAVARDHAN SINGH STATE OF RAJASTHAN & ORS.	GS BHATI-P	
24	C.W. 15958/2017 2612 (STAY)	LAKSHYA JAGTIANI UNION OF INDIA & ORS.	PANKAJ GUPTA-P	

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
25	C.W. 16027/2017	KALGIDHAR TRUST, BARU SAHIB STATE OF RAJASTHAN & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P	
	2609 (STAY)			
FOR ADMISSION - FRESH WITHOUT STAY				
26	C.W. 14985/2017	SMT. MANJU CHOUDHARY CENTRAL MODERN EDU.SOCIETY & ANR.	ASHOK PATEL-P BL KUDAN-P DHAN RAJ CHOUDHARY-P SACHIN BHATI-P	
	0703			
FOR ORDERS				
27	WRIT M.APPL 117/2017 4200	DR. SURENDRA MERTIA MUKESH SHARMA & ORS.	PETI. SELF-P	KL THAKUR AAG 1-R RISHABH TAYAL-R
28	C.W. 3992/2005	BIRBAL STATE & ORS.	AJAY PUROHIT-P JL PUROHIT-P NR BUDANIA-P NS ACHARYA-P	SUNIL BENIWAL-R OP BOOB-R SUNIL BENIWAL-R
	1804			
29	C.W. 1847/2007	MODERN INSULTORS LTD. STATE & ORS.	BC MEHTA-P LALIT PAREEK-P	A.A.G.-R KL THAKUR-R NM SODHA AAG-R
	1314			
30	C.W. 6049/2007	HEERA LAL B.O.R.,RAJ.AJMER & ORS.	MANISH SHISHODIA-P GK RATHORE-P HL KELA-P	GC-R
	1802 (STAY)			
31	C.W. 1079/2015	NANAK RAM BOARD OF REVENUE AJMER & ORS	CS KOTWANI-P	
	1804 (STAY)			
32	C.W. 1294/2015	DINESH KOTHARI UMRAO SINGH NAGORI & ORS.	TRIBHUWAN GUPTA-P	SAJJAN SINGH RATHORE-R
	0703 (STAY)			
33	C.W. 9807/2015	LALA & ORS STATE & ORS	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P	OP BOOB-R OP BOOB-R
	1806 (STAY)			
With				
34	C.W. 13710/2015	RAJENDRA KUMAR & ORS STATE & ORS	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P	OP BOOB GC-R
	1806 (STAY)			
35	C.W. 6436/2016	M/S. GEETANJALI INFOSYSTEMS PVT LTD., STATE & ANR	MANOJ BHANDARI-P	SANDEEP SHAH-R
	5600 (STAY) EX-8			
36	C.W. 9076/2016	RAM DEV STATE & ORS	SUSHIL SOLANKI-P	SUMAN PORWAL-R R PANWAR,AAG-R
	0900 (STAY)			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
37	C.W. 11163/2016 0701 (STAY)	CHUNNI LAL APPL. RENT TRIBUNAL, JODHPUR & ORS	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P
38	C.W. 7224/2017 0703 (STAY)	SMT.JYOTSNA & ANR. MURLI	ASHOK PATEL-P BL KUDAN-P SACHIN BHATI-P
39	C.W. 8561/2017 5500 (STAY)	SAFI KHAN STATE OF RAJASTHAN & ORS.	AJEET DAIYA-P PRS RATHORE-P
40	C.W. 9801/2017 2609 (STAY)	MATA GUJARI K.S. SANSTHAN UNION OF INDIA & ORS.	SANDEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN -P SANDEEP SHAH-P
41	C.W. 10508/2017 2609 (STAY)	M.C. GURU NANAK GIRLS SENIOR SEC.SCHOOL UNION OF INDIA & ORS.	PRADEEP SHAH-P SANDEEP SHAH-P
42	C.W. 12706/2017 2612 (STAY)	SHRI BHANWAR LAL DUGAR UNION OF INDIA & ORS.	KULDEEP MATHUR-P DS SODHA-P HARISH JANGID-P HIMANSHU SHRIMALI-P
43	C.W. 14825/2017 0701 (STAY)	KHEMRAJ MENARIYA SMT. BHANWARI BAI & ORS.	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
44	C.W. 14926/2017 0900 (STAY)	ASHOK KUMAR JAIN STATE & ORS	DD THANVI-P AMIT VYAS-P
FOR ORDERS - DEFECT CASES			
45	WRIT CONT. 1010/2017 2401	PRITHVI RAJ RAMAKISHAN & ORS	BS SANDHU-P DS GHARSANA -P HS SANDHU-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED			
46	C.W. 3408/2014 5500 (STAY)	SMT. LICHAMA STATE & ORS.	NK GOYAL-P VARUN GOYAL-P
47	C.W. 5439/2014 0701 EX-9	MANOJ KUMAR RENT APPELLATE TRIB. CHURU & ORS.	SURESH SHRIMALI-P LM LODHA-P RAJESH PUNIA-P
48	C.W. 1132/2015 0701	SUJAAT AHMED SHOKAT ALI & ANR.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED			
With			
49	C.W. 1163/2015	SUJAAT AHMED FARIYAD ALI & ANR.	SP SHARMA-P RAJKUMAR YADAV-R SWATI SHARMA-P GR SINGHVI-R JITENDRA CHOPRA-R
	0701		
50	C.W. 9347/2016	BHERU & ORS STATE & ORS	CHAITANYA GAHLOT-P BHEEM ARORA-R BHAWANI SINGH-P OP BOOB-R MONARK GAHLOT-P MS KRISHNA SHARMA-P MS SHIVA GAHLOT-P
	1806 (STAY)		
With			
51	C.W. 3137/2016	BABU LAL STATE & ORS	CHAITANYA GAHLOT-P BHEEM ARORA-R BHAVANI SINGH-P MONARK GAHLOT-P
	1806 (STAY)		
52	C.W. 3607/2017	BHAGWATI MAHILA S. P.MAHAVIDHYALAYA NATIONAL COUNCIL FOR TEACHERS EDU.& ORS.	SAJJAN SINGH P R SINGH-R RATHORE-P PR SINGH-R RS SHEKHAWAT-P R R KANWAR-R VS BHATI-P
	2609 (STAY)		
53	C.W. 9630/2017	SHARWAN KUMAR PAWAN KUMAR	HS SIDHU-P MS PUROHIT-R BALTEJ SINDHU-P
	0701 (STAY)		
54	C.W. 10506/2017	M.C. GURU NANAK KHALSA PG COLLEGE UNION OF INDIA & ORS.	PRADEEP SHAH-P PR SINGH-R MRS P SHAH-P RANJEET SINGH-P SABIR KHAN -P SANDEEP SHAH-P
	2609 (STAY)		
FOR ADMISSION WITH NOTICE SERVED - REPLY FILED			
55	C.W. 14827/2013	SMT. MONA KANWAR STATE & ORS	DD THANVI-P SUMAN PORWAL, AMIT VYAS-P DYGC-R ARVIND SHRIMALI-P SUMAN PORWAL-R
	0900 (STAY)		
56	C.W. 4875/2014	KEWAL CHAND STATE OF RAJ. & ORS.	RAJEEV PUROHIT-P OP BOOB GC-R AJAY PUROHIT-P NR BUDANIA-P SR JOSHI-P
	1804 (STAY)		
57	C.W. 7221/2016	SHREE VIDHI SEWA SAMITI, BHILWARA STATE & ORS	ASHOK CHHANGANI-P AVIN CHHANGANI-P
	2609 (STAY)		
58	C.W. 8990/2016	JULE KHAN BAI & ANR STATE & ORS	LR PUNIA-P RR KANWAR GC-R RJ PUNIA-P
	2612 (STAY)		
With			
59	C.W. 6329/2014	ALOK BHATTAR STATE & ORS.	PETI. SELF-P RR KANWAR,GC-R DD CHITLANGI-P
	2612		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
60	C.W. 7781/2014	RAJESH KUMAR STATE & ORS.	ROHITASH SINGH-P MUKESH KUMAR-P OM SINGH BHATI-P
	2612		
With			
61	C.W. 7786/2014	MOHD. RAMJAN STATE & ORS.	PRAMENDRA BOHRA-P B L BHATI-R RR KANWAR-R
	2612 (STAY)		
With			
62	C.W. 6206/2017	HEERA SINGH & ORS. STATE OF RAJASTHAN & ORS.	NK SHARMA-P RR KANWAR-R
	2612 (STAY)		
With			
63	C.W. 7932/2017	AMANDEEP SINGH & ORS STATE & ORS	R BHATNAGAR-P
	2612 (STAY)		
With			
64	C.W. 8798/2017	MOHAN SINGH STATE OF RAJASTHAN & ORS.	LK RAMDHARI-P RR KANWAR-R OP MEGHWANSHI-P RR MUNDHAN -P
	2612 (STAY)		
With			
65	C.W. 9592/2017	ABDUL GAFAR STATE OF RAJASTHAN & ORS.	PRAMENDRA BOHRA-P
	2612 (STAY)		
66	C.W. 15179/2016	ANKITA KUMARI STATE & ORS	SAJJAN SINGH RATHORE-P MS BHATI-P RS SHEKHAWAT-P VIKRAM SINGH BHATI-P
	2604 (STAY)		BHAVIT SHARMA-R BHAVIT SHARMA-R LR BISHNOI-R MUKTESH MAHESHWARI-R
67	C.W. 15212/2016	AMIT GOOTHWAL JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	DR.NIKHIL DUNGAWAT-P NIHAR JAIN-P
	2604 (STAY)		ASHOK CHHANGANI-R
68	C.W. 6897/2017	RADHEYSHYAM STATE OF RAJASTHAN & ORS.	MANOJ PUROHIT-P
	1806 (STAY)		OP MEHTA-R DR PRATISTHA DAVE-R
69	C.W. 7356/2017	KHUSBU MEENA MOHAN LAL SUKHADIA UNIVERSITY &ANR.	ARJUN PUROHIT-P
	2612 (STAY)		RAJESH PUNIA-R BHARAT DEVASI-R
FINAL DISPOSAL AT ADMISSION STAGE			
70	C.W. 7431/2014	DR. ARUN KOTHARI STATE & ORS.	DR. NUPUR BHATI-P DHIRENDRA SINGH-P RS SHEKHAWAT-P
	2606 (STAY)		SUMAN PORWAL-R MANISH PATEL-R RAVI BHANSALI-R SUMAN PORWAL-R
71	C.W. 9783/2014	SUMATI EXPORTS, UDAIPUR UNION OF INDIA & ANR.	ANJAY KOTHARI-P MUKESH GURJAR-P
	1303 (STAY)		SUNIL BHANDARI-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FINAL DISPOSAL AT ADMISSION STAGE				
72	C.W. 14259/2016	NAHAR COLOURS & COATING LTD UNION OF INDIA & ANR	ANJAY KOTHARI-P BHAGIRATH PATEL-P MUKESH GURJAR-P	KK BISSA-R
	1303 (STAY) EX-6			
With				
73	C.W. 303/2014	NAHAR COLOURS & COATING LTD., UNION OF INDIA & ANR.	ANJAY KOTHARI-P B PATEL-P	KK BISSA-R
	1303 (STAY)			
With				
74	C.W. 304/2014	M/S. ORIENT GLAZES LTD., UNION OF INDIA & ANR.	ANJAY KOTHARI-P BHAGIRATH PATEL-P	KK BISSA-R
	1303 (STAY)			
With				
75	C.W. 2027/2015	M/S. ORIENT GLAZES LTD., UNION OF INDIA & ANR	ANJAY KOTHARI-P	KK BISSA-R
	1303 (STAY)			
With				
76	C.W. 2028/2015	NAHAR COLOURS & COATING LTD., UNION OF INDIA & ANR	ANJAY KOTHARI-P	KK BISSA-R KK BISSA-R
	1303 (STAY)			
With				
77	C.W. 2029/2015	NAHAR COLOURS & COATING LTD., UNION OF INDIA & ANR	ANJAY KOTHARI-P	KK BISSA-R
	(STAY)			
With				
78	C.W. 2031/2015	M/S. ORIENT GLAZES LTD., UNION OF INDIA & ANR	ANJAY KOTHARI-P	KK BISSA-R
	1303 (STAY)			
NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 04/12/2017 TO FRIDAY DATED 08/12/2017.				

HON'BLE MS. JUSTICE NIRMALJIT KAUR
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :5

HON'BLE MR. JUSTICE SANDEEP MEHTA

10.30 AM - 1.00 PM

SB Criminal Misc. Petitions u/s 482 Cr. P. C., SB Criminal Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	CRL.M.PET. 2629/2016 0204	MANGLA RAM STATE & ORS.	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P
2	APPL. CRL. 1538/2017 (IN CRLMP 4216/2017)	VEERA RANI STATE & ORS	DS RAJVI-P
3	CRL.M.(BAIL) 9628/2017 0202 2ND BAIL BEFORE	JAWAHAR SINGH STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
4	CRL.M.(BAIL) 10663/2017 0202 (2ND BAIL)(BEFORE)	BHUVANI RAM STATE	RN BISHNOI-P
5	CRL.M.(BAIL) 10934/2017 0202 2ND BAIL BEFORE	DEV STATE	RK CHARAN-P ABHISHEK CHARAN-P
6	CRL.M.(BAIL) 10952/2017 0202 3RD BAIL BEFORE	MUKESH STATE	PANKAJ SHARMA-P CHETANA SHARMA-P
FOR FRESH ADMISSION WITH STAY			
7	CRL.M.PET. 3815/2017 0204 (STAY)	MOOLA RAM STATE & ANR	KL CHAUHAN-P SS RATHORE-P
8	CRL.M.PET. 4201/2017 0204 (STAY)	SMT SANTOSH & ANR STATE & ANR	NITIN GOKLANI-P RAJESH LAMBA-P
9	CRL.M.PET. 4311/2017 0204 (STAY)	DIGVIJAY SINGH CHUNDAWAT & ANR STATE & ANR	BS RATHORE-P CHANDRASEN SINGH-P TS RATHORE-P
10	CRL.M.PET. 4312/2017 0204 (STAY)	NARESH KUMAR GANDHI STATE & ANR	KAILASH KHATRI-P
11	CRL.M.PET. 4329/2017 0204 (STAY)	LOKESH SINGH STATE & ANR	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
12	CRL.M.PET. 4331/2017 0204 (STAY)	BHANWAR SINGH STATE & ANR	AMIT GAUR-P ANIL VYAS-P NS RATHORE-P
13	CRL.M.PET. 4332/2017 0204 (STAY)	NEMICHAND STATE & ANR	VN KALLA-P MA KHAN-P
14	CRL.M.PET. 4342/2017 0204 (A/W CRLMP 3814/2017)	MAHENDRA SINGH CHOUDHARY STATE & ANR	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
15	CRL.W. 42/2017 0113 (STAY)	BAR ASSOCIATION POKRAN STATE & ORS	KULDEEP MATHUR-P DS SODHA-P
FOR FRESH ADMISSION WITHOUT STAY			
16	CRL.M.PET. 792/2016 0204	SANJAY STATE & ORS.	VIPIN MAKKAD-P
17	CRL.M.PET. 3431/2017 0204	MOHAN LAL @ TINU STATE	RS GILL-P
18	CRL.M.PET. 3877/2017 0204	DHANNA RAM STATE & ORS	AD UJJWAL-P JAGDISH PRASAD SWAMI-P
19	CRL.M.PET. 4322/2017 0204	BABU LAL STATE & ORS	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P
20	CRL.M.PET. 4327/2017 0204	FARID KHAN STATE & ORS	MANOJ BOHRA-P SEEMA BOHRA-P
21	CRL.M.PET. 4328/2017 0204	SWATI STATE & ANR	PANKAJ GUPTA-P
22	CRL.M.PET. 4333/2017 0204	SMT VIMLA KANWAR STATE & ORS	BS RATHORE-P CHANDRASEN SINGH-P TS RATHORE-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
23	CRL.M.PET. 751/2013 0204 (STAY) A/W CRLMP 103/2013	ANAND STATE	DR.SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P
24	CRL.M.PET. 792/2013 0204 (STAY)	BHANWAR LAL & ORS. STATE & ANR.	SP SHARMA-P MS RATHORE-P
25	CRL.M.PET. 1982/2013 0204 (STAY)	MOHIT & ORS. STATE & ANR.	MOTI SINGH-P JOGENDRA SINGH-P RK MEHAR-P
26	CRL.M.PET. 2259/2014 0204 (STAY) *	SMT.JADAV DEVI & ORS. STATE & ANR.	SURESH KUMBHAT-P SHEETAL KUMBHAT-P
27	CRL.M.PET. 1665/2015 0204 (STAY)	KULDEEP PREMI STATE & ANR.	ANIL JOSHI-P
28	CRL.M.PET. 1694/2015 0204 (STAY)	SMT. BADU KUMARI STATE	SS SISODIA-P HEMANT JAIN-P
29	CRL.M.PET. 738/2016 0204 (STAY)	MADHU SINGH & ORS. STATE & ANR.	NISHANT BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
30	CRL.M.PET. 2079/2016	MADAN LAL & ORS. STATE & ANR.	RAJENDRA CHOUDHARY-P SANDEEP GAUR-P
	0204 (STAY)		
With			
31	CRL.M.PET. 2009/2016	MADAN LAL & ORS. STATE & ANR.	RAJENDRA CHOUDHARY-P SANDEEP GAUR-P
	0204 (STAY)		
32	CRL.M.PET. 2472/2016	ASHOK STATE	SD PUROHIT-P NITIN MEHTA-P RAM SUKH MALI-P RAVI PUROHIT-P SP BISSA-P VISHAL JOSHI-P
	0204 (STAY)		
33	CRL.M.PET. 2624/2016 0204 (STAY)	S.D. GOSWAMI STATE & ANR.	SD GOSWAMI-P NISHANT BORA-P
34	CRL.M.PET. 2996/2016	SOMATI DEVI STATE & ANR.	CS KOTWANI-P HR VISHNOI-P MISS VARTIKA MEHRA-P
	0204 (STAY)		
35	CRL.M.PET. 3310/2016	MOHAMMED ARIF @ ARIF RAVAN STATE & ANR	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P
	0204 (STAY)		
36	CRL.M.PET. 3767/2016 0204 (STAY)	OMKAR STATE & ANR	ARJUN PUROHIT-P ANJALI GOPA-P
37	CRL.M.PET. 283/2017 0204 (STAY)	SOHAN LAL GANGA DEVI	SR JAIN-P
	0204 (STAY)		
38	CRL.M.PET. 1379/2017	GURMEET KAUR & ANR STATE & ANR	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P
	0204 (STAY)		
39	CRL.M.PET. 1866/2017 0204 (STAY)	DR MANOHAR & ANR. STATE & ANR.	DS RAJVI-P
	0204 (STAY)		
40	CRL.M.PET. 2893/2017	DHANPAL & ORS STATE & ANR	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT-P RAHUL CHOUDHARY-P RANJEET SINGH-P SABIR KHAN -P
	0204 (STAY)		

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
41	CRL.M.PET. 3018/2017 0204 (STAY) (A/W CRLMP 1012/2016) (A/W CRLMP 2078/2016) (A/W CRLMP 2481/2016)	TARA SINGH STATE & ANR.	SANJAY MATHUR-P MANOJ PAREEK-P
With			
42	CRL.M.PET. 1523/2016 0204 (STAY) (EXP - 8) A/W CRLMP 2481/14, 1012/16 CRLMP 2078/16)	SARJEET SINGH & ORS. STATE & ANR.	MOTI SINGH-P BS TAPU-P PD RAJ PUROHIT-P SUKHDEV-P
With			
43	CRL.M.PET. 2242/2017 0204 (STAY)	RAJKUMAR & ORS. STATE & ANR.	SANJAY MATHUR-P MANOJ PAREEK-P SHARWAN CHOUDHARY-P
44	CRL.M.PET. 3125/2017 0204 (STAY)	RAM CHANDRA & ANR. STATE & ANR	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
45	CRL.M.PET. 3370/2017 0204 (STAY)	MANISH DHIMAN & ANR STATE & ORS	BHARAT SHRIMALI-P PP-R VISHAL SHARMA-R
46	CRL.M.PET. 3521/2017 0204	KUM KELI KUMARI STATE & ANR	MS RAJPUROHIT-P PP-R
47	CRL.W. 32/2015 0113	SAHAB RAM ROJ STATE & ANR.	SD PUROHIT-P RS MANKAD-P SP BISSA-P
48	CRL.W. 22/2016 0113 (STAY) *	MEGHARAM STATE & ORS.	KULDEEP MATHUR-P DS SODHA-P PRADEEP MATHUR-P
FINAL DISPOSAL AT ADMISSION STAGE			
49	CRL.M.PET. 806/2014 0204 (STAY)	SHYAM LAL STATE & ANR.	DD CHITLANGI-P PP-R
FINAL DISPOSAL AT ORDER STAGE			
50	CRL.M.PET. 2436/2017 0204 (STAY)	BALJEET SINGH STATE	SD PUROHIT-P NITIN MEHTA-P YAMINI -P
51	CRL.W. 41/2015 0113 (STAY)	DHARMA RAM STATE & ORS.	PRADEEP CHOUDHARY-P AK BISHNOI-P TARUN DHAKA-P
FOR HEARING			
52	CRL.M.PET. 1119/2016 0204 (EXP - 10) (FINAL DISPOSAL)	ANSHUL & ARN. STATE & ANR.	MAHESH THANVI-P BHAVIT SHARMA-P BHAWANI SINGH-P PP-R DEVENDRA MAHALANA-R LD KHATRI-R

HON'BLE MR. JUSTICE SANDEEP MEHTA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :6

HON'BLE MR. JUSTICE P.K. LOHRA

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Misc. Appeals

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH WITH STAY				
1	C.M.A. 2320/2016	MOHAN SINGH & ANR. STATE BANK OF BIKANER & JAIPUR	BHUSHAN SINGH CHARAN-P LAL SINGH-P VINOD KUMAR-P	
	4000 (STAY)			
2	C.M.A. 1992/2017	UNITED INDIA INSURANCE CO. LTD. PAWAN KUMAR & ORS.	SANJEEV JOHARI-P GAURAV SHISHODIA-P LALIT PARIHAR-P	PANKAJ GUPTA-R
	0603 (STAY)			
With				
3	C.M.A. 1792/2017	SUKHPAL SINGH PAWAN KUMAR & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P	
	0603 (STAY)			
With				
4	C.M.A. 1793/2017	SUKHPAL SINGH LALIT SHARMA & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P	
	0603 (STAY)			
With				
5	C.M.A. 1993/2017	UNITED INDIA INSURANCE CO. LTD. LALIT SHARMA & ORS.	SANJEEV JOHARI-P GOURAV SHISHODIA-P LALIT PARIHAR-P	PANKAJ GUPTA-R
	0603 (STAY)			
6	C.M.A. 2967/2017	THE NEW INDIA ASSURANCE COMPANY LTD. SMT. MANJU & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P	RAJESH PANWAR-R
	0603 (STAY)			
With				
7	C.M.A. 2968/2017	THE NEW INDIA ASSURANCE CO. LTD. SMT. MANJU DEVI & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P	RAJESH PANWAR-R
	0603 (STAY)			
With				
8	C.M.A. 3143/2017	SMT. MANJU & ORS. ANIL & ORS.	RAJESH PANWAR-P MS SONI-P	
	0603			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH WITH STAY				
9	C.M.A. 2993/2017 0603 (STAY)	R.S.R.T.C SMT. SIMARJEET KAUR & ORS.	LK PUROHIT-P	KAILASH KHATRI-R
With				
10	C.M.A. 3129/2017 0603	SIMARJEET KAUR & ORS. RESHAM SINGH & ANR.	KAILASH KHATRI-P	
11	C.M.A. 3238/2017 4000 (STAY)	GIRISH KUMAR RAJESH KUMAR & ORS.	RAMNIWAS CHOUDHARY-P VINAY MEHTA-P	
12	C.M.A. 3276/2017 4000 (STAY)	KISHAN SINGH & ANR. GAJANAD BARODIYA & ORS.	MANISH SHISHODIA-P	
13	C.M.A. 3283/2017 4000 (STAY)	GANGARAM & ORS. JAGDISH & ORS.	HARISH PUROHIT-P	
FOR ADMISSION - FRESH WITHOUT STAY				
14	C.M.A. 1045/2014 1004	JAYANT KUMAR GHOSH UMA GHOSH	SHIVNATH SINGH RAJPUROHIT-P MAHIPAL RAJPUROHIT-P NS RAJPUROHIT-P SHOBHA RAJPUROHIT-P	DR SHAILENDRA KALA-R ANUJ KALA-R MADHARAM VISHNOI-R
15	C.M.A. 1217/2016 0603	SMT. BARJI BAI & ORS. GULSHER KHAN & ORS.	MANISH PITALIYA-P HARI SINGH-P	
16	C.M.A. 273/2017 0603	SMT. RITA KANWAR & ORS. PUKHRAJ & ORS.	GIRISH SANKHALA-P GAJENDRA SINGH SANKHLA-P GIRISH SANKHALA-P	
17	C.M.A. 713/2017 0603	SMT SEEMA DEVI & ORS. FAKIR MOHD & ORS.	NS KHILERI-P	
18	C.M.A. 1491/2017 0603	MADAN LAL & ORS. CHAINA RAM & ORS.	AZAZ-UL-HAQ-P	
19	C.M.A. 1812/2017 0603	AIRIS & ORS. REKESH KUMAR & ORS.	KALURAM BHATI-P PUSHPENDRA SINGH CHOUHAN-P SD CHANVARIYA-P SD CHAVARIYA-P SUMER SINGH-P VIKRAM BARASA-P	PP-R
With				
20	C.M.A. 1839/2017 0603 (STAY)	THE NEW INDIA ASSURANCE COMPANY LTD. SIREMAL BHUTRA & ORS.	JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P	GS BHATI-R
21	C.M.A. 1851/2017 0603	HAWA KANWAR & ORS. MANGI LAL & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH WITHOUT STAY				
22	C.M.A. 1920/2017	ASUDAN RAM JI & ORS.	SUMER SINGH RATHORE-P BHEEKH SINGH BHATI-P KL CHOUHAN-P	
	0603			
With				
23	C.M.A. 1283/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AASUDAN & ORS.	VIPUL SINGHVI-P	
	0603 (STAY)			
24	C.M.A. 2285/2017	KRISHNA DEVI & ORS. ANIL KUMAR & ORS	KR SAHARAN-P CR CHOUDHARY-P	
	0603			
25	C.M.A. 2608/2017	BIBI SHAHAZADI BANO & ANR. UNION OF INDIA & ORS.	BR GODARA-P BR GODARA-P BUDHA RAM-P	
	0603			
26	C.M.A. 2677/2017	SMT. NIRMALA KUNWAR & ORS. RAHUL DEV & ORS.	RS MANKAD-P	
	0603			
27	C.M.A. 2928/2017	SMT. SIPUDI DEVI HARPAL SINGH & ANR.	SK SANKHLA-P	
	0603			
28	C.M.A. 2931/2017	BABULAL & ANR. HARPAL SINGH & ORS.	SK SANKHLA-P	
	0603			
29	C.M.A. 2978/2017	BHAGIRATH MAHENDRA SINGH & ORS.	HR CHAWLA-P	
	0603			
30	C.M.A. 3010/2017	SHARWANRAM @ SHARWAN NARAYANRAM & ORS.	GIRISH SHARDA-P GIRISH SANKHLA-P	
	0602			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
31	C.M.A. 2153/2007	SURESH PORWAL G.SELVAN & ORS.	RS MANKAD-P PK ROHIWAL-P	YASHWANT MEHTA-R
	1700			
With				
32	C.M.A. 2154/2007	SMT. MANJU PORWAL G.SELVAN & ORS.	RS MANKAD-P PK ROHIWAL-P	SUNIL A VYAS-R YASHWANT MEHTA-R
	0603			
33	C.M.A. 2269/2013	CHHAGNA MISRA RAM & ORS.	MC BISHNOI-P	VINAY KOTHARI-R AMIT MEHTA-R RAJESH PANWAR-R
	0601			
34	C.M.A. 1491/2014	SHRIRAM GENERAL INSURANCE CO. LTD. SMT. RADHA & ORS.	JAGDISH VYAS-P	TANWAR SINGH RATHORE-R VIKRAM SINGH-R VS RATHORE-R
	0603 (STAY)			
35	C.M.A. 365/2015	MANVENDRA SURESH KUMAR & ORS.	JP BHARDWAJ-P	VINAY KOTHARI-R
	0603			
36	C.M.A. 1417/2015	SANJAY KUMAR & ANR. CHANA BHAI & ANR.	JP BHARDWAJ-P	SANTOSH CHOUDHARY-R SANTOSH CHOUDHARY-R
	0603			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
37	C.M.A. 565/2016 1700	SMT HAWA KANWAR SHRI HAJI AADAM @ IMRAN & ORS.	SK SHANKHLA-P DS NIMLA-P	AKSHAY PUROHIT-R
38	C.M.A. 2689/2016 4000 (STAY) EX 9	SOHANRAJ SAMPATRAJ	LALIT PAREEK-P kritika swami-P LALIT PAREEK-P SHARAD KOTHARI-P	VIKAS BALIA-R
39	C.M.A. 2780/2016 1200 (STAY)	UNION OF INDIA THROUGH CHIEF ENGINEER M/S MADAN MOHAN JAIN & SONS & ANR.	AK RAJVANSHY-P GIRISH JOSHI-P HR SONI-P MUKESH TRIVDEDI -P	KK SHAH-R RK SHAH-R
40	C.M.A. 2879/2017 1200 (STAY)	HINDUTAN ZINC LTD. DOSHION LIMITED	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P MANVENDRA KS BHATI-P SHRIDHAR MEHTA-P	SANJAY NAHAR-R
FOR ORDERS - DEFECT CASES				
41	C. RES 66/2014 4200 (IN CMA 3483/11)	KAILI DEVI & ANR. MANJEET SINGH & ORS.	SANJAY NAHAR-P	
42	C. RES 230/2017 4200 IN CMA 1760/2016	SHRIRAM GIC LTD. SMT. POOJA & ORS.	VINAY KOTHARI-P	
43	C. RES 232/2017 4200 IN CMA 1747/2016	SHRIRAM GIC LTD. SMT. LEELA KANWAR & ORS.	VINAY KOTHARI-P	
44	C.R.L.A. 1786/2017 0113	BHARAT RAM STATE	OP JOSHI-P MANISH PANWAR-P SATWANT SINGH -P	
45	C.M.A. 1089/2017 0603	UNIVERSAL SOMPO GENERAL INS. CO. LTD. SMT. MATHARA BEVA & ORS.	ADITYA SINGHVI-P ADITYA SINGHI-P	CP SONI-R MS SONI-R RAJESH PANWAR-R RAJESH PARIHAR-R
46	C.M.A. 1640/2017 0603	SUSHILA DEVI & ORS. UDA RAM & ORS.	SR GODARA-P	
47	C.M.A. 3105/2017 0603	VARDI SINGH MOHANLAL & ORS.	RAVI PANWAR-P	
FOR ORDERS				
48	APPL. CRL. 1159/2016 (IN CRLMP 3240/2016) BEFORE MODIFICATION	DR GANESH STATE & ANR.	CHAITANYA GEHLOT-P BHAWANI SINGH-P MONARK GAHLOT-P	PP-R VS RAJPUROHIT-R
With 49	C.R.L.M.PET. 2345/2016 PP (STAY)	DR JITENDRA KUMAR V. SHUKLA STATE & ANR.	CHAITANYA GEHLOT-P BHAVANI SINGH-P MONARK GAHLOT-P	PP-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
50	SUSP. OF SENT. (APP) 1081/2017 0107 2ND BAIL BEFORE IN CRLA 333/2016	HARNEK SINGH STATE	B RAY BISHNOI-P PP-R
51	C.M.A. 1206/2004 0603	SMT. JETU & ORS SMT. ASHA RANI & ORS	RAVI BHANSALI-P DIPENDRA SINGH-P MAHENDRA-P MAHESH PANWAR-P PAWAN JANGID-P PK BOHRA-P VASUDEO VYAS-R JAGDISH VYAS-R LALIT VYAS-R
With			
52	C.M.A. 1659/2004 0603	NATIONAL INSURANCE CO LTD. SMT.JETU & ORS	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P RAVI BHANSALI-R
53	C.M.A. 169/2010 0603	O.I.C.LTD. MAHAVEER & ORS.	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P SUNIL BENIWAL-R RAKESH MATORIA-R SANJEEV JOHARI-R VISHAL SINGHAL-R
54	C.M.A. 696/2010 0603	SMT.DURGA DEVI & ORS. BIRJU SINGH & ORS.	KN JOSHI-P MANOJ BOHRA-P RAJESH JOSHI-P VASUDEO VYAS-R AK RAJVANSHY-R JAGDISH VYAS-R LALIT VYAS-R RAJESH PANWAR-R
55	C.M.A. 1008/2010 4000 (STAY)	PRADEEP KUMAR & ORS. SUBHASH CHANDRA & ORS.	PK POONIA-P NARENDRA THANVI-R
With			
56	C.M.A. 966/2010 4000 (STAY)	KRISHNA KUMAR & ANR. SUBHASH CHANDRA & ORS.	SAJJAN SINGH-P JK BHAIYA-P RK THANVI-R NARENDRA THANVI-R PK POONIA-R
57	C.M.A. 1302/2012 0603	SMT.SAROJ @ SAKHA KUNWAR & ORS. LEHARU LAL & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P JAGDISH VYAS-R LALIT VYAS-R
58	C.M.A. 1954/2012 0603	SMT.SUMAN KANWAR & ANR. TIKAM CHAND & ORS.	SK SANKHLA-P
59	C.M.A. 637/2013 0603 (STAY)	N.I.C.LTD. SMT.SUNITA & ORS.	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P
60	C.M.A. 908/2013 0603 (STAY)	U.I.I.C.LTD. PRAKASH & ORS.	UCS SINGHVI-P UCS SINGHVI-P
61	C.M.A. 1461/2013 0603	SMT.JETTI & ORS. MAGNA RAM & ANR.	KAILASH KHILERY-P RAMESH BISHNOI-P SHER MOHD GORI-P
62	C.M.A. 904/2015 0603 (STAY)	RAM LAL DAKOT PRAHLAD & ORS.	DEELIP KAWADIA-P GS RATHORE-P JAGDISH VYAS-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
63	C.M.A. 1394/2015	KHETA RAM CHANA BHAI & ANR.	JP BHARDWAJ-P SANTOSH CHOUDHARY-R SANTOSH CHOUDHARY-R
	0603		
64	C.M.A. 1861/2015	TULCHI RAM THE NEW INDIA ASSURANCE CO. LTD & ORS.	SK VERMA-P VARUN GUPTA-R MS SONI-R RAJESH PANWAR-R VK PANWAR-R
	0603 (STAY)		
With			
65	C.M.A. 2496/2015	BABY & ORS. WASIM RAJA & ORS.	RAJESH PANWAR-P VK PANWAR-P
	0603		
66	C.M.A. 2099/2015	RELIANCE GENERAL INS. CO. LTD. SURENDRA SINGH & ORS.	TRS SODHA-P
	0603 (STAY)		
67	C.M.A. 2214/2015	SMT. BULESH & ORS. SATISH KUMAR & ORS.	VIPIN MAKKAD-P SAURABH RAO-P SANTOSH CHOUDHARY-R
	0603		
68	C.M.A. 2358/2015	SMT. SHAKUNTALA RATAN LAL & ORS.	VIKRAM CHOUDHARY-P
	0603		
69	C.M.A. 47/2016	PRAHALAD RAI U.O.I & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P
	1200		
70	C.M.A. 320/2016	MISS ANITA ORIENTAL INS. CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P NK JOSHI-R
	0603		
71	C.M.A. 520/2016	MAHESH CHANDRA RATAN LAL & ORS.	RS MANKAD-P
	0603		
72	C.M.A. 662/2016	IFFCO TOKIO GNERAL INS. CO. LTD. MOOLA RAM & ANR.	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P SIDDHANT BHANSALI-P VANDANA BHANSALI-P
	0603		
73	C.M.A. 1123/2016	JAGDISHRAM @ ASHURAM HEERA RAM & ORS.	VN KALLA-P MEHMOOD ASLAM-P RR ANKIYA-P SUNIL A VYAS-R PRADEEP CHOUDHARY-R
	0603 (STAY)		
74	C.M.A. 2441/2016	GHANSHYAM SINGH SHAKTAWAT BADRI LAL & ORS.	RS MANKAD-P
	0603		
75	C.M.A. 112/2017	BHOPAL SINGH SMT. VIMLA DEVI & ORS.	DR. AA BHANSALI-P Dr. GS RATHORE-P DEEPAK-R MAHAVEER BISHNOI-R
	0603 (STAY)		
76	C.M.A. 142/2017	SMT. BADAMI DEVI & ORS. PAMCHANDRA & ANR.	RAJESH PANWAR-P MS SONI-P JAGDISH VYAS-R
	0603		
77	C.M.A. 429/2017	KALU RAM DAVE BANSHILAL & ANR.	BHARAT SHRIMALI-P ARVIND GEHLOT-P RAJESH BISHNOI-P
	0602		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
78	C.M.A. 524/2017 0603	UNITED INDIA INSURANCE CO. LTD. MANGI LAL & ORS.	SUNIL A VYAS-P	D. KAWADIA-R GS RATHORE-R RS RATHORE-R VARSHA PUROHIT-R
79	C.M.A. 653/2017 4000	SMT. KAUSHALIYA & ORS. SANT SHRI ASARAM ASHRAM TRUST & ANR.	KULDEEP PUROHIT-P	CP SONI-R SARITA SONI-R
80	C.M.A. 765/2017 0603 (STAY)	NATIONAL INSURANCE COMPANY LTD., MADAN LAL & ORS.	SANJEEV JOHARI-P GAURAV SHISHODIA -P LALIT PARIHAR-P	
81	C.M.A. 1427/2017 1001	JAGDISH PRASAD SMT. SUPYARI DEVI	CP SONI-P SARITA DEVI SONI-P	
82	CRL.M.(BAIL) 4333/2017 0202 2ND BAIL BEFORE	AMIT KUMAR STATE	PANKAJ SHARMA-P CHETANA SHARMA-P	PP-R DHANESH SARASWAT-R
83	CRL.M.(BAIL) 10179/2017 0202 2ND BAIL BEFORE	SAWAI RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P	PP-R
84	CRL.M.(BAIL) 10862/2017 0202 2ND BAIL BEFORE	BHERU DAS @ PINTU STATE	SS SISODIA-P AP SINGH-P	PP-R
85	CRL.M.(BAIL) 11071/2017 0202 2ND BAIL BEFORE	BALJIT SINGH & ANR STATE	HS SHRIMALI-P	PP-R
86	CRL.M.(BAIL) 11112/2017 0202 2ND BAIL BEFORE	GANPAT SINGH STATE	TEJA RAM CHOUDHARY-P	PP-R
87	CRL.M.(BAIL) 11164/2017 0202 2ND BAIL BEFORE	MUKESH STATE	NK BOHRA-P GOKULESH BOHRA-P	PP-R
88	CRL.M.(BAIL) 11173/2017 0202 2ND BAIL BEFORE	SMT KANTA SHARMA STATE	RS CHUNDAWAT-P	PP-R
89	CRL.M.(BAIL) 11183/2017 0202 2ND BAIL BEFORE	SURENDRA STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P	PP-R
FOR ORDERS ON INTERIM APPLICATIONS				
90	C.M.A. 2294/2016 1001 (STAY)	BHINVA RAM SMT. SUMAN	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P	
91	C.M.A. 808/2017 1001 (STAY)	SMT. KIRAN JAGDISH CHANDRA	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	RAJESH SAHARAN-R RAJENDER SONI-R
FOR HEARING				

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
92	C.M.A. 765/2003 0603 EX 11	ORIENTAL INSURANCE COMPANY LIMITED SMT. KAMLA & ANR.	BC MEHTA-P LALIT PAREEK-P MUKUL SINGHVI-P
93	C.M.A. 274/2004 0603	SOHAN SINGH M/S CHAMAN MARBLES PVT LTD. & ANR	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P
With			
94	C.M.A. 273/2004 0603	NARPAT SINGH M/S CHAMAN MARBLES PVT LTD. & ANR	SANDEEP SARUPURIA-P SUDHIR SARUPARIA-P
95	C.M.A. 1798/2004 0602	SHANKER LAL RAM LAL & ORS	SS CHAMPAWAT-P BALLU SINGH-P DINESH SOLANKI-P GAJENDRA MEHTA-P RAKESH-P SURENDRA SURANA-P
			K.D.SHEIKH-R A AGGARWAL-R ALKESH AGGARWAL-R DINESH BOHRA-R K R BHATI-R MUKUL SINGHVI-R N.GEHLLOT-R RAKESH ARORA-R SHAMINA SHEIKH-R
96	C.M.A. 1954/2004 0602	NARAIN LAL BHANWAR LAL & ORS	RAJESH PANWAR-P AKHIL KUMAR-P
			ANIL BACHHAWAT-R ML PANWAR-R
97	C.M.A. 680/2006 1504	UNITED INDIA INS. CO LTD. LRS OF LALU & ORS	JK CHANDA-P GK CHANDA-P HG CHANDA-P
			SAJJAN SINGH-R CP SHARMA-R JK BHAIYA-R MAHESH BORA-R
98	C.M.A. 1425/2006 0603	SMT.HAUA & ORS. MADAN KHAN & ORS.	RAJESH PANWAR-P AKHIL SWAMI-P RAMESH PANWAR-P SK SANKHLA-P
			ANIL BACHAWAT-R RAJESH BHATI-R SR PALIWAL-R
99	C.M.A. 1899/2006 0603	SMT.RASHMI TRIVEDI & ORS. AMIT DESAI & ORS.	RAJESH PANWAR-P AKHIL SWAMI-P RAMESH PANWAR-P SK SANKHLA-P
			OP PUNGLIA-R CHNDRESH PUNGLIA-R MANOJ BHANDARI-R MS RATHORE-R
100	C.M.A. 2083/2007 4000	BEANT SINGH & ANR. HARDEEP SINGH	MS PUROHIT-P
			HS SANDHU-R BS SANDHU-R DS GHARSANA-R
101	C.M.A. 2257/2007 0601 (EXP - 9)	MISS JYOTI @ PRIYANKA RAJESH & ORS.	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
			ANIL KAUSHIK-R RAKESH SINGH-R RAKESH SINGH CHAUHAN-R RAVI BHANSALI-R
102	C.M.A. 191/2009 0601	KHUSHWANT SINGH @ SULTAN SINGH KUKA RAM & ORS.	BS RATHORE-P A RAM RAJPUROHIT-P
			RAJENDRA SINGH SANKHALA-R G S SANKHLA-R UCS SINGHVI-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
103	C.M.A. 192/2009	JUGAL KISHORE @ RAKESH KUKA RAM & ORS.	BS RATHORE-P A RAM RAJPUROHIT-P RAJENDRA SINGH SANKHALA-R PAPPU SANGWA-R UCS SINGHVI-R
	0603		
104	C.M.A. 750/2009	RAM PAL SIMBHU RAM & ORS.	RAJESH PANWAR-P AK DADHICH-R SR SHARMA-R
	0602		
105	C.M.A. 921/2009	SMT.HIRA DEVI & ORS. MAGHA RAM & ANR.	SK SANKHLA-P SHARAD AGARWAL-P JAGDISH VYAS-R LALIT VYAS-R VASUDEO VYAS-R
	0603		
106	C.M.A. 1019/2009	BHAJANA RAM PAPPA RAM & ANR.	RAJESH PANWAR-P SK SANKHLA-P VASUDEO VYAS-R JAGDISH VYAS-R LALIT VYAS-R RK BISHNOI-R UCS SINGHVI-R
	0602		
107	C.M.A. 4981/2011	O.I.C.LTD. MAHENDRA KUMAR & ORS.	LD KHATRI-P PAWAN OJHA-R SUNIL RANWHA-R
	0603		
108	C.M.A. 2404/2012	KEVAL CHAND MAHADEVA RAM & ORS.	SKM VYAS-P HR RAWAL-P S CHOUHAN-P RJ PUNIA-R DS GAUR-R
	0603		
With			
109	C.M.A. 2369/2012	KEVAL CHAND SMT.AASHI DEVI & ORS.	SKM VYAS-P HR RAWAL-P GIRISH SANKHALA-R DS GAUR-R
	0603		
110	C.M.A. 667/2013	SMT.DARMI DEVI & ORS. DINESH KUMAR & ORS.	RICHIN SURANA-P ANIL KAUSHIK-R
	0603		
111	C.M.A. 2115/2015	THE NEW INDIA ASSURANCE CO. LTD. DILIP KUMAR & ORS.	JAGDISH VYAS-P LALIT VYAS-P RAVI PANWAR-R
	0603		
With			
112	C.M.A. 2038/2015	DILIP KUMAR MAHENDRA SINGH & ORS.	RAVI PANWAR-P VIPIN SHARMA-P
	0603		
113	C.M.A. 2353/2015	NABIBURRAHAMAN @ RAJA BHAI BHURA RAM & ORS.	VIKRAM CHOUDHARY-P VARUN GUPTA-R PRADEEP SHAH-R
	0603		
114	C.M.A. 2381/2015	BHARTI-AXA GENERAL INS. CO. LTD. BABI DEVI & ORS.	SANTOSH CHOUDHARY-P MANISH PATEL AGC-R BHARAT SINGH-R RAVI PANWAR-R SHAMBHOO SINGH-R
	0603 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
115	C.M.A. 2308/2015	BABY DEVI & ORS. BHERARAM & ORS.	RAVI PANWAR-P	SHAMBHOO SINGH-R MANISH PATEL-R SANTOSH CHOUDHARY-R
	0603			
116	C.M.A. 206/2016	BHARAT SANCHAR NIGAM LTD. M/S VIJAY ELECTRICAL	VASUDEO VYAS-P JAGDISH VYAS-P LALIT VYAS-P	TRIBHUVAN GUPTA-R
	1200			
117	C.M.A. 308/2016	MISS DEVALI KUMARI & ORS. LRS OF DEVI SINGH & ANR.	MANISH PITALIYA-P HARI SINGH-P	
	0603			
118	C.M.A. 461/2016	SMT. GEETA BAI ORIENTAL INS. CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P	NK JOSHI-R
	0601			
119	C.M.A. 986/2016	LAXMAN DASS & ANR. AASIHS	VN KALLA-P MAHMOOD ASLAM KHAN-P RR ANKIYA-P	MANISH PITALIYA-R
	0603 (STAY)			
120	C.M.A. 1224/2016	MATHRA DEVI NISAR KHAN & ORS.	HARISH PUROHIT-P	JAGDISH VYAS-R LALIT VYAS-R
	0603			
121	C.M.A. 298/2017	UNIVERSAL SOMPO GEN. INS. CO. LTD. BHERU LAL & ORS.	DHANPAT CHOUDHARY-P	RAVI PANWAR-R AD UJJWAL-R
	0603			
122	C.M.A. 770/2017	PRATAP RAM SHRAVAN RAM & ORS.	KK SHAH-P VIVEK SHAH-P	SUBHASH CHOUDHARY-R NK MEHTA-R
	0603			

HON'BLE MR. JUSTICE P.K. LOHRA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :8

HON'BLE MR. JUSTICE VIJAY BISHNOI

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Writs(Miscellaneous) except matters assigned to SB – II.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFFECT CASES				
1	WRIT RESTO. 176/2017 4200	KALU LAL VIKAS ADHIKARI, RAIPUR & ORS	SANJAY MATHUR-P MANOJ PAREEK-P	
FOR FRESH ADMISSION WITH STAY				
2	C.W. 7276/2017 6200 (STAY)	M/S.K.G.N.TRADING COMPANY & ORS. STATE OF RAJASTHAN & ORS.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	SUNIL BENIWAL-R BD SHARMA-R BS SANDHU-R
3	C.W. 8106/2017 5400 (STAY)	ISHAWAR DAS VAISHNAV STATE OF RAJASTHAN & ORS.	FARZAND ALI-P DINESH GODARA-P SANGRAM SINGH SANGWA-P	
4	C.W. 10422/2017 4300 (STAY)	M/S. RAJPUTANA TRANSPORT COMPANY THE INDIAN OIL CORPORATION LIMITED & ORS	MANOJ BHANDARI-P	SANDEEP SHAH-R RITU RAJ SINGH-R SANDEEP SHAH-R
5	C.W. 11566/2017 5400 (STAY)	MOHAMMAD STATE OF RAJASTHAN & ORS.	DS UDAWAT-P MS UDAWAT-P	
6	C.W. 11813/2017 4300 (STAY)	RAM SWAROOP CHHIPA STATE OF RAJASTHAN & ORS.	RC JOSHI-P	
7	C.W. 14633/2017 0800 (STAY)	SHYAM SUNDER NATHDWARA TEMPLE BOARD,NATHDWARA & ORS.	PRADEEP SHAH-P P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	VINEET DAVE-R VINEET DAVE-R
8	C.W. 14869/2017 5200 (STAY)	TARA CHAND @ RAKESH KUMAR STATE OF RAJASTHAN & ORS.	RAJENDRA S CHUNDAWAT-P AMIT GAUR-P	
9	C.W. 15063/2017 1600 (STAY)	BAJRANG SINGH UNION OF INDIA & ORS.	PRADEEP SWAMI-P	
10	C.W. 15906/2017 3100 (STAY)	M/S.SHANTI INDUSTRIES JODHPUR BANK OF BARODA JODHPUR	TARUN JOSHI-P CS BHATI-P KHET SINGH-P SIDDHARTH JOSHI-P	
11	C.W. 15914/2017 5400 (STAY)	AMIN MOHAMMAD STATE & ORS	GOPAL ACHARYA-P	
12	C.W. 15930/2017 5300 (STAY)	SMT. SARASWATI DEVI MD, JVVNL JODHPUR & ORS	AWAR DAN UJJWAL-P	
13	C.W. 15940/2017 1600 (STAY)	MADAN SINGH STATE & ORS	PRADEEP SWAMI-P	

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
14	C.W. 15946/2017 1600 (STAY)	NIRMAL CHAND JAIN STATE & ORS	PRADEEP SWAMI-P	
15	C.W. 15951/2017 4300 (STAY)	BIDAMI DEVI STATE OF RAJASTHAN & ORS.	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P	GJ GUPTA-R
FOR FRESH ADMISSION WITHOUT STAY				
16	C.W. 3760/2013 4300	M/S. ANUPAM PROCESSING WORKS RAJ. STATE INDU. DEVE. & I.C. LTD., &ORS	RAJESH PARIHAR-P	
17	C.W. 8143/2017 2203	PRAMILA SARASWATI & ORS.	RAJESH CHOUDHARY-P DIVYA CHOUDHARY-P VANITA CHODHARY-P	
18	C.W. 9420/2017 4300	SMT. KANTA & ANR. STATE OF RAJASTHAN & ORS.	SABIR KHAN-P	
19	C.W. 11027/2017 5300	NAVARAM JVVNL,JODHPUR & ORS.	BHARAT SHRIMALI-P RAJESH BISHNOI-P	
FOR ORDERS				
20	WRIT RESTO. 256/2017 4200	KANARAM SMT.SANTOSH @ MODI	HAIDER AGHA-P	
21	C.W. 2340/2001 1600	MAHAVEER MARBLE INDUSTRY STATE & ORS	JP JOSHI-P KHET SINGH-P MRS. RENUKA BOHRA-P SK JOSHI-P	DEELIP KAWADIA-R AAG-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With 22	C.W. 2351/2001 1600	SAJJAN SINGH & ANR STATE & ORS	JP JOSHI-P SK JOSHI-P	DEELIP KAWADIA-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With 23	C.W. 2352/2001 1600 (STAY)	MUKESH TALESARA & ORS STATE & ORS	JP JOSHI-P SK JOSHI-P	DEELIP KAWADIA-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With 24	C.W. 2402/2001 1600 (STAY)	DAYAL SINGH STATE & ORS	JP JOSHI-P MRS RENUKA BOHRA-P SUNIL K JOSHI-P	RS MANKAD-R
With 25	C.W. 2404/2001 1600 (STAY)	MANGI LAL & ORS STATE & ORS	JP JOSHI-P MRS RENUKA BOHRA-P SUNIL K JOSHI-P	RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
26	C.W. 2405/2001	HITESH PATEL STATE OF RAJ. & ORS	JP JOSHI-P MRS RENUKA BOHRA-P SUNIL K JOSHI-P
	1600 (STAY)		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
27	C.W. 2436/2001	SMT.AMRITI DEVI & ANR STATE & ORS	JP JOSHI-P RK PUROHIT-P SK JOSHI-P
	1600		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
28	C.W. 2439/2001	MOHD.IBRAHIM & ORS STATE & ORS	JP JOSHI-P MISS PADMINI RATHORE-P MRS RENUKA BOHRA-P RK PUROHIT-P SK JOSHI-P TARUN JOSHI-P
	1600		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
29	C.W. 2440/2001	SMT.RADHA BAI & ANR STATE & ORS	JP JOSHI-P RK PUROHIT-P SK JOSHI-P TARUN JOSHI-P
	1600 (STAY)		RS MANKAD-R DEELIP KAWADIA-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
30	C.W. 2441/2001	SMT.AMRITI DEVI & ANR STATE & ORS	JP JOSHI-P RK PUROHIT-P SK JOSHI-P
	1600		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
31	C.W. 2442/2001	DINESH KUMAR STATE & ORS	JP JOSHI-P SK JOSHI-P
	1600		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
32	C.W. 2443/2001	RAKESH KUMAR PARIHAR & ANR STATE OF RAJ. & ORS	JP JOSHI-P RK PUROHIT-P SK JOSHI-P
	1600		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
33	C.W. 2444/2001	SMT.MANJU JAIN STATE & ORS	JP JOSHI-P MISS PADMINI RATHORE-P MRS. RENUKA BOHRA-P RK PUROHIT-P SK JOSHI-P
	1600		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
34	C.W. 2445/2001	DHAN RAJ KOTHARI STATE & ORS	JP JOSHI-P MRS. RENUKA BOHRA-P
	1600		DEELIP KAWADIA-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
35	C.W. 2482/2001	ONKAR STATE	JP JOSHI-P MRS RENUKA BOHRA-P
	1600		RS MANKAD-R DILIP DAWADIA-R TARUN JOSHI-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
36	C.W. 2484/2001	SMT RANJANA STATE	JP JOSHI-P RENUKA BOHRA-P
	1600		RS MANKAD-R TRIBHUWAN GUPTA-R VIJAY PUROHIT-R
With			
37	C.W. 2485/2001	DHARAM NARAIN STATE	JP JOSHI-P RENUKA BOHRA-P
	1600		RS MANKAD-R
With			
38	C.W. 11871/2010	SIKANDAR SHAH STATE OF RAJ. & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P
	5200		BHARAT SHARIMALI-R KK BISSA AGC-R MANISH PATEL-R
With			
39	C.W. 1025/2015	KANYA LAL ADDL. DIST. COLLECTOR, PALI & ORS	MUKESH RAJPUROHIT-P SK MARU-P
	5200 (STAY)		MANISH PATEL AGC-R
With			
40	C.W. 8946/2015	SARDUL RAM STATE & ORS	HS SANDHU-P DS GHARSANA-P KS GUDA-P
	6300 (STAY)		
With			
41	C.W. 12613/2015	HEERA LAL ADDL. DISTRICT COLLECTOR SGNR. & ORS	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P
	5200 (STAY)		MANISH PATEL-R
With			
42	C.W. 13691/2015	RAMU RAM JODHPUR VIDHYUT VIT. NIGAM LTD. & ORS	HEMANT PARMAR-P
	5300 (STAY)		VK BHADU-R D L RAWAT-R DL RAWLA-R
With			
43	C.W. 1264/2016	RAJENDRA KUMAR MAHESHWARI UNION OF INDIA & ORS	SD VYAS-P ANIL VYAS-P MS PUROHIT-P NS RATHORE-P SANJAY VYAS-P
	4300 (STAY)		KAMAL DAVE-R KAMAL DAVE-R
With			
44	C.W. 1263/2016	NARENDRA KUMAR UNION OF INDIA & ORS	SD VYAS-P ANIL VYAS-P MS PUROHIT-P NS RATHORE-P SANJAY VYAS-P
	4300 (STAY)		KAMAL DAVE-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
45	C.W. 2081/2016 6300 (STAY)	RESHAM SINGH STATE & ORS	HEMANT JAIN-P MAHIPAL SINGH-P BM AGARWAL-R BM AGARWAL-R
46	C.W. 9708/2016 5701 (STAY)	SANJAY TIWARI STATE & ORS	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P LR BISHNOI GA-R RAJESH PANWAR-R
47	C.W. 10021/2016 4300 (STAY)	VINOD KUMAR SHARMA STATE & ORS	SP SHARMA-P DS RATHORE-P GL PRAJAPAT-P KAUSHAL SHARMA-P MS RATHORE-P MRIGRAJ SINGH-R ANIL KUMAR BISSA-R MUKESH DAVE-R
48	C.W. 10514/2016 1008 (STAY)	BHAGARAM SMT. DALI	SHREE KANT VERMA-P PRITAM JOSHI-P
49	C.W. 11240/2016 3500 (STAY)	M/S. JAIN BULK MOVERS, STATE & ORS	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P DR. SACHIN ACHARYA-R
With 50	C.W. 10735/2016 3500 (STAY)	M/S H.M.G. BULK CARRIERS STATE & ORS.	KAPIL JOSHI-P HARSHIT BHURANI-P DR. SACHIN ACHARYA-R
With 51	C.W. 10794/2016 3500 (STAY)	M/S H.M.G. BULK CARRIERS STATE & ORS.	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P DR SACHIN ACHARYA-R
With 52	C.W. 10805/2016 3500 (STAY)	SMT. VIMAL JAIN STATE & ORS.	KAPIL PUROHIT-P HARSHIT BHURANI-P KAPIL JOSHI-P
With 53	C.W. 11229/2016 3500 (STAY)	SMT. NAMRATA JAIN STATE & ORS	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P DR. SACHIN ACHARYA-R
With 54	C.W. 11231/2016 3500 (STAY)	M/S MADHU TRANSPORT STATE & ORS	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P DR. SACHIN ACHARYA-R
55	C.W. 11281/2016 4300 (STAY)	JAGDISH SMT. SARBATI DEVI	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SANDEEP SARUPARIA-P SUDHIR SARUPARIA-P SHARDUL BISHNOI-R
56	C.W. 14997/2016 5400 (STAY)	FLICKER PROJECTS PVT.LTD STATE & ORS	RS MANKAD-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
57	C.W. 987/2017 4300 (STAY)	JEEVRAJ CHORADIYA RAJ.INFORMATION COMMISSION & ORS	RAJVENDRA SARSWAT-P	DD CHITLANGI-R
58	C.W. 2403/2017 5400 (STAY)	KRISHAN MEEL STATE OF RAJASTHAN & ORS.	PANKAJ SHARMA-P CHETANA SHARMA-P	DR. PRATISHTHA DAVE-R
59	C.W. 2439/2017 4300 (STAY)	M/S. CHAMAN LAL MAHINDER PARTAP BHARAT PETROLEUM CORPN. LTD. & ANR.	MANOJ BHANDARI-P	
60	C.W. 3628/2017 1600	RANGJI & ORS. STATE OF RAJASTHAN & ORS.	RAJESH PUNIA-P DINESH JYANI-P GR PUNIA-P JAMWANT GURJAR-P RAJENDRA PRASAD-P YP KHILEREE-P	NS RAJPUROHIT-R
61	C.W. 4029/2017 4300 (STAY)	RAMDAN KHAN STATE OF RAJASTHAN & ORS.	SUMER SINGH RATHORE-P BHEEKH SINGH BHATI-P KL CHOUHAN-P	
62	C.W. 7434/2017 6700 (STAY)	BANWARI LAL STATE OF RAJASTHAN & ORS.	SUNIEL PUROHITT-P	
63	C.W. 7849/2017 4300 (STAY)	M/S. G.R. CONSTUCTION CO. GEN.MANAGER(ADM),RAJ.S.A.M.B OARD & ORS.	KK SHAH-P VIVEK SHAH-P	SG OJHA-R PK POONIA-R
64	C.W. 8854/2017 5200 (STAY)	MISS LAXMI KUMARI STATE OF RAJASTHAN & ORS.	DILIP MULCHANDANI-P	
65	C.W. 9302/2017 5600 (STAY)	RISHI BUILD ESTATE PVT.LTD. CO. & ANR. STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P VINOD CHOUDHARY-P	DEELIP KAWADIA-R OP MEHTA-R
66	C.W. 10606/2017 4300 (STAY)	SHRAWAN & ORS. COMMISSIONER,DEVASTHAN DEPT. & ORS.	VIKAS BALIA-P DPS CHARAN-P HEMANT BALLANI-P PRAMOD VYAS-P RISHI SONI-P VD VAISHNAV-P	SANJAY NAHAR-R
With				
67	C.W. 11860/2016 4300 (STAY)	JAGGU & ORS COMMISSIONER DEVSTHAN DEPT. & ORS	SANJAY NAHAR-P	VIKAS BALIA-R
With				
68	C.W. 10140/2017 4300 (STAY)	SUKHDEV & ORS JAGGU & ORS	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P	SANJAY NAHAR-R VIKAS BALIA-R
69	C.W. 15637/2017 4300 (STAY)	SHANKERLAL @ RAJENDRA SINGH STATE OF RAJASTHAN & ORS.	PARVEJ MOYAL-P SHEHNAZ MOYAL-P	

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
70	CRL.M.(BAIL) 11433/2016 0202 2ND BAIL BEFORE	ISHAK MOHD. STATE	NK BOHRA-P GOKULESH BOHRA-P
FOR ORDERS ON INTERIM APPLICATION			
71	C.W. 7310/2007 5600 (STAY)	SUPLA JAIN STATE & ORS.	TRIBHUVAN GUPTA-P JP BHARDWAJ-P USMAN GHANI-P
72	C.W. 5409/2017 4300 (STAY)	ALL INDIA SMALL & MEDI.NEWSPAPERS FED. UNION OF INDIA & ORS.	MANOJ BHANDARI-P DS RATHORE-P KAUSHAL SHARMA-P SP SHARMA-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
73	C.W. 4039/2010 4300 (STAY)	BAL CHAND STATE & ANR	RAJESH SHAH-P JITENDRA SHARMA-P
74	C.W. 9594/2010 4300 (STAY)	MAHARAJA GANGASINGH UNIVERSITY & ORS KUM. MOBINA CHAYAL	DD CHITLANGI-P
75	C.W. 11207/2011 4300 (STAY)	SHASHIRANI GUPTA & ANR. SHUBHKARAN KOTHARI	MANISH SHISHODIA-P
76	C.W. 10274/2012 1507 (STAY) [MISC]	SUZUKI TEXTILES LTD., CENTRAL P.F. COMMISSIONER & ORS	LALIT PAREEK-P SHARAD KOTHARI-P
77	C.W. 8727/2014 0800 (STAY)	RACHHOR DAS STATE & ORS.	SD VYAS-P ANIL VYAS-P NS RATHORE-P
With			
78	C.W. 1123/2014 0800 (STAY)	BHAGWAN DAS STATE OF RAJ. & ORS.	SD VYAS-P ANIL VYAS-P NS RATHORE-P
79	C.W. 3526/2015 4300 (STAY)	M/S MAN GANGA DYING COMPANY RAJ. STATE INDU. DEVE. AND INV. & ANR.	RAJESH PARIHAR-P
80	C.W. 1304/2016 6300 (STAY)	AMANDEEP KAUR & ANR STATE & ORS	JS BHALERIA-P VS BHAWLA-P
81	C.W. 2760/2016 1008 (STAY)	SMT. RAMAN DEEP @ MANJU UPENDRA SINGH	SUSHIL BISHNOI-P
82	C.W. 3238/2016 5600 (STAY)	GEETA DEVI STATE & ANR	PANKAJ SHARMA-P CHETANA SHARMA-P
83	C.W. 8733/2016 5200 (STAY)	SMT. CHHOTUDI @ CHHOTI DEVI STATE & ORS	TRIBHUWAN SINGH-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
84	C.W. 9569/2016 5200 (STAY)	MANGI LAL & ORS SECRETARY P.R. DEPT. GOVT. OF RAJ. &ORS	SUNIL BENIWAL-P AR BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P	BHANWAR SINGH-R AK RAJVANSHY-R MANISH PATEL-R
85	C.W. 11573/2016 1600	JAWARI LAL JAIN STATE OF RAJ. & ORS	PRADEEP SWAMI-P	SANJEET PUROHIT-R JAGDISH VYAS-R
86	C.W. 12385/2016 5200 (STAY)	BHOJA RAM STATE OF RAJ. & ORS.	MOTI SINGH-P BS RAWLOT-P	SUNIL BENIWAL-R
87	C.W. 13664/2016 5701 (STAY)	VINOD KUMAR STATE & ORS	SHREE KANT VERMA-P PRITAM JOSHI-P	
88	C.W. 2892/2017 5200 (STAY)	BEGRAJ STATE OF RAJASTHAN & ORS.	VINAY KOTHARI-P	MANISH PATEL AGC-R KR SAHARAN-R
89	C.W. 2907/2017 5300 (STAY)	M/S. SRI RAM MARBLE COMPANY AJMER VIDHYUT VITRAN NIGAM, LTD. & ORS	CP SONI-P SMT SARITA SONI-P	DHANESH SARASWAT-R
90	C.W. 4083/2017 5300 (STAY)	SRI GANGANAGAR OILS PRIVATE LTD.COMPANY JVVNL JODHPUR & ANR.	LOKESH MATHUR-P	VK BHADU-R
91	C.W. 6816/2017 5400	NARESH CHANDRA JAJRA JODHPUR DEVELOPMENT AUTHORITY & ORS.	CS KOTWANI-P KAILASH CHOUDHARY-P LAXMAN BISHNOI-P SURENDRA SINGH-P	SUNIEL PUROHIT-R ASHOK PATEL-R CHANDRAVEER SINGH-R RAJESH JOSHI-R SG OJHA-R
92	C.W. 7892/2017 6300 (STAY)	SURENDRA KUMAR STATE OF RAJASTHAN & ORS.	SR GODARA-P	
93	C.W. 8039/2017 5400 (STAY)	ARYA SAMAJ MANDIR STATE OF RAJASTHAN & ANR.	GR GOYAL-P	PRATISTHA DAVE-R SS LADRECHA-R
94	C.W. 9369/2017 1008 (STAY)	GIRDHARI LAL SMT. GEETA & ANR.	ASHWINI KUMAR BABEL-P	ZAFAR KHAN-R
95	C.W. 12892/2017 5701 (STAY)	HIMANI JOSHI & ORS. STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT-P	VR MEHTA-R
96	C.W. 13158/2017 3100 (STAY)	PREETAM SINGH RAJ.MARUDHARA GRAMIN BANK & ANR.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	BL TIWARI-R
97	C.W. 13989/2017 5400 (STAY)	MOHD. ISTYAK CHHIPA STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P SURENDRA THANVI-P	MANOJ BHANDARI-R DR. PRATISTHA DAVE-R
98	C.W. 14523/2017 5200 (STAY)	SANTOSH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P	
99	C.W. 14886/2017 1600 (STAY)	DEVI LAL STATE OF RAJASTHAN & ORS.	TEJA RAM CHOUDHARY-P	SUNIL PUROHIT-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
100	C.W. 14937/2017 1600 (STAY)	GOKAL SINGH STATE OF RAJASTHAN & ORS.	TEJA RAM CHOUDHARY-P SUNIL PUROHIT-R VISHAL SHARMA-R
101	C.W. 15257/2017 3500 (STAY)	FAKRUDDIN KHAN STATE OF RAJASTHAN & ANR.	BM AGGARWAL-P Dr.DHANKANWAR RAJPUROHIT-P VK AGGARWAL-P DR.SACHIN ACHARYA-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
102	C.W. 4488/2008 5600 (STAY)	GOURAV PANGADIYA & ANR DISTRICT COLLECTOR, BHLWARA & ORS	ARPIT BHOOT-P CS KOTWANI-P DC KHATRI-P SURENDRA SINGH-P SACHIN ACHARYA-R SANDEEP SHAH-R
103	C.W. 8224/2008 4300	NATIONAL FOOD PRODUCTS (INDIA) RAJ. STATE INDU. DEVE. & INVE. COR.&ORS	ANAND PUROHIT-P PAPPU SANGHWA-P ANIRUDH PUROHIT-R SANJEET PUROHIT-R
104	C.W. 3027/2010 4300	M/S. BADRI RAM SHRAWAN RAM STAT E & ORS	DD CHITLANGI-P KR SAHARAN, DY GC-R KD SINGH BOPARAI DY. GC.-R
105	C.W. 6474/2010 4300 (STAY)	PAPPU NATH STATE OF RAJ. & ORS.	SAJJAN SINGH-P JK BHAIYA-P NARENDRA SINGH-P H CHOUDHARY-R
106	C.W. 1416/2012 4300 (STAY)	SHER KHAN STATE (REVENUE) & ORS	SS RATHORE-P SUNDEEP BHANDAWAT GA-R GS BHATI-R
107	C.W. 12672/2012 6300 (STAY)	BHOOP RAM STATE OF RAJ. & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P HEMANT JAIN-R LK PUROHIT AGC-R NARENDRA SINGH RAJPUROHIT-R
108	C.W. 1710/2013 5800 (STAY)	SURENDRA SINGH STATE OF RAJ. & ORS.	HARISH PUROHIT-P ANJANA JAWA-P GOPAL BOSE-P ASHVANI GEHLOT DYGC-R KUSUM RAO AGC-R
109	C.W. 2778/2015 1600 (STAY)	JITENDRA JAIN & ORS STATE & ORS	JAGAT TATIA-P ABHISHEK MEHTA-P VINAY KOTHARI-P DS RAJVI-R PANKAJ GUPTA-R SK VERMA-R
110	C.W. 4226/2015 5200 (STAY)	BHAWANI SINGH STATE OF RAJ. & ORS.	RAJESH PUNIA-P YP KHILEREE-P DR. HS SHEKHAWAT-R DR. HS SHEKHAWAT-R MANISH PATEL, AGC-R
111	C.W. 10525/2015 5200 (STAY)	SATYANARAYAN SINGH STATE & ORS.	MUKTESH MAHESHWARI-P ASHIVINI GEHLOT-P VANDANA BHANSALI-P MANISH PATEL AGC-R LOKESH MATHUR-R
112	C.W. 12182/2015 5200 (STAY)	MANZOOR ALI STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P MANISH PATEL-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
113	C.W. 13700/2015	SIBANI STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P
	5200 (STAY)		
114	C.W. 781/2016	DAL SINGH & ORS BANK OF BARODA & ORS	ASHOK KUMAR JAIN-P ACHIRA JAIN -P
	3100 (STAY)		PK POONIA-R ANIL KUMAR BISSA-R MANISH SHISHODIYA-R
115	C.W. 967/2016	JOGENDRA SINGH STATE & ORS	HEMANT JAIN-P MAHIPAL SINGH-P
	6300 (STAY)		CS KOTWANI-R SK VYAS-R
116	C.W. 2978/2016	M/S. DEVNARAYAN CONSTRUCTION COM., STATE & ORS	DC SHARMA-P DEVENDRA SANWALOT-P
	4300 (STAY)		MANISH PATEL AGC-R
117	C.W. 3341/2016	HANSRAJ CHAPLOT STATE & ORS	RAJESH CHOUDHARY-P CP SONI-P DINESH JOSHI-P
	5400 (STAY)		DR. PRATISHTA DAVE-R
118	C.W. 5924/2016	JODHPUR DEVE. AUTHORITY, JODHPUR & ANR SUPLA JAIN	DS RAJVI-P
	5600 (STAY)		MUKTESH MAHESHWARI-R
119	C.W. 6402/2016	SHRI JANKALYAN GOPAL GAUSHALA & ORS STATE & ORS	BM AGGARWAL-P Dr. DHANKANWAR RAJPUROHIT-P VK AGGARWAL-P
	4300 (STAY)		OP BOOB GC-R
120	C.W. 11239/2016	M/S. RAMCHANDRA COTTON G.& P.F. STATE & ORS	VIJAY JAIN-P
	6200 (STAY)		BD SHARMA-R LK PUROHIT-R PANKAJ GUPTA-R SK VERMA-R
121	C.W. 768/2017	GRAM PANCHAYAT MEHRANA ADDL.DIST.COLLECTOR,NOHAR & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P
	5200 (STAY)		NARENDRA THANVI-R BHOOP SINGH MOOND-R MANISH PATEL AGC-R
With			
122	C.W. 769/2017	GRAM PANCHAYAT MEHRANA ADDL.DIST.COLLECTOR,NOHAR & ORS	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P
	5200 (STAY)		BHOOP SINGH MOOND-R
123	C.W. 2641/2017	M/S.ANKITA PHARMA STATE OF RAJASTHAN & ORS.	VINEET JAIN-P ASHOK KUMAR-P VINEET DAVE-P
	4300 (STAY)		ANIL BISSA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
124	C.W. 3494/2017	SNEHALATA STATE & ORS	TRIBHUWAN SINGH-P GS BHATI-R JASWANT SINGH-R L R BISHNOI-R
	5701 (STAY)		
125	C.W. 3584/2017	M/S. CHANI MEDICAL STORE LICENSING AUTH. & A.D.CONTROLLER & ORS	BL SWAMI-P ANIL BISSA-R
	4300 (STAY)		
126	C.W. 11478/2017	MOHAN LAL STATE OF RAJASTHAN & ORS.	LR PUNIA-P RJ PUNIA-P DR. SACHIN ACHARYA-R
	3500 (STAY)		
FINAL DISPOSAL AT ADMISSION STAGE			
127	C.W. 3857/2008	STATE M/S MARUDHAR STONES PVT.LTD. & ORS	LR UPADHYAY,DY. GA-P KK BISSA ,A.GC-P KAILASH TRIVEDI-R PS KAUSHAL-R RAMESHWAR DAVE, DY.G.A.-R
	6700 (STAY)		
FINAL DISPOSAL AT ORDER STAGE			
128	C.W. 2583/2007	BHUPAL PRAT. NAG. VIKAS SAMITI & ANR STATE & ORS.	JP JOSHI-P TARUN JOSHI-P LR MEHTA-R ASHVINI GEHLOT DYGC-R DEEPAK CHOUDHARY-R MUKUL SINGHVI-R UMANG GUPTA-R
	5800 (STAY)		
129	C.W. 775/2017	M/S. NITIN SPINNERS LTD. STATE & ORS	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA -P SUNIL PUROHIT-R
	5300 (STAY)		
FOR HEARING			
130	C.W. 359/2004	LOKESH KUMAR UNION OF INDIA & ORS	MAHESH BORA-P BHAGIRATH BISHONI-P K CHOUHAN-P MM PETWA-P PK VERMA-P SHEKHAR CHOUHAN-P VINET JAIN-P JITENDRA CHOPRA-R AL CHOPRA-R ASHOK CHHANGANI-R SANDEEP MATHUR-R
	4300		
131	C.W. 308/2005	ANAND MOHTA STATE & ORS.	SANJEEV JOHRI-P GORDHAN LAL LOHAR-P LALIT PAREEK-P PC SHARMA-R
	6000		
132	C.W. 2204/2005	SEEMA RANI & ORS STATE & ORS	TS CHAMPAWAT-P AK SINGH-P Y MEHTA-P HR CHAWLA-R G.A.-R MANOJ BHANDARI-R PRATEEK SURANA-R
	5400		
133	C.W. 5357/2006	J.V.V.N. LTD. & ANR. GURJANT SINGH	RAVI BHANSALI-P
	5300		
134	C.W. 3951/2007	M/S. SHRAM SHAKTI POLYTEX P.LTD. A.V.V.N.LTD.,AJMER & ORS.	JL PUROHIT-P JL PUROHIT-P NR BUDANIA-P NS ACHARYA-P RAJEEV PUROHIT-P RAVI BHANSALI-R
	5300		
135	C.W. 5658/2010	SMT. MANJU DEVI & ORS. STATE OF RAJ. & ORS.	VINIT SANADHYA-P SANDEEP SHAH-P PC SHARMA-R
	1600		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
136	C.W. 6585/2010	CHANDRAKANT & ORS STATE OF RAJ. & ORS	JP JOSHI-P PC SHARMA-R KHET SINGH-P MRS RENUKA BOHRA-P P.S. CHUNDAWAT-P SIDDHARTH JOSHI-P TARUN JOSHI-P VINIT SANDHYA-R
	1600 (STAY)		
With			
137	C.W. 9978/2010	VISHNU KUMAR GURJAR STATE OF RAJ. & ORS.	DEELIP KAWADIA-P PC SHARMA-R MANISH SHISHODIA-R
	1600 (STAY)		
With			
138	C.W. 11726/2010	GOPAL UPADHYAY & ORS. STATE OF RAJ. & ORS.	PS CHUNDAWAT-P PC SHARMA-R RAJENDRA S CHUNDAWAT-P
	1600 (STAY)		
With			
139	C.W. 4771/2012	CHAGAN LAL STATE (URBAN DEVE.) & ORS	DEELIP KAWADIA-P IRFAN GORI-R GS RATHORE-P MANISH SHISHODIA-R PC SHARMA-R
	1600 (STAY)		
140	C.W. 3103/2012	SMT. SALMA BEGUM AJMER VIDHYUT. VITA. NIGAM LTD.&ORS	RAJEEV PUROHIT-P RAVI BHANSALI-R AJAY PUROHIT-P S R SHARMA-R HEMANT JAIN-P NR BUDANIA-P
	5300 EX-9		
NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 04/12/2017 TO FRIDAY DATED 08/12/2017.			

HON'BLE MR. JUSTICE VIJAY BISHNOI
(In Chamber)

SB Civil Writs (Service Matters) except matters assigned to SB – VII. SB Civil Revisions including SB Civil Sales
Tax Revisions. Arbitration Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
1	C.W. 6837/2017 0513	LALA HARIJAN STATE OF RAJASTHAN & ORS.	SANJAY MATHUR-P MANOJ PAREEK-P SANJAY NAHAR-P	
FOR ORDERS				
2	WRIT RESTO. 99/2017 4200	POONA RAM STATE & ANR	RAJESH PUNIA-P JAMWANT GURJAR-P RAJENDRA PRASAD-P YP KHILEREE-P	NK MEHTA-R
3	C.R. 143/2011 1301 EX-12	C.T.O.CIRCLE-B,SRIGANGANAGAR M/S DEVI PESTICIDES PVT.LTD.	ANIURDH PUROHIT-P	
4	C.R. 50/2017 4100 (STAY)	JAMNALAL & ORS. RAJENDRA KUMAR & ANR.	MANISH PITALIYA-P HARI SINGH-P	
5	C.W. 8126/2012 0511	MISS KUSUM SHARMA JAIPUR THAR GRAMIN BANK & ORS	VIJAY K PUROHIT-P AKSHAT VARMA-P MANGEET SINGH-P RAKESH CHOTIA-P	MANOJ BHANDARI-R
6	C.W. 9801/2014 0506	RAJENDRA KUMAR TANWAR RAJ. STATE TEXT BOOKS BOARD, JAIPUR & OR	MANOJ BHANDARI-P	AAAG-R DR NUPUR BHATI-R
7	C.W. 6447/2015 0505 (STAY)	GAJANAND SAINI STATE & ANR	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P RAJAK HAIDAR-P	
8	C.W. 12861/2015 1510 (STAY)	M/S. GRACE MARBLES & GRANITE P. LTD., GOPAL KRISHNA SOOD & ORS	HARISH PUROHIT-P SHRIKANT GUPTA-P	
9	C.W. 1823/2016 0505 (STAY)	KAVITA CHOUDHARY & ANR STATE & ORS	KAILASH JANGID-P HARISH JANGID-P ML DEVRA-P	
10	C.W. 6879/2016 0516 (STAY)	LAXMANRAM CHOUDHARY STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT-P SAJJAN SINGH-P	
11	C.W. 9856/2016 0516 (STAY)	SMT. REKHA MATHUR STATE & ORS	ANIL BHANDARI-P DINESH CHOUDHARY-P	NS RAJPUROHIT AGC-R DIGVIJAY SINGH-R
12	C.W. 10063/2016 0513	AKHEY RAJ SEN STATE & ORS	MAHAVEER BISHNOI-P DEEPAK BISHNOI-P HS BISHNOI-P	

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
13	C.W. 10647/2016 0507 (STAY)	DR. KIRAN STATE & ORS.	AKHILESH RAJPUROHIT-P DIGVIJAY SINGH JASOL-R
With			
14	C.W. 1303/2014 0507	DR. SAYAR SINGH SHEKHAWAT & ANR STATE & ANR.	AKHILESH RAJPUROHIT-P DS JASOL,AGC-R
With			
15	C.W. 1304/2014 0507 (STAY)	DR. DAYA SINGH BHULLAR & ORS. THE STATE OF RAJASTHAN & ANR.	AKHILESH RAJPUROHIT-P
With			
16	C.W. 10531/2016 0507 (STAY)	KRISHAN CHANDRA SHARMA STATE & ORS.	AKHILESH RAJPUROHIT-P DIGVIJAY SINGH JASOL-R
With			
17	C.W. 10696/2016 0507 (STAY)	RATAN LAL BHADWAJ STATE & ORS.	AKHILESH RAJPUROHIT-P DIGVIJAY SINGH JASOL-R
With			
18	C.W. 13084/2016 0516 (STAY)	YOGESH CHANDRA BHATT UNION OF INDIA & ORS	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P SANDEEP SHAH-P A K RAJVANSHI-R SUBHASH CHOUDHARY-R
With			
19	C.W. 13085/2016 0516 (STAY)	PANKAJ LAKHERA UNION OF INDIA & ORS	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P SANDEEP SHAH-P A K RAJVANSHI-R SUBHAHSH CHOUDHARY-R
With			
20	C.W. 3118/2017 0505 (STAY)	CHENA RAM & ORS STATE & ORS	ANKUR MATHUR-P ABHISHEK SHARMA-P MAHENDRA VISHNOI-P PANKAJ SHARMA-R PRITHVI RAJ SINGH AAG-R RAJENDRA INGH CHARAN-R
With			
21	C.W. 3548/2017 0507	SMT.PUSHPA STATE OF RAJASTHAN & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P
With			
22	C.W. 4691/2017 1502 (STAY)	STATE & ORS. RAM KISHORE & ANR.	NK MEHTA-P
With			
23	C.W. 4849/2017 0507 (STAY)	MUKESH KUMAR & ORS STATE & ORS	BHEEMKANT VYAS-P PREETY KESWANI-P RAKESH ARORA-R
With			
24	C.W. 5677/2017 0507 (STAY)	RAM SINGH JODHA & ORS. SECRETARY,DEPT.OF EDUCATION & ORS.	RANJEET JOSHI-P ABHIJEET JOSHI-P KAUSHALYA RAJPUROHIT-P SMITA JOSHI-P VISHWAJEET JOSHI-P RAGHU RAJ KANWAR-R SAJJAN SINGH RATHORE-R
With			
25	C.W. 6050/2017 0516 (STAY)	GOPAL RAM STATE & ORS	HEMANT CHAUDHARY-P VISHAL JANGID-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
26	C.W. 6880/2017	ASHOK KUMAR MEENA JVVNL JODHPUR & ORS.	HIMMAT JAGGA-P AMAN MIDHA-P HL CHOUHAN-P	
	0506 (STAY)			
27	C.W. 8210/2017	ASHOK KUMAR MEWARA STATE OF RAJASTHAN & ORS.	YASHWANT MEHTA-P ANILMEHTA-P	
	0503 (STAY)			
28	C.W. 9950/2017	DINESH CHANDRA PATIDAR STATE & ORS	MUKESH RAJPUROHIT-P PRAKASH R DEVASI-P	
	0507			
29	C.W. 10282/2017	DR.HARSH VARDHAN BHATI STATE OF RAJASTHAN & ORS.	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P	ANIL KUMAR BISSA-R
	0516			
30	C.W. 10412/2017	SOHAN LAL STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	
	0516 (STAY)			
With				
31	C.W. 11513/2017	SOHAN LAL STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	
	0510 (STAY)			
32	C.W. 11966/2017	MUKTA PUROHIT & ORS STATE & ORS	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P	SS LADRECHA AAG-R RS SALUJA-R
	0515 (STAY) EX 10			
With				
33	C.W. 11967/2017	ARCHANA BISSA & ORS STATE & ORS	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P	SS LADRECHA, AAG-R RS CHOUDHARY-R RS SALUJA-R
	0515 (STAY) EX 10			
34	C.W. 12885/2017	SAMAY SINGH STATE OF RAJASTHAN & ORS.	VIKRAM SINGH BHATI-P KESHAV BHATI-P	
	0511 (STAY)			
35	C.W. 13955/2017	NARPAT SINGH RATHORE SRI VIJAY NAGAR KARYA VIK.SAH. SAM.& ANR	KAILSH JOSHI-P ALKA JOSHI-P CHHAVI BARDIA-P CVS SHEKHAWAT-P HARSHIT BHURANI-P ROHIT MATHUR-P VINEET R DAVE-P	
	0513 (STAY)			
36	C.W. 14070/2017	RATAN VERMA STATE OF RAJASTHAN & ORS.	GOPAL ACHARYA-P	VR MEHTA-R
	0510 (STAY)			
FOR ORDERS ON INTERIM APPLICATIONS				
37	C.W. 13760/2015	DEEPAK DAVE JAI NARAYAN VYAS UNIVERSITY JOD. & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT-P SAJJAN SINGH-P	MUKESH RAJPUROHIT-R
	0515 (STAY) EX-10			
FOR FRESH ADMISSION WITH STAY				

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
38	C.R. 230/2017	VINOD KUMAR M/S RIDDHI SIDDHI MILLS (INDIA) & ANR.	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P JITENDRA MOHAN CHOUDHARY-P MANVENDRA SINGH -P RAKESH CHOTIA-P
	4100 (STAY)		
39	C.W. 11221/2016	BHERU LAL & ORS STATE & ORS	VIKRAM SINGH BHATI-P SR PALIWAL-R
	0516 (STAY) 3 RD STAY		
40	C.W. 13651/2017	PRADEEP KUMAR STATE & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0516 (STAY)		
With			
41	C.W. 13653/2017	KAVITA BAI MEENA STATE & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0516 (STAY)		
With			
42	C.W. 13654/2017	MEHBOOB ALI STATE & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0516 (STAY)		
With			
43	C.W. 13659/2017	JAGDISH STATE & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0516 (STAY)		
With			
44	C.W. 13661/2017	ARVIND KUMAR GUPTA STATE & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0516 (STAY)		
45	C.W. 13863/2017	RUPESH KUMAR PARASHAR STATE OF RAJASTHAN & ORS.	CP TRIVEDI-P
	0513 (STAY)		
46	C.W. 14990/2017	PRAKASH SUKHWAL STATE OF RAJASTHAN & ORS.	RAJENDRA KATARIYA-P GOURAV THANVI-P
	1502 (STAY)		
47	C.W. 15289/2017	RAMSWAROOP JOSHI STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0516 (STAY)		
48	C.W. 15746/2017	SAHI RAM & ORS STATE & ORS	VR CHOUDHARY-P NARESH PRAJAPAT-P
	0507 (STAY)		
49	C.W. 15910/2017	PANNA RAM CHOUDHARY STATE & ORS	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0505 (STAY)		
50	C.W. 15968/2017	PRATAP SINGH & ORS. STATE OF RAJASTHAN & ORS.	SUKESH BHATI-P MP RANGA -P
	1513 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
51	C.W. 15979/2017 0516 (STAY)	JUHAR SINGH SOLANKI SWAMI KESHWANAND RAJ. AGRIC. UNI. & ANR	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
52	C.W. 15998/2017 0509 (STAY)	HEERA RAM RSRTC & ANR.	SUKESH BHATI-P MP RANGA -P	
53	C.W. 16026/2017 0510 (STAY)	SANGEETA STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P	
54	C.W. 16041/2017 0510 (STAY)	DEVI SINGH DEORA RSRTC & ORS.	PC SHARMA-P IRFAN GOURI-P	
FOR FRESH ADMISSION WITHOUT STAY				
55	C.R. 7/2016 4100	LALIT KUMAR GANERIWALA SHRI RAM PATHYA GRANTHAGAR SAMITI	SR SHARMA-P AK DADHICH-P NAVDEEP DADHICH-P	
56	C.W. 4043/2017 0513 EX 4	ISHAQ MOHAMMAD STATE OF RAJASTHAN & ORS.	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P VIKAS JOSHI-P	
57	C.W. 12275/2017 0507	PARBAT SINGH STATE OF RAJASTHAN & ORS.	SHYAM S KHATRI-P	KL THAKUR AAG-R
58	C.W. 14852/2017 0509	SMT. PARVINDER KAUR STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P VIKASH SIHAG-P	
59	C.W. 15029/2017 0513	SHIVDAN STATE OF RAJASTHAN & ORS.	MUKESH RAJPUROHIT-P DILIP SHARMA-P	
60	C.W. 15911/2017 0516	ANJU KUMAR BADGURJAR STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P DINESH JYANI-P SUDESH BIJARNIA-P SURENDRA BANA-P	
61	C.W. 15913/2017 0516	BADRI NARAYAN STATE & ORS	KR MEGHWAL-P	
62	C.W. 15915/2017 0516	DHANRAJ THE MUNICIPAL CORPORATION JODHPUR & ANR.	PARVEJ MOYAL-P SHEHNAZ MOYAL-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
63	C.W. 2533/2013 1502	MANAGER, SHRI MAHALAXMI TALKIES, MUNNA KHAN & ORS	VINOD PUROHIT-P SANJEET PUROHIT-P	JS BHATI-R
With				
64	C.W. 2534/2013 1502	MANAGER, SHRI MAHALAXMI TALKIES, MUNNA KHAN & ORS	VINOD PUROHIT-P SANJEET PUROHIT-P	JS BHATI-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
65	C.W. 14214/2015 0516 (STAY)	SUBHASH CHANDRA SHARMA STATE & ORS	SANJAY MATHUR-P MANOJ PAREEK-P	RITU RAJ SINGH BHATI-R
66	C.W. 5634/2016 0507 (STAY)	RAM CHARAN JATAV STATE & ORS	SHARDUL BISHNOI-P ANUSKA BISHNOI-P	ASHOK CHHANGANI-R
67	C.W. 6926/2016 0507	JAWAHAR LAL REGAR STATE & ORS	PD VAISHNAV-P NM VYAS-P	
68	C.W. 7783/2016 0516 (STAY)	PABULAL STATE & ANR	MAHAVEER SINGH-P MRIG RAJ SINGH-P	
69	C.W. 9647/2016 0513	SMT. REKHA BUNKAR (SALVI) STATE & ORS	BM BOHRA-P ABHISHEK BOHRA-P DLR VYAS-P JS NARUKA-P KL SOLANKI-P KULDEEP VAISHNAV-P	
70	C.W. 869/2017 0503 (STAY)	DEEPAK KUMAR PANDIT STATE & ORS	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P	RAJESH PANWAR AAG-R DR. PRATISHTHA DAVE-R
71	C.W. 2917/2017 0509	PROF.DR. MAHESH MATHUR VICE CHANCELLOR J.N.V.UNIVERSITY & ANR.	BP MATHUR-P MANOJ KASHYAP-P	RAKESH ARORA-R
72	C.W. 4422/2017 0509	SMT.SUGAN KANWAR UNION OF INDIA & ORS.	RAWAL SINGH-P BHAWANI SINGH-P	KAMAL DAVE-R
73	C.W. 5551/2017 0507 (STAY)	BASANTI DEVI STATE OF RAJASTHAN & ORS.	KSHAMENDRA MATHUR-P	MANISH PATEL AGC-R
74	C.W. 6146/2017 0516 (STAY)	ANIL KUMAR STATE OF RAJASTHAN & ORS.	REWA RAM CHOUHAN-P ANKIT PARKASH SINGH-P M.A. KHAN-P RR ANKIYA-P	SS LADRECHA AAG-R VIKAS CHOUDHARY-R
75	C.W. 6478/2017 0516 (STAY)	KULDEEP SINGH STATE & ORS.	HEMANT CHAUDHARY-P VISHAL JANGID-P	
76	C.W. 7521/2017 0507 (STAY)	JAGDISH CHANDRA KHETIK & ORS. STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P PAWAN SINGH-P	
With				
77	C.W. 10715/2016 0507	GULABH KANWAR STATE & ORS	MOHIT SINGHVI-P	
With				
78	C.W. 14987/2016 0507 (STAY)	MITHU SINGH CHOUHAN & ORS STATE & ORS	RAVINDRA SINGH RATHORE-P PAWAN SINGH-P	RR KANWAR GC-R
79	C.W. 7598/2017 0513 (STAY)	JINESH KUMAR SHARMA STATE OF RAJASTHAN & ORS.	HARISH PUROHIT-P HARSHVARDHAN SINGH-P	NK MEHTA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
With			
80	C.W. 1832/2016	KAMAL PRAKASH THANVI STATE & ORS	HARISH PUROHIT-P AJAY GOSWAMI-P HARSHVAR DHAN SINGH-P
	0514		
With			
81	C.W. 1833/2016	AZAD VYAS STATE & ORS	HARISH PUROHIT-P AJAY GOSWAMI-P HARSHVAR DHAN SINGH-P
	0514		
With			
82	C.W. 3629/2016	ASHOK KUMAR BHATT STATE & ORS	HARISH PUROHIT-P AJAY GOSWAMI-P HARSHVARDHAN SINGH-P
	0514		
83	C.W. 8696/2017	HUKAM SINGH RANAWAT RSRTC JAIPUR & ORS	RAJESH SHAH-P SUNIL PUROHIT-R
	0503 (STAY)		
84	C.W. 9344/2017	SUKHVINDER SINGH & ORS. STATE OF RAJASTHAN & ORS.	R BHATNAGAR-P
	1513 (STAY)		
85	C.W. 9346/2017	SURJEET SINGH & ORS. STATE OF RAJASTHAN & ORS.	R BHATNAGAR-P
	1513 (STAY)		
86	C.W. 10333/2017	MOHHAMAD UMER RANGREJ STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0516 (STAY)		MANISH PATEL AGC-R
With			
87	C.W. 10166/2017	RAMESH CHANDRA REGAR STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0507 (STAY)		OMKARESHWAR SHARMA-R MANISH PATEL,AGC-R
88	C.W. 10648/2017	NAND LAL RSRTC & ORS.	HS SIDHU-P BALTEJ SANDHU-P
	0507		HARISH PUROHIT-R
89	C.W. 11251/2017	SANJAY SINGH STATE & ORS	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P
	0516 (STAY)		SS LADRECHA-R
90	C.W. 12594/2017	MALCHAND SHARMA STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P
	0516 (STAY)		PR MEHTA-R HARISH PUROHIT-R SS LADRECHA AAG-R
91	C.W. 12846/2017	DHANRAJ MEENA STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0516 (STAY)		SS LADHRECHA-R
92	C.W. 12848/2017	KAMLESH KUMAR NAGAR STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0516 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
93	C.W. 12851/2017	BHANWAR LAL SESMA STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0516 (STAY)		
94	C.W. 12855/2017	MEHBOOB ALI STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0516 (STAY)		
95	C.W. 15202/2017	SANJAY KUMAR BHATI STATE OF RAJASTHAN & ORS.	SUKESH BHATI-P M.P. RANGA-P
	0516 (STAY)		
96	C.W. 15314/2017	JAGDISH CHANDRA DAVE STATE OF RAJASTHAN & ANR.	PR MEHTA-P
	0507		MANISH PATEL AGC-R
97	C.W. 15490/2017	POOJA CHAHAR STATE & ORS	VIKAS BIJARVIA-P
	0510 (STAY)		ANIL BISSA-R MANISH PATEL AGC-R SHWETA BORA-R
98	C.W. 15608/2017	LADU RAM STATE OF RAJASTHAN & ORS.	AWAR DAN UJJWAL-P
	0510 (STAY)		MANISH PATEL-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
99	C.W. 14718/2013	MANGI LAL OJHA STATE & ORS	NITIN TRIVEDI-P DEEPIKA TRIVEDI-P MOHAN LAL-P
	0509		ANIL BISSA, AGC-R
100	C.W. 5548/2014	SURJEET SINGH STATE & ORS.	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P
	0507 (STAY)		DR. PRATISHTHA DAVE-R
101	C.W. 8691/2015	MAN SINGH BHATI MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P
	0507 (STAY)		RAJESH PUNIA-R
With			
102	C.W. 8459/2015	HARJI MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P
	0507 (STAY)		RAJESH PUNIA-R
With			
103	C.W. 8525/2015	LAXMI RAWAT MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P
	0507 (STAY)		RAJESH PUNIA-R
With			
104	C.W. 8686/2015	CHAGAN LAL MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P
	0507 (STAY)		RAJESH PUNIA-R
With			
105	C.W. 8687/2015	DINESH PANERI MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P
	0507 (STAY)		RAJESH PUNIA-R
With			
106	C.W. 8688/2015	RAM LAL RAWAT MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P
	0513 (STAY)		RAJESH PUNIA-R
With			
107	C.W. 8689/2015	LALIT KUMAR NAGDA & ORS MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P
	0507 (STAY)		RAJESH PUNIA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
108	C.W. 8692/2015 0507 (STAY)	BHERU SINGH MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P RAJESH PUNIA-R
With			
109	C.W. 8706/2015 0513 (STAY)	MOHAN LAL GAMETI MLS UNIVERSITY UDAIPUR	MUKESH VYAS-P RAJESH PUNIA-R
110	C.W. 10706/2015 0502 (STAY) EX 10	SANDESH RAJPUROHIT STATE & ANR	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT -P VIPUL SINGHVI-R SUMAN PORWAL-R
111	C.W. 6724/2016 0509 (STAY)	SOHAN LAL GEHLOT STATE & ORS	SANJEET PUROHIT-P VINOD PUROHIT-P AK RAJVANSHY-R SM TOSHNIWAL-R
112	C.W. 9634/2016 0506 (STAY)	REENA SARPOTA STATE & ORS	VARSHA BISSA-P ML BISSA-P NK MEHTA-R
113	C.W. 9693/2016 0516 (STAY)	CHANDRA BHAN STATE & ORS	TANWAR SINGH RATHORE-P SUJATULLA KHAN PATHAN-P VIKRAM SINGH BHAWALA-P SAJJAN SINGH-R
114	C.W. 9714/2016 0502 (STAY) EX 10	ONKAR LAL STATE & ORS	DR. NUPUR BHATI-P DHIRENDRA SINGH-P RS SHEKHAWAT-P SAJJAN SINGH RATHORE-P ANIL BISSA AGC-R
115	C.W. 10372/2016 0507 (STAY)	MANAGING COMMITTEE,MAHILA MANDAL,UDAIPUR STATE & ORS	DEELIP KAWADIA-P GS RATHORE-P MUKTESH MAHESHWARI-R ASHWINI SWAMI-R IDAN CHOUDHARY-R
116	C.W. 12359/2016 0507	KRISHANDUTT VYAS STATE & ORS	CS BISSA-P MANOJ KASHYAP-P NK MEHTA GC-R
117	C.W. 13023/2016 0513	MADHA RAM & ORS THE STATE OF RAJASTHAN & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P NK MEHTA AGC-R
118	C.W. 14145/2016 0507	SUKHDEV GWALA STATE & ORS	RAJESH PUNIA-P JAMWANT GURJAR-P KUBER CHOUDHARY-P RAJENDRA PRASAD-P YP KHILEREE-P BD SHARMA-R NARENDRA SINGH RAJPUROHIT-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED				
119	C.W. 14329/2016	RAM CHANDRA SOLANKI THE SARDAR PATEL UNI. OF POLICE & ORS	KULDEEP MATHUR-P D.S. SODHA -P	AK RAJVANSHY-R DP DHAKA-R DR. PRATISHTHA DAVE-R NK SONGARA-R
	0516 (STAY)			
120	C.W. 2372/2017	RADHA VALLABH VYAS COMMISSIONER,SALES TAX DEPT.& ANR.	MUKESH RAJPUROHIT-P	ANIL BHANSALI-R
	0511 (STAY)			
121	C.W. 7735/2017	VARDI CHAND DANGI & ORS. STATE OF RAJASTHAN & ORS.	CS BISSA-P	NK MEHTA-R
	0514			
With				
122	C.W. 7530/2017	DEVI LAL DANGI & ORS. STATE & ORS.	CS BISSA-P	
	0513			
123	C.W. 7885/2017	KANHAIYA LAL BALAI STATE OF RAJASTHAN & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P	RAJESH PANWAR AAG-R
	0516 (STAY)			
124	C.W. 8217/2017	TEJENDRA SINGH STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	BL BHATI GC-R MANISH PATEL AGC-R
	0510 (STAY)			
FINAL DISPOSAL AT ADMISSION STAGE				
125	C.W. 1686/2011	SURENDRA SINGH SHEKHAWAT STATE & ORS.	SS RATHORE-P DHIRENDRA SINGH-P NUPUR BHATI-P	IS PAREEK AGC-R ANIL BISSA, AGC-R SWETA BORA-R
	0515 (STAY) EX 10			
126	C.W. 5606/2015	GOVERDHAN RAM STATE & ORS.	JS BHALERIA-P VIKRAM SINGH RATHORE-P	MANISH PATEL,AGC-R KS SOLANKI-R
	0507			
127	C.W. 7847/2016	DEVENDRA YADAV STATE & ORS	HEMANT JAIN-P MAHIPAL SINGH-P	ANIL BISSA-R
	0506 (STAY)			
FOR HEARING				
128	C.R. 22/2005	A.C.T.O. A/E M/S. R.A.M. EARTH MOVERS PVT. LTD.	ANIRUDH PUROHIT-P GA-P	BC MEHTA-R LOKESH MATHUR-R RL PRAJAPAT-R
	1301 EX-4,14			
129	C.R. 31/2006	C T O PALI M/S PREM CABLES PVT LTD PALI	ANIRUDH PUROHIT-P ANIL BHANSALI-P DINESH GODARA-P	
	1301 EX-4			
130	C.R. 169/2006	C.T.O. CIR-B, JODHPUR M/S KHATRI TRADING CORP.	ANIRUDH PUROHIT-P	LALIT PAREEK-R
	1301 EX-4,14,15			
131	C.R. 32/2008	NAR SINGH NARAYAN & ANR. MAHESH LAL	RR NAGORI-P ALKESH AGARWAL-P	RK THANVI-R
	2900			
132	C.R. 176/2011	ABU KHAN ISHAQ KHAN & ORS.	PK BOHRA-P NIRAJ KUMAR JAIN-P	IRFAN GOURI-R CP SONI-R SACHIN ACHARYA-R SWANAND JASMATIYA-R
	4100			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
133	C.R. 117/2012 1301 EX 11,12	M/S AMICHAND SALECHA & COMPANY A.C.T.O. WARD-4 BALOTRA	LALIT PAREEK-P SHARAD KOTHARI-P ANIRUDH PUROHIT-R
134	C.R. 104/2013 1314	M/S KANKARIYA INDUSTRIES ASSISTANT COMM. CIRCLE-B. BIKANER	LOKESH MATHUR-P ANIRUDH PUROHIT-R
135	C.R. 195/2013 4100	BHAVIA & A NR. VIRKI & ORS.	AMIT MEHTA-P SHAMBHOO SINGH-R BHARAT SINGH-R VIKRAM SINGH-R
136	C.W. 2723/2005 1502	DEAN,FACULTY OF LAW,JNV UNI. & ANR JUDGE,LABOURT COURT & ORS	DC SHARMA-P MUKESH RAJPUROHIT-P SAJJAN SINGH-R NUPUR BHATI-R
137	C.W. 5205/2005 0507	RATAN LAL THANVI DISTRICT & SESSION JUDGE,MERTA & ANR.	VINAY JAIN-P MADHU JAIN-P GA-R NK MEHTA-R NS RAJPUROHIT-R
138	C.W. 7234/2005 0509	HEERA LAL PUROHIT STATE & ORS.	MS PUROHIT-P ANIL VYAS-P MS PUROHIT-P MS RATHORE-P SD VYAS-P SS LADRECHA-R G.A,-R VIKAS CHOUDHARY-R
139	C.W. 250/2006 1502	MAHI MAJDOOR SANGTHAN, JUDGE,I.T.CUM LABOUR COURT,UDAIPUR &ORS.	MAHESH BORA-P BR BISHNOI-P KAMAL SINGH-P VR BISHNOI-P LK PUROHIT AGC-R GA-R NARENDRA SINGH RAJPUROHIT-R
140	C.W. 3084/2006 1502 EX.10	BHAGWAN SINGH CHAUHAN R.S.R.T.C.,UDAIPUR & ANR.	SHAMBHOO SINGH-P CHAIN SINGH-P MOTI SINGH-P NITIN OJHA-R HARISH PUROHIT-R MS GODARA-R
141	C.W. 4881/2007 0516	HINDUSTAN ZINC KARMACHARI KALYAN FED., HINDUSTAN ZINC LTD.	PRADEEP SHAH-P HEERA SINGH-P SANDEEP SHAH-P RAJESH JOSHI-R
142	C.W. 4423/2008 1502 EX.3	MUNICIPAL COUNCIL, UDAIPUR INDUSTRIAL TRIBUNAL, UDAIPUR & ANR	BS CHARAN-P ANURAG SHUKLA-P MR SINGHVI-R HUKUM SINGH-R MOHIT SINGHVI-R
143	C.W. 2540/2014 0505 (STAY)	GOPAL SINGH CHARAN & ORS STATE & ANR.	HARISH PUROHIT-P ANJANA JAWA-P SANJAY RAJ PALIWAL DYGC-R

NOTE:HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 04/12/2017 TO FRIDAY DATED 08/12/2017.

HON'BLE MR. JUSTICE ARUN BHANSALI
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>
Daily Causelist
Friday Dated : 08/12/2017
Court No :9
HON'BLE MR. JUSTICE ARUN BHANSALI

3.30 PM - 4.30 PM

Arbitration Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
Arbitration Matters				
1	ARBI. APPL. 22/2016	HINDUSTAN ZINC LIMITED SHREEJI SHIPPING LIMITED	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P	HARSHWARDHAN SINGH-R GS CHOUHAN-R UMANG GUPTA-R
	1200			
2	ARBI. APPL. 18/2017	DOSHION PRIVATE LTD. HINDUSTAN ZINC LIMITED & ANR.	SANJAY NAHAR-P ANKIT SAREEN-P PRAKUL KHURANA-P	DR SACHIN ACHARIYA-R
	1200			
3	ARBI. APPL. 23/2017	M/S DAMANI SHIPPING PVT. LTD. M/S HINDUSTAN ZINC LTD. CO.	SAJJAN SINGH-P	DR SACHIN ACHARIYA-R
	1200			
4	ARBI. APPL. 29/2017	M/S ROYAL RAJASTHAN TOURS & TRAVELS AIRPORT AUTHORITY OF INDIA & ORS.	VIJAY KUMAR VYAS-P	
	1200			
FOR ORDERS - DEFFECT CASES				
5	C.M.Appl. 93/2016	MUKESH MANGAL ANSAL PROPERTIES & ANR.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P SHASHANK JOSHI-P	
	1200 IN CMAP 39/2012			
6	ARBI. APPL. 25/2017	R.K. INDUSTRIES MAXIMUS INTERNATIONAL GENERAL TRADING LL	GOPAL BOSE-P	RAJVENDRA SARSWAT-R
	1200			
With				
7	ARBI. APPL. 26/2017	MAXIMUS INTERNATIONAL GENERAL TRADING LL R.K. INDUSTRIES	RAJVENDRA SARSWAT-P	GOPAL BOSE-R
	1200			

HON'BLE MR. JUSTICE ARUN BHANSALI
(In Chamber)

SB Civil Writs(Service Matters) pertaining to Removal, Dismissal, Termination from Service(Class Code-502),
Compulsory Retirement(Class Code 504),Ad-hoc Appointment(Class Code 512) and Selection & Appointment
(Class Code 515),

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
1	C.W. 8874/2017 0515	JEEVAN LAL STATE OF RAJASTHAN & ANR.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P	
FOR ORDERS				
2	C.W. 2126/2011 0502	NARPAT SINGH CHAUHAN AJMER VIDHYUT VITRAN NIGAM LTD. & ORS.	LR CHOUDHARY-P RAJESH CHOUDHARY-P	RAVI BHANSALI-R
3	C.W. 3354/2014 0502	LAL CHAND SONI STATE BANK OF BIKANER & JAIPUR & ANR	NARPAT SINGH-P BHUPENDRA SINGH-P	DR. SACHIN ACHARYA-R
4	C.W. 5612/2014 0502 (STAY)	AAVED HASSAN STATE & ORS.	PETI. SELF (AAVED HASSAN)-P SK VERMA-P	ANIL KUMAR BISSA-R
5	C.W. 7055/2015 0502 (STAY)	SANJAY KUMAR KHITOLIYA STATE & ORS	PRAMENDRA BOHRA-P	MUKESH DAVE-R
6	C.W. 8462/2015 0515 (STAY)	NIRMLA DEVI STATE & ORS.	JS BHALERIA-P SURESH PRAJAPAT-P VS BHAWLA-P	SS LADRECHA-R
7	C.W. 10284/2015 0515 (STAY)	THAN SINGH STATE & ORS	AMIT MEHTA-P	DR P DAVE-R
8	C.W. 11809/2015 0515	CHANDER MOHAN STATE & ORS	PK POONIA-P OM SINGH CHAUHAN-P	
9	C.W. 3398/2016 0515 (STAY)	MADAN LAL RPSC., AJMER & ORS	RAJAT DAVE-P	TARUN JOSHI-R
10	C.W. 5222/2016 0515 (STAY)	RAM DAYAL JHAKHAR & ORS STATE & ORS	KAILASH JANGID-P HARISH JANGID-P	SANJAY RAJ PALIWAL-R
11	C.W. 7399/2016 0515 (STAY)	MAHENDRA SINGH & ORS STATE & ORS	KAILASH JANGID-P HARISH JANGID-P	DR. PRATISHTHA DAVE-R
12	C.W. 7795/2016 0515	BHAWANA TAK STATE BANK OF INDIA & ORS	CHETAN PRAKASH SONI-P AJU V JOSH-P SMT SARITA SONI-P	
13	C.W. 8864/2016 0502	TEJENDRA SINGH RSRTC & ORS	VISHAL SHARMA-P MAHIPAL CHARAN-P	HARISH PUROHIT-R
14	C.W. 10998/2016 0515 (STAY)	SMT. KAMLA STATE & ORS	YASHPAL KHILEREE-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P	VR MEHTA AGC-R DEEPAK CHANDAK-R MANAK LAL CHANDAK-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
15	C.W. 14074/2016	BHANWAR SINGH THE MANAGING DIRECTOR. SBBJ JAIPUR & ORS	AWAR DAN UJJWAL-P DR. SACHIN ACHARYA-R
	0515		
16	C.W. 15145/2016	KALU RAM & ORS STATE & ORS	RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P
	0515 (STAY)		
17	C.W. 557/2017	MAHIPAL STATE & ORS	BS TANWAR-P ASHOK PARIHAR-P DINESH SINGH-P
	0502 (STAY)		
18	C.W. 2008/2017	HOKAM SINGH SOLANKI STATE & ORS.	TS RATHORE-P SUJATULLA KHAN PATHAN-P VIKRAM SINGH BHAWALA-P
	0502 (STAY)		
19	C.W. 2009/2017	LALIT KUMAR SHARMA STATE & ORS.	TS RATHORE-P SUJATULLA KHAN PATHAN-P VIKRAM SINGH BHAWALA-P
	0502 (STAY)		
20	C.W. 4078/2017	KAPIL DEV KALAL AVVN LTD, AJMER & ORS.	HL CHOUHAN-P AMAN MIDHA-P HIMMAT JAGGA-P
	0515 (STAY)		
21	C.W. 7061/2017	CHAGAN LAL NENAMA STATE & ORS	DR KAWADIA-P PRAKASH BHATI-P
	0515		
22	C.W. 8322/2017	SMT. SHAKUNTALA SEN & ORS STATE & ORS	KULDEEP MATHUR-P DS SODHA-P
	0515 (STAY)		
23	C.W. 8510/2017	AVINASH ACHARYA & ORS. STATE OF RAJASTHAN & ANR.	VINOD PUROHIT-P SANJEET PUROHIT-P
	0515 (STAY)		
24	C.W. 9141/2017	VINOD PARIHAR STATE & ORS	ASHOK CHHANGANI-P AVIN CHHANGANI-P
	0515 (STAY)		
25	C.W. 9249/2017	BHUDHRAM TANAN STATE & ORS	RAMESHWAR DAVE-P GS BHATI-P HANUMAN SINGH BHATI-P MK DUDI-P OP CHOUDHARY-P
	0502 (STAY)		
26	C.W. 11102/2017	DHARMENDRA PATIDAR STATE & ORS	TANWAR SINGH RATHORE-P
	0515 (STAY)		
27	C.W. 11310/2017	SUREKHA STATE OF RAJASTHAN & ORS.	KHET SINGH-P CHAIN SINGH-P
	0515 (STAY)		
28	C.W. 11314/2017	RAHUL SHARMA STATE OF RAJASTHAN & ORS.	KHET SINGH-P CHAIN SINGH-P
	0515 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
29	C.W. 11774/2017 0515 (STAY)	NARENDRA SINGH JAI NARAIN VYAS UNIVERSITY,JODHPUR & ORS	RS SALUJA-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P	MANOJ BHANDARI-R PR SINGH AAG-R
30	C.W. 11886/2017 0515 (STAY)	VAHIDULLA STATE & ORS	TANWAR SINGH RATHORE-P	SS LADRECHA-R KHET SINGH-R
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
31	C.W. 8697/2017 0515 (STAY)	BASANT SHARMA & ANR. STATE OF RAJASTHAN & ORS.	RAHUL SHARMA-P	RAJESH PUNIA-R
32	C.W. 10083/2017 0515 (STAY)	MOHAN LAL DHAKA STATE & ANR	HR VISHNOI-P KAILASH CHOUDHARY-P KR CHOUDHARY-P	RAJESH PANWAR AAG-R JK MISHRA-R
33	C.W. 13973/2017 0502 (STAY)	ABDUL ALIM PATHAN STATE & ANR	ARJUN PUROHIT-P ANJALI GOPA-P	
34	C.W. 15526/2017 0515 (STAY)	MAHENDRA KUMAR STATE OF RAJASTHAN & ANR.	SS NIRBAN-P GS RATHORE-P RK MISHRA-P	
35	C.W. 15922/2017 0515 (STAY)	ANKIT YADAV STATE OF RAJASTHAN & ORS.	MAHAVEER SINGH-P SURENDRA BAGMALANI-P	
36	C.W. 15936/2017 0515 (STAY)	MUKESH KUMAR TAILOR STATE & ORS	TANWAR SINGH RATHORE-P	
37	C.W. 15939/2017 0515 (STAY)	JULLY CHOUDHARY STATE OF RAJASTHAN & ORS.	OM RAJPUROHIT-P SANDEEP GARSSA-P SHADAB KHAN-P	
38	C.W. 15957/2017 0515 (STAY)	GHANSHYAM CHAND STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P	
39	C.W. 15975/2017 0515 (STAY)	KUSUM JAIN STATE OF RAJASTHAN & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	SS LADRECHA AAG-R
40	C.W. 15978/2017 0515 (STAY)	MANJU BASAT & ORS. STATE OF RAJASTHAN & ORS.	IR CHOUDHARY-P AK ANAND-P GEMBHAR SINGH-P SN GOSWAMI-P VS CHOUDHARY-P	
FOR ADMISSION -FRESH (WITHOUT STAY/BAIL)				
41	C.W. 11169/2017 0515	RAJENDRA BOHRA STATE OF RAJASTHAN & ORS.	KAILSH JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
42	C.W. 9865/2014 0515	KALURAM STATE & ORS.	DLR VYAS-P KULDEEP VAISHNAV-P	DR PRATISHTHA DAVE GC-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
With			
43	C.W. 9798/2014	GOVIND STATE & ORS.	DLR VYAS-P P.DAVE-R
	0515		JS NARUKA-P KULDEEP VAISHNAV-P DR. P DAVE-R
44	C.W. 2604/2015	RIMPAL PAREEK STATE & ORS	SUKESH BHATI-P MP RANGA-P AAG-R
	0515 (STAY)		
45	C.W. 3940/2015	PRADEEP KUMAR SHARMA STATE & ORS	ASHVINI SWAMI-P OM PRAKASH-P KL THAKUR AAG-R
	0515 (STAY)		
46	C.W. 8601/2015	LALI DEVI & ORS STATE & ORS	TRILOK JOSHI-P SUMAN JOSHI-P TRILOK JOSHI-P UMAID SINGH-P DR. PRATISHTHA DAVE, AGC-R JK KAUSHIK-R
	0515 (STAY)		
47	C.W. 11142/2015	DR. HEMRAJ SINGH CHOUDHARY MOHAN LAL SUKHADIA UNIVERSITY, UDAIPUR	PRADEEP SHAH-P HS SANDHU-P MRS P SHAH-P SANDEEP SHAH-P RAJESH PUNIA-R
	0515 (STAY)		
With			
48	C.W. 8837/2014	DR. BHIM RAJ PATEL MOHAN LAL SUKHADIA UNIVERSITY UDAIPUR	PRADEEP SHAH-P BS SANDHU-P MRS P SHAH-P SANDEEP SHAH -P RAJESH PUNIA-R
	0515 (STAY)		
49	C.W. 14698/2015	BHARAT GAUR STATE & ANR	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P DR. PRATISHTA DAVE-R ANISHA PUROHIT-R DR. PRATISHTHA DAVE-R
	0515 (STAY)		
50	C.W. 14771/2015	SANTOSH KALLA STATE & ORS.	MAHESH THANVI-P AR RAJPUROHIT-P BHAWANI SINGH-P JITENDRA PUROHIT-P RR KANWAR-R
	0515		
51	C.W. 1688/2016	JAGMALA RAM DEVASI STATE & ORS	NARPAT S RAJPUROHIT-P PR SINGH-R
	0502 (STAY)		
52	C.W. 2502/2016	PUSHPA & ORS MUNICIPAL CORPORATION, BIKANER	RS SALUJA-P GS RATHORE-P RK MISHRA-P SS NIRBAN-P SS LADRECHA-R
	0515		
53	C.W. 5157/2016	DOONGAR SINGH STATE & ORS	CS KOTWANI-P MANISH PATEL AGC-R
	0502 (STAY)		
54	C.W. 7698/2016	DR. YUDHISTER REBARI STATE & ANR.	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P SK DADHICH-P
	0515 (STAY)		
55	C.W. 7862/2016	MOHAN LAL STATE & ORS	RDSS KHARLIA-P HARVEER SIDHU-P SS DHILLON-P HS SANDHU-R MANISH PATEL-R NK MEHTA-R
	0502 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
56	C.W. 8530/2016 0515 (STAY)	BABITA KANWAR STATE & ORS	KAILASH JANGID-P HARISH JANGID-P RAJESH PANWAR AAG-R
57	C.W. 9651/2016 0515 (STAY)	ANNARAM STATE & ORS	VIJAY JAIN-P ANIL BISSA-R
58	C.W. 15170/2016 0515 (STAY)	POOJA RATHORE STATE & ANR	KHET SINGH-P CS BHATI-P MANISH PATEL AGC-R
59	C.W. 586/2017 0502 (STAY)	VIRENDRA & ORS STATE & ORS	KAN SINGH OAD-P MOHAMMAD ARIF-P KL THAKUR AAG-R
60	C.W. 1801/2017 0515 (STAY)	KALU RAM STATE & ANR.	LOKESH MATHUR-P SANJAY PANDIT-P VD DADHICH-R
61	C.W. 2341/2017 0502 (STAY)	SUBHASH CHANDRA RSRTC & ORS	SUSHIL SOLANKI-P NIRANJAN PATEL-P HARISH PUROHIT-R
62	C.W. 4346/2017 0515 (STAY)	PRATIBHA KUMARI POONIA STATE OF RAJASTHAN & ORS.	DEEPAK NEHRA-P RL GORA -P SMT PREM CHOUDHARY -P ANIL KUMAR BISSA-R
63	C.W. 5835/2017 0502 (STAY)	SMT.SAPNA CHOUDHARY STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P K L THAKUR-R
64	C.W. 7239/2017 0515 (STAY)	SURENDRA KUMAR VYAS & ORS. STATE OF RAJASTHAN & ORS.	RS SALUJA-P HARSH BISHNOI-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P RAJESH PUNIA-R NS RAJPUROHIT-R
65	C.W. 7347/2017 0502 (STAY)	SMT.MEERA HARIJAN STATE OF RAJASTHAN & ANR.	LOKESH MATHUR-P SANJAY PANDIT-P
66	C.W. 8311/2017 0515 (STAY)	LALITA STATE OF RAJASTHAN & ORS.	DK GAUR-P SARWATI GOUR-P AGC-R
67	C.W. 8668/2017 0515	KHEM RAJ YADAV STATE OF RAJASTHAN & ORS.	SHAMBHOO SINGH-P GIRISH JOSHI-R DIGVIJAY SINGH JASOL-R
68	C.W. 10732/2017 0515 (STAY)	POOJA BHATI STATE OF RAJASTHAN & ANR.	MANISH SHISHODIA-P RAJESH PUNIA-R NS RAJPUROHIT-R RAJESH PUNIA-R
With 69	C.W. 8208/2017 0515 (STAY)	HITESH TAK & ORS STATE & ORS	TANWAR SINGH RATHORE-P RAJESH PUNIA-R
With 70	C.W. 10731/2017 0515 (STAY)	PRIYANKA SHARMA STATE OF RAJASTHAN & ANR.	MANISH SHISHODIA-P RAJESH PUNIA-R RAJESH PUNIA-R SS LADRECHA AAG-R
71	C.W. 10836/2017 0515 (STAY)	GAJENDRA VISHNOI STATE OF RAJASTHAN & ORS.	MAHENDRA VISHNOI-P SS LADRECHA AAG-R SS LADRECHA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
72	C.W. 12531/2017 0515	GAYATRI RAO STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P VIKAS CHOUDHARY-R SS LADRECHHA AAG-R
73	C.W. 13259/2017 0515 (STAY)	RAMA RAM MEGHWAL STATE OF RAJASTHAN & ORS.	KHET SINGH-P CHAIN SINGH-P MANISH PATEL,AGC-R
With			
74	C.W. 15016/2017 0515 (STAY)	MANOJ KUMAR KASWAN STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P
75	C.W. 14237/2017 0515 (STAY)	DINESH CHANDRA NANEMA STATE OF RAJASTHAN & ORS.	PRASHANT KUMAR SHARMA-P RAHUL SHARMA-P SS LADRECHA, AAG-R
76	C.W. 14552/2017 0515 (STAY)	SHARMILA & ANR STATE & ORS	MANJEET GODARA-P SAHEE RAM MUNDEL-P KL THAKUR AAG-R
77	C.W. 14776/2017 0515 (STAY)	KESHA RAM STATE & ORS	TANWAR SINGH RATHORE-P MANISH PATEL,AGC-R
With			
78	C.W. 14806/2017 0515 (STAY)	PINKY STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P MANISH PATEL,AGC-R
With			
79	C.W. 14896/2017 0515 (STAY)	JAGDISH NATH STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P MANISH PATEL,AGC-R
With			
80	C.W. 14899/2017 0515 (STAY)	SONU VERMA STATE OF RAJASTHAN & ANR.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P MANISH PATEL,AGC-R
81	C.W. 14801/2017 0515 (STAY)	SUMAN STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P MANISH PATEL,AGC-R
82	C.W. 14918/2017 0502 (STAY)	KOJI DEVI STATE OF RAJASTHAN & ORS.	PRITAM SOLANKI-P BL DHAKA-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
83	C.W. 6289/2015 0515	GOVIND SINGH & ANR STATE & ORS	ROHITASH SINGH-P MS RATHORE-P RAJESH PANWAR,AAG-R
84	C.W. 8352/2015 0515 (STAY)	DURGA RAM STATE & ORS	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P ANIL KUMAR BISSA-R
85	C.W. 13475/2015 0515 (STAY)	SMT. RAJU DEVI STATE & ORS	DC SHARMA-P DAYA RAM CHOUDHARY-P DR P DAVE-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
86	C.W. 13565/2015	POONA RAM STATE & ANR	VR CHOUDHARY-P SUMAN PORWAL-R N L DEORA-R SUMAN PORWAL DY GC-R
	0515 (STAY)		
87	C.W. 14797/2015	JITU RAM KHATI STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P KL THAKUR,AAG-R
	0515 (STAY)		
88	C.W. 930/2016	RAMDAN STATE & ORS	TANWAR SINGH RATHORE-P VS BHAWLA-P TARUN JOSHI-R BL BHATI-R
	0515 (STAY)		
89	C.W. 7582/2016	MAHIPAL MEENA & ORS STATE & ORS	SHREE KANT VERMA-P PRITAM JOSHI-P NARENDRA SINGH RAJPUROHIT-R
	0502 (STAY)		
90	C.W. 10370/2016	HEMRAJ MEHARA STATE &ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P DR. PRATISHTHA DAVE-R
	0515 (STAY)		
91	C.W. 11181/2016	ANUPAM PALIWAL STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P BL BHATI GC-R JAMATA RAM-R RR KANWAR-R
	0515 (STAY)		
92	C.W. 11872/2016	AVTAR SINGH RSRTC JAIPUR & ORS	RAKESH ARORA-P SUNIL PUROHIT-R
	0515		
93	C.W. 242/2017	SUMITRA STATE & ANR	MAHAVEER BISHNOI-P HS BISHNOI-P S S LADRECHA-R
	0515 (STAY)		
94	C.W. 385/2017	SAWAI SINGH STATE & ORS	KHET SINGH-P CS BHATI-P RS BHATI-P ANIL BISSA AGC-R
	0515 (STAY)		
95	C.W. 5004/2017	HARSHIT SUTHAR STATE & ANR	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P PAWAN SINGH RATHORE-P RAJESH PUNIA-R RAJESH PANWAR AAG-R
	0515 (STAY)		
With			
96	C.W. 4713/2017	MUKESH KUMAR KINKOD RPSC., AJMER	MUKESH RAJPUROHIT-P RAJESH PUNIA-R DILIP SHARMA-P
	0515 (STAY)		
With			
97	C.W. 4715/2017	HITESH KALAL RPSC., AJMER	MUKESH RAJPUROHIT-P RAJESH PUNIA-R DILIP SHARMA-P RAJESH PANWAR AAG-R
	0515 (STAY)		
With			
98	C.W. 4716/2017	RAMESH PATEL RPSC., AJMER	MUKESH RAJPUROHIT-P RAJESH PUNIA-R DILIP SHARMA-P
	0515 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
99	C.W. 7592/2017	HARDIK VYAS & ANR. STATE OF RAJASTHAN & ANR.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P PAWAN SINGH RATHORE-P
	0515 (STAY)		
With			
100	C.W. 8806/2017	HEMENDRA SINGH CHOUHAN STATE OF RAJASTHAN & ANR.	PAWAN SINGH RATHORE-P SS NIRBAN-P
	0515 (STAY)		
With			
101	C.W. 9197/2017	ISHWAR SINGH STATE OF RAJASTHAN & ANR.	RICHIN SURANA-P RAJESH PUNIA-R
	0515 (STAY)		
102	C.W. 8414/2017	SANDEEP KUMAR BHADU RPSC, AJMER & ANR.	MAHAVEER BISHNOI-P HS BISHNOI-P RAJESH PUNIA-R NS RAJPUROHIT-R SS LADRECHA AAG-R
	0515 (STAY)		
103	C.W. 11168/2017	LAILA KUMARI STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P SS LADRECHA, AAG-R VIKASH CHOUDHARY-R
	0515 (STAY)		
104	C.W. 12139/2017	MUKESH KUMAR JINGER STATE OF RAJASTHAN & ORS.	AK CHOUDHARY-P DINESH CHOUDHARY-P PARWAT SINGH RATHORE-R AK PAREEK-R
	0515 (STAY)		
105	C.W. 12159/2017	RAM SINGH STATE OF RAJASTHAN & ORS.	AK CHOUDHARY-P DINESH CHOUDHARY-P PARWAT SINGH RATHORE-R AK PAREEK-R
	0515 (STAY)		
106	C.W. 12160/2017	RAM KUMAR ACHARYA STATE OF RAJASTHAN & ORS.	AK CHOUDHARY-P DINESH CHOUDHARY-P PARWAT SINGH RATHORE-R AK PAREEK-R
	0515 (STAY)		
107	C.W. 13155/2017	ARVIND KUMAR STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P VIKRAM SINGH-P SS LADRECHA AAG-R VIKAS CHOUDHARY-R
	0515 (STAY)		
108	C.W. 13157/2017	NARAYAN STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P VIKRAM SINGH-P SS LADRECHA AAG-R VIKAS CHOUDHARY-R
	0515 (STAY)		
109	C.W. 13968/2017	PRAVEEN TANTKAR STATE & ANR	SHUSHIL BISHNOI-P RAJESH PUNIA-R
	0515 (STAY)		
FINAL DISPOSAL AT ADMISSION STAGE			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case		Name of Advocate
FINAL DISPOSAL AT ADMISSION STAGE				
110	C.W. 10648/2010	MAHENDRA KUMAR SHARMA RAJ. AYURVED UNIVERSITY, JOD. & ANR.	KASHI NATH JOSHI-P MANOJ BOHRA-P RAJESH JOSHI-P	SANDEEP BHANDAWAT-R AGC-R ANKUR MATHUR-R PANKAJ AWASTHI-R PP CHOUDHARY-R R KUMAR-R RAJENDRA KATARIYA-R VIKASH BALIA-R VINEET R DAVE-R
	0515 (STAY)			
111	C.W. 7836/2011	UMMEDA RAM & ANR. STATE (PERSONNEL) & ORS	KAILASH JANGID-P	IS PAREEK AGC-R DR. PRATISTHA DAVE AGC-R JP JOSHI-R KUSUM RAO AGC-R TARUN JOSHI-R TRIBHUWAN SINGH-R
	0515			
112	C.W. 8161/2014	KHANDWA GRAM SEWA SAH. SAMITI LTD., REGISTRAR, CO-OP. SOCI. JPR. & ORS	SURESH CHARAN-P RAHUL BATHI-P	RS SALUJA-R ARCHANA JOSHI-R KR SHARAN-R KUSUM RAO-R
	0502 (STAY)			
113	C.W. 10263/2015	RAHUL GUJARATI & ANR STATE & ORS	LOKESH MATHUR-P SANJAY PANDIT-P	RAJESH SHAH-R DR. PRATISTHA DAVE-R
	0515 (STAY)			
FINAL DISPOSAL AT ORDERS STAGE				
114	C.W. 1780/2014	NARESH KUMAR RANWA UNION OF INDIA & ORS.	GULAB SINGH-P ASHOK VYAS-P HS BHATI-P R DAVE-P	RAVI BHANSALI-R J GEHLOT-R MAHESH THANVI-R
	0515 (STAY)			
FOR HEARING				
115	C.W. 6134/2005	SMT. ARUNA BHANAWAT STATE & ORS.	M.S.SINGHVI-P AKHILESH RAJPUROHIT-P MUKUL SINGHVI-P NS CHARAN-P RAJAT DAVE-P V SHRIVASTAVA-P VIVEK AGARWAL-P	
	0502			
116	C.W. 4842/2007	SOJI RAM MEENA STATE & ANR.	SK MATHUR-P RS CHOUHAN-P RS SALUJA-P	SS LADRECHA ,AGA-R AJEET SINGH SHEKHAWAT AGC-R J GEHLOT-R SUNDEEP BHANDAWAT GCA-R
	0515			
117	C.W. 9991/2009	BABU LAL STATE OF RAJ. & ORS.	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P RAHUL BHATI-P	IS PAREEK AGC-R ANIL BISSA-R SHWETA BORA-R
	0502			
NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 04/12/2017 TO FRIDAY DATED 08/12/2017.				

Daily Causelist
Friday Dated : 08/12/2017
HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :11

HON'BLE MR. JUSTICE DINESH MEHTA

10.30 AM -1.00 PM

2.00 PM - 4.30 PM

SB Civil First Appeals, SB Civil Residue Matters. SB Civil Writs U/A 227 from Civil Court Orders.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
1	C. RES 209/2017 4200 IN CFA 157/2017	SMT. SHUBHAVATI & ANR. JODHPUR V.V.N. LTD.	AAKASH KUKKAR-P	
2	C.W. 8923/2017 4300	TRILOK CHAND & ANR. JOGRAJ & ORS.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	
3	C.W. 11998/2017 4300	GOPA RAM & ORS. STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH-P	
4	C.Ist.Appl 482/2016 2900	THE STATE OF RAJASTHAN & ORS. SMT. BHIKHI & ANR.	NARENDRA SINGH RAJPUROHIT-P	UMAID SINGH BANWARLA-R
FOR ORDERS				
5	CIV.CRO.APP 18/2013 4200 (STAY) EX 6,9	DILIP KOTHARI VIJAYA BANK & ANR.	MUKTESH MAHESWARI-P VANDANA BHANSALI-P	SANJAY NAHAR-R O P PUNGLIA-R PD BOHRA-R
With				
6	C.Ist.Appl 305/2007 3800 EX.9	VIJAYA BANK DILIP KOTHARI & ANR.	SANJAY NAHAR-P OP PUNGLIA-P PREM RATAN PUROHIT-P	MUKTESH MAHESHWARI-R
7	C.TRNS.APPLI 90/2014 4200	SMT. KIRTI PALIWAL MANISH PANERI	CS KOTWANI-P DINESH VISHNOI-P HR VISHNOI-P	
8	C.TRNS.APPLI 65/2015 4200	RAKHI JAIN AJEET KUMAR JAIN	HS SHRIMALI-P	
9	C.TRNS.APPLI 99/2015 4200	SMT. PREMLATA AMIT KUMAR MINA	PANKAJ GUPTA-P S R GUPTA-P	
10	WRIT RESTO. 148/2015 4200	SATTAR KHAN SMT. NOJII DEVI & ANR	AMIT MEHTA-P	
11	C.TRNS.APPLI 12/2016 4200	SMT. POOJA GAUR MADHUR PRAKASH DIXIT	KAUSHAL GAUTAM-P DEEPAK AGGARWAL-P	
12	C.TRNS.APPLI 84/2016 4200	SMT. PRIYANKA MEHTA SHASHI KANT	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P	
13	C.TRNS.APPLI 154/2016 4200	MAHENDRA KUMAR SMT. INDRADEVI	MANISH DADHICH-P	HM SARASWAT-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
14	C.M.Appl. 8/2017 2700	MUNICIPAL BOARD, DUNGARPUR RAJASTHAN BOARD OF MUSLIM WAQF & ORS.	BHEEM ARORA-P USMAN GHANI-R MUKESH DAVE-R
15	C.TRNS.APPLI 22/2017 4200	SMT. GARIMA SINGH VIRENDER RATNU	NISHANT BORA-P ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P VIJAY CHOUDHARY-P TRILOK JOSHI-R CHANDRAVEER SINGH-R
16	C.TRNS.APPLI 51/2017 4200	SMT. PINKI GHARU DINESH KUMAR GHARU	LOVE JAIN-P SHAMBHOO SINGH-R
17	C.TRNS.APPLI 148/2017 4200	SMT. LAXMI @ PINKI @ KHEM KANWAR KIRAN SINGH	RAMESHWER DAVE-P GULAB SINGH BHATI-P HANUMAN SINGH BHATI-P MK DUDI-P OP CHOUDHARI-P SURESH KUMBHAT-R
18	C. RES 152/2017 4200 1 IN CRES 132/14 IN CFA 279/04	CHOOUDHARI RAM & ORS SADHURAM & ORS	ARPIT BHOOT-P NAVEEN GAUR-P PRATEEK CHARAN-P
19	C.TRNS.APPLI 170/2017 4200	SHRISHTI SHARMA PRASHANT SHARMA	S KUMBHAT-P BK BHATNAGAR-P KUSHAGRA SHARMA-P PURVI MATHUR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
20	WRIT RESTO. 178/2017 4200	JAGDISH RAM CHANDRA S LRS & ORS	RICHIN SURANA-P
21	C.W. 8814/2009 4300 (STAY)	SOHAN LAL MANMAL & ANR	NL JOSHI-P
22	C.W. 5869/2014 4300 (STAY)	BHAGIRATH & ORS. HARDAYAL & ORS.	MS GODARA-P RC JOSHI-R ARPIT BHOOT-R
23	C.W. 9950/2014 4300 (STAY)	KOUSHALYA JODHARAM & ANR	DEVI LAL R VYAS-P
24	C.W. 4941/2015 4300 (STAY)	PREM PRAKASH & ANR MAHENDRA KUMAR & ORS	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P SAJJAN SINGH-R
25	C.W. 5519/2015 4300 (STAY)	KRISHAN LAL STATE & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P RS CHOUDHARY-R
26	C.W. 6352/2015 4300 (STAY)	SUMAN GROVER URBAN IMPROVEMENT & ORS.	AAKASH KUKKAR-P DRON KAUSHIK-R CS KOTWANI-R
27	C.W. 13866/2015 4300 (STAY)	VINOD KUMAR & ANR. MADAN LAL & ORS.	RAJESH SHAH-P RICHIN SURANA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
28	C.W. 672/2016	ARJUN KUMAR JAWARI LALS LRS & ORS	SURENDRA SINGH RATHORE-P HR VISHNOI-P MAHESH CHANDRA TAK-P	SHUSHIL BISHNOI-R DR. PRATISHTHA DAVE-R
	4300 (STAY)			
29	C.W. 2374/2016	SMT. PADMA DABI & ORS SMT. SHANTI DABI & ORS	SHASHIDHAR NARAIN BHATT-P AKSHAY KUMAR DAVE-P NAVEEN SHARMA-P OP MEHTA-P	
	4300 (STAY)			
30	C.W. 2505/2016	LRS OF MEHBOOB ALI KHAN SURENDRA KUMAR & ANR.	SG OJHA-P	
	4300 (STAY)			
31	C.W. 6000/2016	RAMCHANDRA ADJ NO.4 BIKANER & ORS	SANJEET PUROHIT-P VINOD PUROHIT-P	KAN SINGH OAD-R
	4300 (STAY)			
32	C.W. 6380/2016	RAM VALLABH BHARAT SINGH & ORS	ARVIND SAMDARIYA-P JR BHATI-P	BHARAT DEVASI-R
	4300 (STAY)			
33	C.W. 7093/2016	SMT. BHARTI DEVI & ORS RAJENDRA & ORS	ASHWINI KUMAR BABEL-P	
	4300 (STAY)			
34	C.W. 7699/2016	TARA DEVI & ANR MANOJ KUMAR	SL JAIN-P ABHINAV JAIN-P	
	4300 (STAY)			
35	C.W. 8327/2016	KAPOOR CHAND ASHOK KUMAR & ORS	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P JK BHAIYA-P VANDANA BHANSALI-P	MS GEHLOT-R RAJEEV PUROHIT-R
	4300 (STAY)			
36	C.W. 8985/2016	NAEEM BHAI & ORS BANOO & ORS	AMIT MEHTA-P JAVED HUSSAIN-P	
	4300 (STAY)			
37	C.W. 13271/2016	BANNE KHAN & ANR. THAKUR JI SHRI CHARBHUJA KA MANDIR	RAJU CHAYNAN-P CHAINA RAM JORAM-P DILIP MULCHANDANI-P MEGHSINGH BENIWAL-P RAJU SINGH CHOUHAN-P	PM VYAS-R
	4300 (STAY)			
38	C.W. 823/2017	BABAVANKHANDI RISHI DHARMARTH TRUST LRS OF AMARCHAND & ORS	BHAVIT SHARMA-P HUKAM SINGH-P	HARISH PUROHIT-R
	4300 (STAY)			
39	C.W. 2326/2017	GHANSHYAM PALIWAL CHANDRAKANT	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	
	4300 (STAY)			
40	C.W. 4834/2017	OMPRAKASH SMT.KANCHAN DEVI & ORS.	RAMESHWAR HEDAU-P VIKAS HEDAU-P	PRATEEK ROHIWAL-R
	4300 (STAY)			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
41	C.W. 4994/2017 4300 (STAY)	YOGENDRA KUMAR SHARMA & ORS. ARUN KUMAR JAIN & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
42	C.W. 5009/2017 4300 (STAY)	SAJJANRAJ LRS OF ROSHANRAJ & ORS.	VISHAL SHARMA-P MAHIPAL SINGH-P
43	C.W. 5165/2017 4300 (STAY)	KEWAL SINGH SANTOSH DEVI & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P SHREYANSH MARDIA-P
44	C.W. 6032/2017 4300 (STAY)	NARESH CHANDRA JAJRA THE JODHPUR DEVELOPMENT AUTHORITY & ANR.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P LAXMAN BISHNOI-P
45	C.W. 7074/2017 4300 (STAY)	SMT.VIBHA GOEL STATE OF RAJASTHAN & ORS.	SANJEEV JOHARI-P GOURAV SHISHODIYA-P JITENDRA MAHESHWARI-P LALIT PARIHAR-P
46	C.W. 7986/2017 4300 (STAY)	DEEPAK HARI PRASAD & ANR	MAHAVEER PAREEK-P MANOJ PAREEK-P
47	C.W. 8435/2017 4300 (STAY)	KUIYARAM JHAMU DEVI & ORS.	VINIT SANADHYA-P
48	C.W. 13319/2017 4300 (STAY)	KARAN SINGH & ANR. J.G. CHHAPARWAL & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN -P SANDEEP SHAH-P
49	C.W. 13396/2017 4300 (STAY)	RAMESHWAR SINGH & ORS. GHEWAR SINGH	SAJJAN SINGH-P
50	C.W. 13772/2017 4300 (STAY)	DEV DUTT RAJNIKANT & ORS.	PRASHANT SHARMA-P RAHUL SHARMA-P
51	C.W. 14260/2017 4300 (STAY)	SHRI MAHADEOJI MANDIR TRUST, PAL ABDUL QUIM & ORS	SD PUROHIT-P NARENDRA THANVI-P
52	C.W. 14398/2017 4300 (STAY)	AKHIL BHARTIYA VISHNOI MAHASABHA & ORS HANUMAN & ORS	SD PUROHIT-P NARENDRA THANVI-P
53	C.W. 14502/2017 4300 (STAY)	LUKMAN HUSSAIN BOHRA OM NARAYAN NUWAL & ORS.	KAILSH JOSHI-P CVS SHEKHAWAT-P HARSHIT BHURANI-P ROHIT MUTHA-P VINEET R DAVE-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
54	C.W. 14518/2017	RAJESH SINGH NARESH KUMAR & ANR	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P	
	4300 (STAY)			
55	C.W. 14722/2017	LRS OF GUMNARAM & ORS. PRAHLAD SINGH & ORS.	SL JAIN-P ABHINAV JAIN-P VIKRAM CHOUDHARY-P	
	4300 (STAY)			
56	C.W. 15519/2017	SARITA DIST. JUDGE, HANUMANGARH & ORS	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	BL CHOUDHARY-R
	4300 (STAY)			
57	C.Ist.Appl 157/1997	BHOMA RAM PUKHA RAJ	IC MALOO-P MAHESH THANVI-P N THANVI-P RK THANVI-P SD PUROHIT-P SR SONI-P	SANJEEV SHARMA-R BHARAT SINGH-R GAJENDRA SINGH-R OM MEHTA-R OP MEHTA-R RAJESH JOSHI-R RANJEET SINGH-R RS LOHIYA-R S M MEHTA-R SUDHIR SHARMA-R VIPIN MAKKAD-R
	3800 {SENIOR CITIZEN}			
With				
58	C.Ist.Appl 510/2006	PUKH RAJ REWA SHANKER & ORS.	OP MEHTA-P AWAR DAN CHARAN-P LR GEHLOT-P	PRADEEP GAHLOT-R M P PAREEK-R PRADEEP GAHLOT-R RK PUROHIT-R SUDHEER SHARMA-R VIPIN MAKKAD-R
	1103 (SENIOR CITIZEN)			
59	C.Ist.Appl 27/2002	LADOO LAL BHANWAR LAL	MANISH SHISHODIA-P	DURGA RAM PRAJAPAT-R JK BHAIYA-R PS RATHORE-R
	3800 {SENIOR CITIZEN} EX.2			
60	C.Ist.Appl 352/2005	GANGARAM & ORS. SMT.BHANWARI & ANR.	NR CHAUDHARY-P SR CHOUDHARY-P	MANISH SHISODIA-R
	1103 (STAY)			
61	C.Ist.Appl 417/2005	SMT. BHANWAR KANWAR VIJAY SINGH @ BIJU SINGH	SD VYAS-P ANIL VYAS-P MS PUROHIT-P	RR NAGORI-R AKSHAY NAGORI-R
	1003			
62	C.Ist.Appl 304/2009	SMT.BHANWAR KANWAR & ANR. SMT.UGAM KANWAR	AK RAJVANSHY-P	MUKESH RAJPUROHIT-R MANOJ BHANDARI-R
	3800 SENIOR CITIZEN			
63	C.Ist.Appl 290/2010	JAGSHEER SINGH TESHEM SINGH & ANR.	MANISH SHISHODIA-P AK BABEL-P	RAKESH MATORIA-R
	3800			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
64	C.Ist.Appl 215/2013 3800	STATE THROUGH COLLECTOR UDAIPUR & ANR. M/S HEMA CONSTRUCTION	LK PUROHIT (AGC)-P	
65	C.Ist.Appl 436/2013 1003	RAJESH KUMAR & ORS. LRS OF BANWARI LAL & ORS.	SD VYAS-P USMAN GHANI-P	RR NAGORI-R ASHOK CHHANGANI-R
66	C.Ist.Appl 281/2015 3800	DEVKINANDAN ADMINISTRATOR PANT KRISHI BHAWAN & ANR.	REKHA BORANA-P	
67	C.Ist.Appl 91/2016 3800 (STAY) EX 9	ASAWARA MATA AHIMSA PRACHAR SAMITI, SHRI EKLING JI TRUST & ORS.	SL JAIN-P ABHINAV JAIN-P	MANISH SHISHODIA-R MANISH SHISHODIA-R
68	C.Ist.Appl 128/2016 2800 (STAY)	SHRI KRISHNA LEELA TIKU RAM & ANR.	KISHAN BANSAL-P DEEPAK BANSAL-P	PANKAJ SHARMA-R
69	C.Ist.Appl 204/2016 1103	SMT. CHANDER BAI HOLI RAM & ORS.	SL JAIN-P ABHINAV JAIN-P	RAJESH CHOUDHARY-R
70	C.Ist.Appl 270/2016 3100	HANUMAN MISTRI M.G.B. GRAMIN BANK, SHEOGANJ & ANR.	KK SHAH-P VIVEK SHAH-P	JAGDISH VYAS-R
71	C.Ist.Appl 36/2017 3800 (STAY)	PRAKASH CHANDRA & ORS. SMT. NANDU BAI	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA -P RAKESH CHOTIA-P	MANISH PITALIYA-R
72	C.Ist.Appl 165/2017 3100 (STAY)	LAL CHAND THE S.B.B.J. & ORS.	TRILOK JOSHI-P AMIT PAREEK-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P	JAGDISH VYAS-R NS RAJPUROHIT, AGC-R
73	C.Ist.Appl 180/2017 3800 (STAY)	RELIANCE JIO INFOCOM LTD. & ANR. GYAN CHAND & ORS.	MANISH SHISHODIA-P	SK VERMA-R DR P DAVE-R RAKESH SINHA-R SHRIKANT VERMA-R
74	C.Ist.Appl 337/2017 2800 (STAY)	DINESH KUMAR HITESH KUMAR	ALKESH AGARWAL-P	SANDEEP SHAH-R
75	C.Ist.Appl 386/2017 2800 (STAY)	MANOHAR LAL ARJUN KHATWANI & ORS.	LOVE JAIN-P	
76	C.Ist.Appl 447/2017 2800 (STAY)	MAYA & ANR. MELKAUR & ORS.	HR CHAWLA-P	GR GOYAL-R
FOR ORDERS ON INTERIM APPLICATIONS				
77	C.W. 12519/2011 4300 {CPC}	NARENDRA SINGH SMT. RAJKUMARI	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P	SURESH SHRIMALI-R MAHESH JOSHI-R SUNIL KUMAR-R
78	C.Ist.Appl 12/2013 3800 (STAY)	M/S RADIANT SILK MILLS PVT.LTD.& ANR. M/S SONA PROCESSERS (INDIA) LTD.& ANR.	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P	SANJEEV JOHARI-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
With			
79	C.Ist.Appl 2/2013	M/S RADIANT SILK MILLS PVT.LTD.& ANR. M/S SONA PROCESSERS (INDIA) LTD.& ANR.	BS CHARAN-P LAL SINGH-P
	3800		
80	C.Ist.Appl 383/2017	M/S M. VIJAY TEXTILES MILLS & ANR. M/S BANKE BIHARI PROCES PVT. LTD.	VD VAISHNAV-P HR SONI-R
	3800 (STAY)		
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
81	C.W. 114/2017	GOPAL BOHRA & ANR NARAYANI DEVI & ORS	MANISH SISODIYA-P NARENDRA THANVI-R
	4300 (STAY)		
82	C.W. 7286/2017	SHANKAR RAM LRS OF NAURATMAL & ORS.	IR CHOUDHARY-P AK ANAND-P SN GOSWAMI-P VS CHOUDHARY-P
	4300 (STAY)		
83	C.W. 13521/2017	KANTA DEVI & ORS. SMT. KANTA DEVI & ANR.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P
	4300 (STAY)		
84	C.W. 14591/2017	SHRAWAN RAM & ORS. RAMJIRAM & ANR	SUKESH BHATI-P MP RANGA-P
	4300 (STAY)		
85	C.W. 14650/2017	LAL MOHAMMED JAIPAL & ORS.	PRADEEP SHAH-P MRS P SHAH-P PUNEET PARIHAR-P RANJEET SINGH-P SABIR KHAN -P SANDEEP SHAH-P
	4300 (STAY)		
With			
86	C.W. 15053/2017	LRS OF JAIPAL LAL MOHAMMAD & ORS.	MANISH SHISHODIA-P SANDEEP SHAH-R
	4300 (STAY)		
87	C.W. 14851/2017	RAMKISHAN & ORS. S.E.,WATER RESOURCES CIRCLE & ORS.	MOTI SINGH-P JOGENDRA SINGH-P GR BHARI-R
	4300 (STAY)		
88	C.W. 15371/2017	SATISH KUMAR JASUJA RAJAN SETIA & ORS.	SANDEEP SARUPARIA-P
	4300 (STAY)		
89	C.W. 15675/2017	SANDEEP KAUR DARSHAN SINGH & ORS.	GJ GUPTA-P DARSHAN PAL-P RAJESH PRAJAPAT-P
	4300 (STAY)		
90	C.W. 15775/2017	SMT. SHANTA DEVI & ANR. SMT. SANTOSH RATHORE & ORS.	DEELIP KAWADIA-P BHUWANESHWAR SINGH -P GS RATHORE-P P RAJPUROHIT-P VARSHA PUROHIT-P
	4300 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
91	C.W. 15886/2017	SMT. GAYATRI SHANTILAL & ANR.	DEELIP KAWADIA-P BHUVANESHWAR SINGH -P GS RATHORE-P P RAJPUROHIT-P RANJEETA -P VARSHA PUROHIT-P
	4300 (STAY)		
92	C.Ist.Appl 1034/2011	RAJ JYOTI FABRIC PVT.LTD. SHANKER & ORS.	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P
	3800 (STAY)		DS JASOL-R DIGVIJAY SINGH-R
93	C.Ist.Appl 134/2012	M/S ARIHANT PHOSPHATE & FERTILIZERS M/S DHAN LAXMI SOYA PVT.LTD.	TARUN JOSHI-P KHET SINGH-P Mrs RENUKA BOHARA-P SIDDHARTH JOSHI-P
	3800 (STAY) EX 9		SANJAY NAHAR-R
94	C.Ist.Appl 286/2015	MOHD. HUSSAIN LRS OF SMT. BHURI DEVI	VL THANVI-P SHAILSH -P
	2800 (STAY)		
95	C.Ist.Appl 106/2017	SMT. MOTADEVI BAITH & ORS RATAN CHAND KOCHAR	NITIN TRIVEDI-P AS SOLANKI-P DEEPIKA TRIVEDI-P NITIN TRIVEDI-P
	3800 (STAY)		OP MEHTA-R
96	C.Ist.Appl 584/2017	LRS OF DULA RAM & ORS. LRS OF JOT RAM & ORS.	GR GOYAL-P
	2800 (STAY)		SUNIL BENIWAL-R
97	C.Ist.Appl 598/2017	JAGDISH RAI RAKESH KUMAR & ORS.	VK BHADU-P
	1103 (STAY)		
FOR ADMISSION -FRESH (WITHOUT STAY/BAIL)			
98	C.Ist.Appl 593/2017	ABHISHEK JAIN RAJENDRA KUMAR JAIN & ANR.	CP SONI-P AJU V JOSH-P SMT SARITA SONI-P
	3800		
99	C.IInd.APPL 272/2017 0702 EX-7	OSWAL SINGH SABHA LRS OF SAGAR	NARENDRA THANVI-P ASHOK THANVI-P
100	C.IInd.APPL 273/2017 0702 EX 7	OSWAL SINGH SABHA LRS OF SAGAR	NARENDRA THANVI-P ASHOK THANVI-P SM SINGHVI-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
101	C.W. 9914/2010	VIJAY KUMAR ALI MOHD.	GIRISH JOSHI-P
	6700 (STAY) CPC		NL JOSHI-R
With			
102	C.W. 13783/2015	LRS OF ALI MOHAMMED CIVIL JUDGE (S.D.) SUJANGARH & ANR	NL JOSHI-P KIRTI JOSHI-P RAJESH PRAJAPAT-P
	4300 (STAY)		
103	C.W. 587/2012	ABDUL SAMAD STATE (COLLECTOR) PALI & ANR.	RANJEET JOSHI-P ANUBHAV PANDEY-P SUSHIL KUMAR-P VISHWAJEET JOSHI-P
	4300 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
104	C.W. 5637/2013	MUNICIPAL BOARD, ABUROAD SMT. SARSWATI DEVI & ANR	RAKESH ARORA-P RR KANWAR-R MANISH PATEL-R RS CHUNDAWAT-R
	4300 (STAY)		
105	C.W. 6844/2013	OM PRAKASH CHOTI & ORS	USMAN GHANI-P TRIBHUVAN GUPTA-P SUNDEEP BHANDAWAT GA-R SUDHEER JAIN-R
	4300 (STAY)		
106	C.W. 10486/2013	MANISH DHARMAVAT & ORS BHANWAR LAL JAIN & ORS	NARENDRA THANVI-P MANISH PATEL-R MUKTESH MAHESHWARI-R
	4300 (STAY)		
107	C.W. 11641/2013	BALVEER & ANR. SAHAB RAM & ORS.	HS SANDHU-P BS SANDHU-P RAJEEV PUROHIT-R SHASHANK JOSHI-R TRILOK JOSHI-R
	4300 (STAY)		
108	C.W. 11846/2013	RAJESH KUMAR KHILEREE SURESH SINGH	DEEPAK NEHRA-P RL GORA-P OP JOSHI-R
	4300 (STAY)		
109	C.W. 12926/2013	BHERULAL & ANR DALIPCHAND	BL CHOUDHARY-P SALIL GAJJA-R ANUJ SAHLOT-R
	4300 (STAY) CPC		
110	C.W. 2864/2014	SMT. KAMALA DEVI BHADKATYA VARDHISHANKER JAT & ORS	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P KR CHOUDHARY-R VIKRAM CHOUDHARY-R
	4300 (STAY)		
111	C.W. 3652/2014	JAWARI LAL & ORS GYANCHAND & ORS	HARISH PUROHIT-P KN PUROHIT-P
	4300 (STAY)		
112	C.W. 4157/2014	PREM CHAND SONI DHEERAJ KUMAR & ORS.	MANJUL SHRIMALI-P PARVEJ MOYAL-R VINEET JAIN-R
	4300 (STAY)		
113	C.W. 4713/2014	AMRAT LAL M/S. PREM AUTOMOBILES, & ORS	NARENDRA THANVI-P
	4300 (STAY)		
114	C.W. 3482/2015	LICHHMI DEVI & ANR. SMT. SANTOSH VIJAYVARGIYA	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P SHREE KANT VERMA-R
	4300 (STAY)		
115	C.W. 4164/2015	NAND LAL RADHEY SHYAM & ORS.	SAJJAN SINGH-P NARENDRA THANVI-R PRADEEP CHOUDHARY-R
	4300 (STAY)		
116	C.W. 7770/2015	ROOP LAL & ANR BANSI LAL	DEELIP KAWADIA-P GS RATHORE-P MUKTESH MAHESHWARI-R
	4300 (STAY)		
117	C.W. 14137/2015	PRATAP SINGH GURDAYAL SINGH	SL JAIN-P ABHINAV JAIN-P MAHAVEER BISHNOI-R DEEPAK CHOUDHARY-R
	4300 (STAY)		
118	C.W. 3085/2016	RAJ KUMAR MEHTA JUGAL KISHORE & ORS.	HARISH PUROHIT-P AJAY GOSWAMI-P HARSHVARDHAN SINGH-P OP MEHTA-R
	4300 (STAY)		

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
With				
119	C.W. 3084/2016	RAJ KUMAR MEHTA JUGAL KISHORE & ORS.	HARISH PUROHIT-P AJAY GOSWAMI-P HARSHVARDHAN SINGH-P	
	4300 (STAY)			
120	C.W. 7627/2016	GANPAT SINGH AAM JANTA OF VILLAGE GAUREDI & ORS.	NEERAJ BHANDARI-P JAGAT TATIA-P RAVINDRA ACHARYA-P	VIKASH PHOPHALIA-R
	4300 (STAY)			
121	C.W. 7772/2016	BABU LAL DUNGERWAL ABDUL GAFFAR & ORS	SANJAY NAHAR-P	
	4300 (STAY)			
122	C.W. 7902/2016	SMT. GEETA DEVI & ORS SATYA NARAYAN & ORS	ASHWINI KUMAR BABEL-P	NK RASTOGI-R
	4300 (STAY)			
123	C.W. 8322/2016	SARVAN SINGH STATE & ORS	BM AGGARWAL-P Dr. DHANKANWAR RAJPUROHIT-P VIJAY KUMAR-P VK AGARWAL-P	HS SANDHU-R
	4300 (STAY)			
124	C.W. 9455/2016	CHAINA RAM DARBAAR BOARDING HOUSE	MANISH PATEL-P BL KUDAN-P	VINEET JAIN-R
	4300 (STAY)			
125	C.W. 10151/2016	MANGAT SINGH DHARAMPAL & ANR	BHEEMKANT VYAS-P PREETY KESWANI-P	HR CHAWLA-R
	4300 (STAY)			
126	C.W. 11959/2016	MAHAVEER & ORS. STATE OF RAJ. & ORS.	VIKAS BIJARNIA-P ASHOK CHOUDHARY-P OP FIRODA-P S BANA-P SUDESH BIJARNIA-P	SUNIL BENIWAL-R
	4300 (STAY)			
127	C.W. 13754/2016	RAM GOPAL & ANR SMT. KANKU BAI & ORS	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P	VD DADHICH-R
	4300 (STAY)			
128	C.W. 2476/2017	SMT.SOHNHI DEVI SMT.SABRA MODI & ORS	LOKESH MATHUR-P SANJAY PANDIT-P	RAJU CHAYNAN-R SUNIL PUROHIT-R
	4300 (STAY)			
129	C.W. 2484/2017	PAWAN KUMAR & ANR ANANDI LAL & ANR	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P	ABHINAV JAIN-R
	4300 (STAY)			
130	C.W. 2836/2017	M/S.DHANRAJ DULICHAND & ANR. M/S.PURANCHAND VEDPRAKASH & ANR.	SAJJAN SINGH-P MANISH BHUNWAL-P	AR GODARA-R
	4300 (STAY)			
131	C.W. 4354/2017	NAND LAL THE DISTRICT JUDGE,CHITTORGARH & ORS.	RAJAT DAVE-P	SL JAIN-R
	4300 (STAY)			
132	C.W. 4733/2017	PARMESHWARI DEVI & ANR LRS OF SHRI NARAYAN SINGH	DS THIND-P	TRILOK JOSHI-R
	4300 (STAY)			
133	C.W. 4795/2017	JAGDISH PRASAD BANARASI LAL & ORS.	MANISH SHISHODIA-P	SG OJHA-R
	4300 (STAY)			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
134	C.W. 5056/2017 4300 (STAY)	NAZIM & ANR. TEJ SINGH & ANR.	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P MANISH KUMAR PITALIYA-R
135	C.W. 5398/2017 4300 (STAY)	MANAK LAL & ANR RAJENDRA PRASAD & ORS	ASHWINI KUMAR BABEL-P DASHRATH SINGH-R RS KUMPAWAT-R
136	C.W. 5793/2017 4300 (STAY)	PRAKASH CHANDRA & ORS SHRI DEVNARAYAN CHARITABLE TRUST & ANR	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P
137	C.W. 8099/2017 4300 (STAY)	RAVINDRA SMT.KANTA & ANR.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P VIJAY PUROHIT-P
138	C.W. 13334/2017 4300 (STAY)	BHEEM SEN & ORS VIDHYA ICHHPULYANI	RC JOSHI-P VR CHOUDHARY-P ARPIT BHOOT-R
139	C.W. 14080/2017 4300 (STAY)	SUNIL KUMAR SAMBHU SINGH	MAHESH JOSHI-P MANOJ BOHRA-P BS CHARAN-R
140	C.W. 14131/2017 4300 (STAY)	SMT. CHHAGAN KANWAR SMT. SUA DEVI & ANR.	ARPIT BHOOT-P NAVEEN GOUR-P PRATEEK CHARAN-P VARTIKA MEHRA-P OP BOOB G.C.-R
141	C.W. 14668/2017 4300 (STAY)	PANNA RAM RAMURAM	MAHAVEER BISHNOI-P HS BISHNOI-P RANJEET JOSHI-R
142	C.Ist.Appl 203/2017 3800 (STAY)	SMT. JEEWANI DEVI MADANLAL & ORS.	VN KALLA-P MA KHAN-P RR ANKIYA-P MUKTESH MAHESHWARI-R
143	C.Ist.Appl 231/2017 3800 (STAY)	LIYAKAT ALI CHHABIL DAS & ORS.	NR BUDANIA-P SANDEEP SARUPARIA-R
144	C.Ist.Appl 344/2017 3800	MANGLARAM & ORS. HADMANRAM & ORS.	DHANPAT CHOUDHARY-P SAJJAN SINGH-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
145	C.W. 8387/2010 4300 (STAY)	SANWAR LAL WARI RAJ. STATE MINES AND MINERALS PVT. & ORS	PETITIONER (SELF)-P SANJAY MATHUR-P SM AYER-R HEMANT TRIVEDI-R MR SINGHVI-R SANDEEP SARUPARIA-R
146	C.W. 3588/2012 4300 (STAY)	BHOOP SINGH BHURA RAM & ORS	GR BHARI-P RS CHOUDHARY-R
147	C.W. 3404/2013 4300 (STAY)	SURESH CHANDRA & ANR SMT. SUSHILA DEVI & ANR	DEELIP KAWADIA-P GS RATHOARE-P VIKRAM SINGH RATHORE-P MANISH SHISHODIA-R BL CHOUDHARY-R MANISH SHISODIYA-R
148	C.W. 3887/2013 4300 (STAY)	MANISH OJHA LOCAL SELF DEPARTMENT, & ORS	DEEPIKA VYAS-P TS CHAMPAWAT-R DR. P DAVE-R RAKESH KALLA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
149	C.W. 2392/2014 4300 (STAY)	KARNA RAM STATE & ORS.	PANKAJ GUPTA-P SR GUPTA-P
150	C.W. 13398/2015 4300 (STAY)	SMT. SADHNA LRS OF LATE SH. AMBALAL	SAJJAN SINGH-P RAJAT DAVE-R
151	C.W. 4638/2016 4300 (STAY)	HEMA RAM & ANR GUMAN SINGH & ANR	LR PUNIA-P RJ PUNIA-P
152	C.W. 3766/2017 4300 (STAY)	HASMUKH KOTHARI THE CIVIL JUDGE,SOUTH,UDAIPUR CITY & ORS	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P RAKESH CHOTIA-P
153	C.W. 5995/2017 4300 (STAY)	REKHRAJ & ORS ADJ NO. 3, JODHPUR & ORS	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P
154	C.W. 6766/2017 4300 (STAY)	DHANRAJ SINGH STATE OF RAJASTHAN & ORS.	DEELIP KAWADIA-P GS RATHORE-P
FINAL DISPOSAL AT ADMISSION STAGE			
155	C.W. 3873/2009 4300 (STAY)	RAJ KUMAR & ANR SMT. HULAS DEVI	SURESH SHRIMALI-P KULDEEP PUROHIT-P MAHESH JOSHI-P
156	C.W. 6282/2009 4300	JAGANNATH URBAN IMPROVEMENT TRUST UDAIPUR & ANR	SAJJAN SINGH-P JK BHAIYA-P NARENDRA SINGH-P PRAKASH BHATI-P
157	C.W. 13289/2013 4300 (STAY)	ALL PUBLIC OF SCHOOL NO. 4 KI GALI, TARACHAND & ORS	HIMANSHU SHRIMALI-P HARISH JANGID-P
158	C.W. 13854/2013 4300 (STAY)	SMT. BIDAMI DEVI UNION OF INDIA & ORS	TS RATHORE-P IR CHOUDHARY-R JAGDISH VYAS-R SUBHASH CHOUDHARY-R VASUDEO VYAS-R
159	C.W. 14622/2013 4300 (STAY)	MAHARAJ DALIP SINGH A.D.J. NO.5, JODHPUR & ORS.	OP MEHTA-P PRADEEP GEHLOT-P PRADEEP SHAH-P VD GAUR-P
FINAL DISPOSAL AT ORDERS STAGE			
160	C.Ist.Appl 289/2012 3800 (STAY)	LAXMAN LAL RAMDEO & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P
161	C.Ist.Appl 194/2013 3800 (STAY)	SMT.DEEOO & ANR. SMT.GULABI & ORS.	SS SISODIA-P SWAROOP SINGH SHISODIA-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FINAL DISPOSAL AT ORDERS STAGE			
162	C.Ist.Appl 307/2016 3800 (STAY)	M/S BADRIRAM DHARMARAM STATE OF RAJ. & ORS.	DD CHITLANGI-P KD SINGH-R KD SINGH-R
With 163	C.Ist.Appl 308/2016 3800 (STAY)	M/S BADRIRAM SHRAWAN RAM TM. PROP. STATE OF RAJ. & ORS.	DD CHITLANGI-P KD SINGH DY. GC-R KD SINGH DY. GC-R
FOR HEARING			
164	C.W. 1146/2010 4300	SMT. KANCHAN DEVI & ORS BHANWAR LAL SARUPARIA & ORS	JP JOSHI-P ANIRUDH PUROHIT-P KHET SINGH-P SIDDHARTH JOSHI-P TARUN JOSHI-P MANISH SHISHODIA-R
165	C.W. 4707/2014 4300 (STAY)	DIRECTOR UPPER PRIMARY EDU. BKN. & ANR MUNNA LAL DIWAKAR & ANR	SAJJAN SINGH,AAAG-P S S LADRECHA-P BRIJESH PAREEK-R LALIT K PUROHIT-R MUKESH RAJPUROHIT-R SK MALIK-R
166	C.Ist.Appl 64/1993 3800	GRAM PANCHAYAT, ORIYA DEVASTHAN BOARD, SIROHI	PRITAM SOLANKI-P MS CHOUHAN-R NS CHOUDHARY-R NS CHOUHAN-R SANJAY MATHUR-R
167	C.Ist.Appl 40/1994 3100 EX.9	NARENDRA SINGH P.N.B. & ANR.	SANJAY NAHAR-P SANJAY NAHAR-P OP PUNGALIA-R
168	C.Ist.Appl 85/1994 1200	RAJ.TRIBAL AREAS DEV. CO-OP. FED. LTD. M/S NANDISH CONSTRUCTION CO.	JK BHAIYA-P RS MANKAD-P SAJJAN SINGH-P G.VAISHNAV-R BP BOHRA-R DEELIP KAWADIA-R
169	C.Ist.Appl 132/1995 3800 (SR.CITIZEN)	PANNA LAL BADRI LAL & ORS	MAHESH UJJWAL-P MOHANLAL PANWAR-P JAI KISHAN BHAIYA-R MANISH SHISHODIA-R SAJJAN SINGH-R SG OJHA-R
170	C.Ist.Appl 145/2001 3100 EX.9	THE BANK OF RAJASTHAN LTD NITIN BAPNA	SANJAY NAHAR-P SANJAY NAHAR-P VINAY JAIN-P HIMANSHU MAHESHWARI-R DK SHARMA-R
171	C.Ist.Appl 40/2003 2800	RAJI RAM SARJEET KUMAR	SL JAIN-P HK JAIN-P RAJESH PANWAR-R
172	C.Ist.Appl 171/2004 3800 SENIOR CITIZEN	CHUNNILAL MOOLARAM	YASHWANT MEHTA-P BASANT MEHTA-P RAKESH ARORA-P
173	C.Ist.Appl 447/2005 1103	GIRISH KUMAR & ORS VED PRAKASH & ORS	BK VYAS-P AJAY VYAS-P U TANWAR-P PK MATHUR-R BD MITTAL-R JK CHANDA-R SK BOHRA-R VISHAL SINGHAL-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING				
174	C.Ist.Appl 604/2006	SMT.CHANDRA KALA MEHTA MAHAVEER KANKARIA	RK THANVI-P BR MEHTA-P JS RAO-P PR MEHTA-P SM SINGHVI-P	RISHIRAJ THANVI-R SN BHATT-R
	2800			
175	C.Ist.Appl 155/2007	AMARJEET KAUR IQBAL KAUR & ORS	VIJAY JAIN-P VIJAY JAIN-P	SUNIL BENIWAL-R NL HIRAMA-R PRAMOD SOLANKI-R PRITAM SOLANKI-R
	3800			
176	C.Ist.Appl 351/2007	DR.SURESH GUPTA MANAK SHAH	VIVEK SHRIMALI-P VIVEK SHRIMALI-P	SURESH KUMBHAT-R
	3800			
177	C.Ist.Appl 496/2007	OMPRAKSH GOUD & ORS OMPRAKASH & ORS	SDN BHATT-P AK DAVE-P CS KOTWANI-P RAJEEV PUROHIT-P RR CHOUDHARY-P	OP MEHTA-R HS BISHNOI-R PRADEEP GEHLOT-R
	3800			
178	C.Ist.Appl 515/2007	GHEWAR RAM & ANR. MOHAN RAM & ANR.	BL CHOUDHARY-P SHANKAR RAJPUROHIT-P SUNIL BENIWAL-P	RAM SINGH CHOUHAN-R ARJUN RAM CHOUDHARY-R
	3800			
179	C.Ist.Appl 530/2007	SITA RAM CHITTORGARH NEW CLOTH MARKET	SL JAIN-P HK JAIN-P R BHATNAGAR-P	BR MEHTA-R
	3800			
180	C.Ist.Appl 548/2007	RAJU ROSHAN LAL	HARISH PUROHIT-P NARPAT S RAJPUROHIT-P VINOD CHOUDHARY-P	BL CHOUDHARY-R
	3800			
181	C.Ist.Appl 516/2008	UGAM RAJ @ OM PRAKASH SMT.SHARMILA & ANR.	JITENDRA CHOPRA-P	ARVIND SAMDARIYA-R SACHIN BHATI-R
	1805 {SENIOR CITIZEN}			
182	C.Ist.Appl 68/2009	DEVRAJ SINGH A.N.MATHUR & ORS.	NUPUR BHATI-P DHIRENDRA SINGH-P NUPUR BHATI-P RS SHEKHAWAT-P	GR PUNIA-R
	1700 [SR. CITIZEN]			
183	C.Ist.Appl 184/2009	BHANWAR LAL & ORS. CHHOUTU JI & ANR.	DR.SACHIN ACHARYA-P ARVIND SAMDARIYA-P JP KULDEEP-P PRAMILA ACHARYA-P SP VAIRAGI-P	SANDEEP SARUPARIA-R
	1103			
184	C.Ist.Appl 301/2009	TRILOK CHAND & ORS. MEENA DEVI	RK THANVI-P NARENDRA THANVI-P RAMESH KUMAR-P	JL PUROHIT-R
	2800 (STAY)			
185	C.Ist.Appl 14/2010	JAI KISHAN RAM LAL	SS LADRECHA-P	SK VERMA-R
	3800			
186	C.Ist.Appl 210/2010	MANOJ BHAI @ MUNNA RAM JETHA RAM	ARVIND SAMDARIYA-P ARVIND SAMDARIYA-P	
	3800			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
187	C.Ist.Appl 310/2010 3800	STATE & ORS. ANANT SUKHRAM JI TRUST & ORS.	IS PAREEK (A.G.C.)-P KL THAKUR-P SAJJAN SINGH-R
With			
188	C.Ist.Appl 305/2011 3800	MUNCIPAL COUNCIL GULABPURA & ANR. ANANT SHRI SUKHRAMJI TRUST & ORS.	DR. PRATISHTA DAVE-P IS PAREEK, AGC-R J K BHAIYA-R SAJJAN SINGH-R
189	C.Ist.Appl 37/2011 1103	ABHAY KUMAR DHANRAJ	MS PUROHIT-P SANJEET PUROHIT-R VINOD PUROHIT-R
190	C.Ist.Appl 512/2012 1103 (STAY)	KAILASH & ORS. NEMA RAM & ORS.	ARVIND SAMDARIYA-P ARVIND SAMDARIYA-P JR BHATI-P NUPUR BHATI-R BHAGWAN SINGH-R BS CHOUDHARY-R
191	C.Ist.Appl 254/2014 3800	A.V.V.N.L. & ORS SURTA	MANOJ BHANDARI-P MAHENDRA TRIVEDI-R
With			
192	C.PAUPER.APP 2/2014 4200	SURATA A.V.V.N.LTD.& ORS.	MAHENDRA TRIVEDI-P SURABHI YAGNIK-P
With			
193	C.Ist.Appl 191/2014 3800	SURATA A.V.V.N.LTD.& ORS.	MAHENDRA TRIVEDI-P SURABHI YAGNIK-P
194	C.Ist.Appl 202/2015 0603	RAMKANWAR & ORS. J.V.V.N. LTD. & ANR.	DEEPIKA TRIVEDI-P MAHESH JOSHI-R
195	C.Ist.Appl 275/2016 1103 (STAY)	MAHENDRA SINGH DEEPAK SINGH & ORS.	ASHOK PATEL-P BL KUDAN-P MANISH PATEL-P SR SONI-R NARENDRA THANVI-R
196	C.Ist.Appl 162/2017 3800	NANDLAL & ANR. OMPRAKASH	MANOJ BHANDARI-P DIGVIJAY SINGH-P SANDEEP SARUPARIA-P MAHENDRA TRIVEDI-R

NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 04/12/2017 TO FRIDAY DATED 08/12/2017.

HON'BLE MR. JUSTICE DINESH MEHTA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :13

HON'BLE MR. JUSTICE MANOJ KUMAR GARG

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Criminal Appeals, SB Criminal Revisions, SB Parole Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - FINAL DISPOSAL			
1	CRL.R. 130/2016 0208 (STAY) (TOP OF THE LIST)	YUSUF SHAH RUBI BANO @ BEBY & ORS	MUKESH SHARMA-P DEEPAK CHOUHAN-P SHAMBHOO SINGH-R
With			
2	CRL.R. 131/2016 0208 (STAY)	YUSUF SHAH RUBI BANO @ BEBY & ORS	MUKESH SHARMA-P DEEPAK CHOUHAN-P SHAMBHOO SINGH-R
FOR ORDERS - DEFFECT CASES			
3	CRL.LV.A. 7/2016 0106	RAMESHWAR PRASAD UMESH KUMAR	SK VERMA-P PRITAM JOSHI-P PP-R
4	CRL.A. 3/2017 0106	GANESHA RAM STATE & ANR.	KAUSHAL GAUTAM-P PP-R
5	CRL.A. 1739/2017 0113	HARDEV SINGH @ DEEPU STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
6	CRL.R. 1294/2016 0208 A/W CRLR 1070/16	SMT CHANDRA KANTA STATE & ANR.	VIJAY RAJ BISHNOI-P VIJAY JANI-P PP-R SP SHARMA-R
7	CRL.R. 375/2017 0206	KANTI LAL & ANR STATE & ANR	VIKRAM CHOUDHARY-P ASHOK TAPARIYA-P PP-R
8	CRL.R. 643/2017 0206	CHANDER PRAKESH & ORS STATE & ANR	SIDDHARTH KARWASRA-P PRABHA CHOUDHARY-P
9	CRL.R. 646/2017 0206	HETRAM STATE & ORS	SK POONIA-P
10	CRL.R. 1449/2017 0208	SMT POOJA STATE & ANR	DS THIND-P
FOR ORDERS - MISC.CASES			
11	SUSP. OF SENT. (APP) 999/2017 0107 (IN CRLA 1567/2017)	KASHI RAM UOI	KULDEEP SHARMA-P NK RAI SPL. PP-R
12	SUSP. OF SENT. (APP) 1017/2017 0103 IN CRLA 1607/17	LALURAM STATE	JAYANT JOSHI-P PP-R
13	SUSP. OF SENT. (APP) 1106/2017 0107 IN CRLA 1802/17	SHABIR MOHD & ANR. STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
14	SUSP. OF SENT. (APP) 1113/2017 0107 IN CRLA 1814/17	DHARMA STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
15	SUSP. OF SENT. (APP) 1149/2017 0107 IN CRLA 1570/2017	MEWASINGH STATE	SUNIL BISHNOI-P GR CHOUDHARY-P PP-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC.CASES			
16	SUSP. OF SENT. (APP) 1151/2017	JOGARAM & ANR. STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0107	IN CRLA 1397/2017	
17	APPL. CRL. 1519/2017 IN CRLA 976/15	PURANMAL & ANR. STATE	ML BISHNOI-P
			PP-R
18	APPL. CRL. 1526/2017 IN CRLA 215/14	KAILASH STATE	KR BHATI-P
			PP-R
19	APPL. CRL. 1534/2017 (IN CRLR 619/2016)	DAAL CHAND STATE & ANR.	SHANKAR CHOUHAN-P
			PP-R
20	APPL. CRL. 1549/2017 (IN CRLR 448/2014)	SUGNI DEVI @ SHAKUNTALA DEVI STATE & ORS.	DK GAUR-P PD VAISHNAV-P SARASWATI GAUR-P
			PP-R VINAY JAIN-R
21	CRL.M.PET. 3278/2017 0204	STATE JASWANT SINGH @ HUKAM SINGH & ORS. IN CRLA 426/1993	BY HONBLE COURT ORDER-P
With			
22	CRL.A. 426/1993	JASWANT SINGH @ HUKAM SINGH STATE OF RAJASTHAN	BS RATHORE-P BUDH PRAKASH CHHANGANI-P DD VERMA-P RAM NIWAS CHOUDHARY-P
			PP-R BHAGWAT SINGH-R
	0101		
23	CRL.LV.A. 314/2009	R.F.C. M/S VINAY TEXTILE PVT.LTD.& ANR.	DR.PRATISTHA DAVE-P RAJAT DAVE-P RAKESH SINHA-P
	0106		
24	CRL.LV.A. 141/2013	PANNA LAL JOSHI DINESH JAVA	DEEPAK MENARIA-P MRS UJJWAL TIWARI-P
	0106		
25	CRL.A. 422/2015	GANPAT SINGH STATE	JITENDRA OJHA-P BHAVESH TRIVEDI-P
	0101		
26	CRL.LV.A. 16/2017	JAFFAR KHAN MANISH	JAVED HUSSAIN-P
	0106		
With			
27	CRL.LV.A. 15/2017	JAFFAR KHAN MANISH	JAVED HUSSAIN-P
	0106		
			AMITABH ACHARYA-R
28	CRL.LV.A. 114/2017	RAMA RAM STATE & ANR.	GS BHATI-P
	0106		
			PP-R
29	CRL.LV.A. 209/2017	HEMANT KUMAR MANISH	PET . SELF-P
	0106	A/W CRLA 251/2016	
			MR. ANIL KUMAR SHARMA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC.CASES			
30	CRL.LV.A. 410/2017	MOTIRAM SANJAY	JAGDISH VYAS-P CS SIYAG-P LALIT VYAS-P RS BHATI-P
	0106		PP-R RAJAT DAVE-R
31	CRL.A. 1052/2017	KISHNA RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMAARDEEP LAMBA-P TARUN DHAKA-P
	0102		PP-R
32	CRL.R. 235/2016	STATE IDAN RAM	PP-P
	0205		ABHISHEK SHARMA-R
33	CRL.R. 75/2017	MOHAMMED YOUNS SURESH CHANDRA	FARZAND ALI-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA-P ZAFAR KHAN-P
	0208		PP-R
34	CRL.R. 1328/2017	SHYAM SUNDER SMT URMILA & ANR.	SUDHIR SARUPARIA-P PREETI SARUPARIA-P
	0208 (STAY)		PP-R
FOR FRESH ADMISSION WITH STAY			
35	CRL.A. 1992/2017	ASHOK KUMAR STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
	0107 (BAIL)		PP-R
36	CRL.R. 464/2017	BHANWAR LAL STATE & ANR.	PRITAM SOLANKI-P BL DHAKA-P
	0208 (STAY) (EXP - 8)		PP-R SD PUROHIT-R
37	CRL.R. 622/2017	AJAY KUMAR STATE	PANKAJ SHARMA-P CHETANA SHARMA-P
	0206 (STAY)		PP-R
With			
38	CRL.R. 623/2017	RAJ KUMAR STATE	PRATEEK ROHIWAL-P
	0206		
39	CRL.R. 1297/2017	RAMESH KUMAR BALADIA STATE	NL JOSHI-P KIRTI JOSHI-P
	0206 (STAY) (EXP - 5)		pp-R
40	CRL.R. 1475/2017	RAJU STATE	SUSHIL SOLANKI-P NIRANJAN PATEL-P
	0208 (BAIL)		PP-R
41	CRL.R. 1479/2017	HETRAM STATE & ANR	SHREEKANT VERMA-P ANJALI VERMA-P JITENDRA -P PRITAM JOSHI-P
	0208 (BAIL)		PP-R
FOR FRESH ADMISSION WITHOUT STAY			
42	CRL.R. 730/2017	KARNA RAM STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0208		PP-R

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
With			
43	CRL.R. 94/2017	KARNA RAM STATE	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JR CHAWEL-P SS GOUR-P
	0208		
44	CRL.R. 1199/2017	SMT TRIPTI DEVI STATE & ORS	TRS SODHA-P DILIP SINGH RATHORE-P
	0205		
45	C.W. 15741/2017	DHULA STATE & ORS	BY POST-P
	4300		
46	C.W. 15742/2017	MAHESH STATE & ORS	BY POST-P
	4300		
47	C.W. 15756/2017	ROHITASH STATE & ORS	BY POST-P
	4300		
ADMISSION WITH NOTICE SERVED			
48	CRL.R. 964/2009	JAGDISH RAI BHEEM SEN & ORS.	MAHESH BORA-P BR BISHNOI-P NISANT BORA-P SUSHMA DHARA-P
	0208		PP-R INDRARAJ CHOUDHARY-R PRADEEP SHAH-R
49	CRL.R. 678/2012	SMT.BHANWAR KANWAR & ANR. SHAMBHU SINGH	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P
	0208		SANJAY MATHUR-R
50	CRL.R. 271/2015	SMT.AVANEE & ANR. STATE & ORS.	GR GOYAL-P
	0208 (STAY)		PP-R AJAY VYAS-R
51	CRL.R. 61/2016	MOHD. MAJID STATE & ANR.	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P
	0208		PP-R JAVED KHAN-R
52	CRL.R. 398/2016	BABU LAL STATE	MC BISHNOI-P ANAND BISHNOI-P
	0206 (STAY)		PP-R
With			
53	CRL.R. 314/2016	BRIJ LAL STATE & ANR.	KAPIL PUROHIT-P ANIRUDH SINGH-P HIMANSHU PUROHIT-P OP SANGWA-P
	0206 (STAY) (ORDER)		PP-R
54	CRL.R. 693/2016	SMT URMILA & ANR. STATE & ANR.	K GAUTAM-P
	0208		PP-R VINEET JAIN-R
55	CRL.R. 907/2016	MANDEEP KAUR STATE & ORS.	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P
	0206		PP-R KAUSHAL GAUTAM-R PANKAJ GUPTA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED			
56	CRL.R. 1309/2016 0208	JAGDISHLAL BHIMA & ORS.	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
57	CRL.R. 252/2017 0205	RUBI BANO @ BABI STATE & ORS	SHAMBHOO SINGH-P BHARAT SINGH-P
58	CRL.R. 735/2017 0208 (STAY)	MAHESH SMT SWETA	RAJEEV PUROHIT-P MS GEHLOT-P
59	CRL.R. 967/2017 0208 (STAY)	MOHD. ISMAIL & ORS. STATE & ORS.	BK MEHAR-P
60	CRL.R. 1104/2017 0208 (STAY)	JAGDISH STATE & ORS	BR CHAHAR-P
61	CRL.R. 1148/2017 0208 (STAY)	SMT TEENA KUMARI & ORS UOI	DR RAKESH KUMAR SINHA-P RAJAT DAVE-P
62	CRL.R. 1205/2017 0208 (STAY)	LAXMILAL RAJENDRA SINGH RANAWAT	RAVI PANWAR-P
63	CRL.R. 1206/2017 0208 (STAY)	AMRA RAM SMT SHARDA	PN MOHNANI-P
64	CRL.R. 1293/2017 0110	VISHRAM STATE	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
FINAL DISPOSAL AT ADMISSION STAGE			
65	CRL.R. 61/2017 0208	SMT NAURANGI DEVI STATE & ORS	VISHAL SINGHAL-P
With			
66	CRL.R. 1423/2016 0208 (STAY)	SANDEEP STATE & ANR.	JS BHALERIA-P VS BHAWALA-P
FOR ORDERS - FINAL DISPOSAL			
67	CRL.R. 876/2016 0206 (STAY)	MADAN DAS STATE	VINEET JAIN-P
FOR HEARING			
68	CRL.A. 156/2006 0103 For : 2003 Years, 5 Months & 1 Days.	SATISH KUMAR @ LAL BAHADUR & ANR STATE	SHYAM S KHATRI-P
FOR HEARING			
69	CRL.A. 450/1996 0101 * EX 5	LRS OF RANJEET RAM STATE	VINEET JAIN-P RAMESH PUROHIT-P
70	CRL.A. 363/2001 0101 * EX 5	BADRI PRASAD LOHIYA STATE	SG OJHA-P GORAV SINGH-P VINEET JAIN-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
71	CRL.R. 454/1998 0208	BHAWAR LAL STATE	PRADEEP SHAH-P DS UDAWAT-P SHAMBHOO RATHORE-P
72	CRL.R. 573/1998 0208	SADA RAM STATE	HS BALOT-P
73	CRL.R. 577/1998 0208	SADA RAM STATE	HS BALOT-P
74	CRL.R. 580/1998 0206	BABU SINGH STATE	SURENDRA SURANA-P PRAVEEN VERMA-P SS CHAMPAWAT-P
75	CRL.R. 589/1998 0208	BHANWAR DASS STATE	SHAMBHOO RATHORE-P DR CHOUDHARY-P
76	CRL.R. 609/1998 0208	BHANWARA RAM STATE	MRIDUL JAIN-P VARUN GUPTA-P
77	CRL.R. 671/1998 0208	SATYA NARAYAN STATE	MRIDUL JAIN-P VARUN GUPTA-P
78	CRL.R. 676/1998 0208	KISHAN SINGH STATE	AR MEHTA-P AK VYAS-P
79	CRL.R. 691/1998 0208	SAMRTHA RAM STATE OF RAJ.	LD KHATRI-P
80	CRL.R. 695/2010 0208	NARAYAN LAL REWAT SINGH	BS DEORA-P SHAMBHOO SINGH-R

NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 04/12/2017 TO FRIDAY DATED 08/12/2017.

HON'BLE MR. JUSTICE MANOJ KUMAR GARG
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :15

HON'BLE MR. JUSTICE RAMCHANDRA SINGH JHALA

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Civil Second Appeals.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
1	CIV.LV.APPEA 4/2015 4200 IN CSA	HUSAIN & ORS. BASTI MAL & ORS.	BHARAT SHRIMALI-P RAJESH BISHNOI-P
2	C.IInd.APPL 149/2014 2800	BAHADAR SINGH SRI KRISHNA LEELA & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P
3	C.IInd.APPL 182/2017 0701	SHYAM SHARMA RATNA RAM SARAN & ANR.	MK TRIVEDI-P MANISH TRIVEDI-P MR CHOUDHARY-P
4	C.IInd.APPL 327/2017 3900	RAMDEV SHANKAR & ORS.	MANOHAR SINGH RATHORE-P
FOR ORDERS			
5	C. RES 28/2017 4200 IN CMAP 82/2016 IN CSA 27/1994	ASHA RAM PUSHKARNA BRAHMIN BHIMJI KA MOHALA & ANR	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P
6	C.IInd.APPL 29/2006 3900	DWARKA PRASAD MISHRI LAL & ANR	MK TRIVEDI-P
7	C.IInd.APPL 80/2006 3900 (STAY)	BHERU LAL & ANR MADAN LAL	SURESH SHRIMALEE-P RAJESH CHOUDHARY-P YOGESH SHARMA-P
8	C.IInd.APPL 231/2006 3800	PREM RAJ DAULAT RAM & ORS.	JITENDRA CHOPRA-P SANJAY NAHAR-P
9	C.IInd.APPL 278/2006 3900 (STAY)	BHANWAR LAL CHHAGAN LAL & ORS.	SL JAIN-P HK JAIN-P R BHATNAGAR-P
10	C.IInd.APPL 64/2008 3900 (STAY)	MANGU DEV KISHAN & ORS.	SURESH SHRIMALI-P RAJESH CHOUDHARY-P
11	C.IInd.APPL 744/2011 3900 EX.13	LRS.OF JOINT HINDU FAMILY CHHAGAN LAL DWARKA PRASAD & ANR.	RANJEET JOSHI-P DEEPIKA VYAS-P VISHWAJEET JOSHI-P
12	C.IInd.APPL 51/2012 3900 (STAY)	DEVENDRAPAL SINGH SUKHDEV SINGH & ORS.	SG OJHA-P ASHOK UPADHYAY-P OM RAJPUROHIT-P
13	C.IInd.APPL 77/2012 3900 (STAY)	HARI MOHAN & ORS. LR'S OF RAM NARAYAN & ORS.	MANISH SHISHODIA-P
			GS RATHORE-R DEELIP KAWADIA-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
14	C.IInd.APPL 274/2012 0703 (STAY)	SHANTI LAL & ORS. SMT.BHIKI & ORS.	ARVIND SAMDARIYA-P JR BHATI-P	
15	C.IInd.APPL 189/2013 0702 (STAY)	SHIVA RAM SMT. SAVITRI DEVI & ORS.	RAMESHWAR DAVE-P GS BHATI-P	VINAY JAIN-R
16	C.IInd.APPL 60/2014 3900 EX.9	SHIVRAJ & ORS. SHARVAN	RAVI BHANSALI-P VIPUL DHARNIA-P	ANIL MEHTA-R
17	C.IInd.APPL 163/2014 3900 (STAY)	RAMESH CHANDRA SHANKAR LAL & ORS.	DEELIP KAWADIA-P GS RATHORE-P RANJEETA KAWADIA-P	SURESH SHRIMALI-R SURESH SHRIMALI-R
18	C.IInd.APPL 209/2014 3900 (STAY)	RAM PRAKASH & ANR. AJAD KUMAR & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P	HS SHRIMALI-R
19	C.IInd.APPL 29/2016 3900 (STAY)	LRS OF MOTI LAL & ANR. LRS OF PANNA LAL	HR SONI-P NAROTTAM SONI-P	
20	C.IInd.APPL 232/2016 3900 (STAY)	SHANKER LAL & ORS. MADAN DAS & ORS.	NARENDRA THANVI-P ASHOK THANVI-P R.K. CHARAN-P	SANDEEP SARUPARIA-R
21	C.IInd.APPL 277/2016 3900 (STAY)	SHANTI LAL SHIVLAL & ORS.	SANDEEP SARUPARIA-P PREETI SARUPARIA-P SUDHIR SARUPARIA-P	VN KALLA-R
22	C.IInd.APPL 74/2017 3900 (STAY)	RAM LAL SHANTI LAL	RAJAT DAVE-P	ML PUROHIT-R
23	C.IInd.APPL 132/2017 3900 (STAY)	SURESH CHNADRA BHANDARI BHAGWANLAL SALVI	RAJESH SHAH-P	
24	C.IInd.APPL 133/2017 3900 (STAY)	SURESH CHNADRA BHANDARI BHAGWANLAL SALVI	RAJESH SHAH-P	
FOR ADMISSION FRESH (WITH STAY)				
25	C.IInd.APPL 171/2015 3900 (STAY)	RAVINDRA KUMAR URBAN IMPROVEMENT TRUST, BIKANER & ANR.	MANOJ BHANDARI-P	
26	C.IInd.APPL 178/2015 3900 (STAY)	MATHURA LAL SARPANCH GRAM PANCHAYAT MELANA	VN KALLA-P RR ANKIYA-P	
27	C.IInd.APPL 104/2016 3900 (STAY)	VISHNU SWARNKAR BABULAL	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P	RAKESH ARORA-R JAYANT JOSHI-R
28	C.IInd.APPL 187/2016 3900 (STAY)	RAM CHAND LRS OF KESHAV CHAND	TRIBHUVAN GUPTA-P USMAN GHANI-P	
29	C.IInd.APPL 130/2017 3900 (STAY)	UNION OF INDIA PANDIT PRITHVIRAJ DIWEDI	MAHAVEER BISHNOI-P	

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION FRESH (WITH STAY)				
30	C.IInd.APPL 144/2017 2800 (STAY)	JUGRAJ SUKHMADEVI & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P	
31	C.IInd.APPL 145/2017 3900 (STAY)	HARISH MEHTA OMKAR & ORS.	NITIN TRIVEDI-P	
32	C.IInd.APPL 166/2017 3000 (STAY)	LRS OF KUSALI BAI & ORS. SHIV CHARAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	MANISH SHISHODIA-R
33	C.IInd.APPL 169/2017 3900 (STAY)	NAVEEN KUMAR NAVALKISHORE & ORS.	NR CHOUDHARY-P DINESH CHOUDHARY-P SANGA RAM CHOUDHARY-P	
34	C.IInd.APPL 311/2017 3900 (STAY)	USMAN KHAN KHUDA BAKSH & ORS.	NARENDRA THANVI-P ASHOK THANVI-P	
FOR ADMISSION FRESH (WITHOUT STAY)				
35	C.IInd.APPL 281/2012 3900 EX 9	SMT. PREMBADA & ORS. SHANKAR LAL DEVASI	PRITAM SOLANKI-P SANDEEP SARUPARIA-P	OP MEHTA-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
36	C.IInd.APPL 98/2006 3900 (STAY) {EX-4}	CHOTHA RAM & ORS SANKALA RAM & ORS	JL PUROHIT-P JL PUROHIT-P NR BUDANIA-P NS ACHARYA-P PS SOLANKI-P RAJEEV PUROHIT-P	AS RATHORE-R A S RATHORE-R BL CHOUDHARY-R MANISH PATEL-R
With				
37	C.W. 3169/2007 5200	SANKLA RAM STATE & ORS.	AS RATHORE-P VIVEK SHRIMALI-P	SN TIWARI-R MANISH PATEL-R RAJEEV PUROHIT-R
38	C.IInd.APPL 81/2010 3900 (STAY)	MANAK CHAND @ MANAK LAL HABIBURAHMAN & ORS.	SURENDRA SURANA-P BABU SINGH-P RAKESH PARIHAR-P SS CHAMPAWAT-P	HARISH PUROHIT-R
39	C.IInd.APPL 96/2010 1102 (STAY)	INDRAJ KAMLA DEVI & ORS.	RK THANVI-P NARENDRA THANVI-P	OP MEHTA-R PRADEEP GEHLOT-R V D GAUR-R
40	C.IInd.APPL 139/2012 3900 (STAY)	GULAM RASOOL & ORS. ABDUL SATTAR & ORS.	ARVIND SAMDARIYA-P ARVIND SAMDARIYA-P J R BHATI-P	CP SONI-R D K SONI-R
41	C.IInd.APPL 160/2014 2800 (STAY)	LR'S OF CHHOTU KHAN SMT. MAINA KUMARI & ANR.	ABHINAV JAIN-P RAKESH ARORA-P SL JAIN-P	PRADEEP SHAH-R BS SANDHU-R VIKRAM CHOUDHARY-R
42	C.IInd.APPL 268/2014 3900 (STAY)	NATTHU RAM NATTHU RAM & ORS.	NARENDRA THANVI-P DEEPAK BORA-P	SM PARIHAR-R OP BOOB-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
43	C.IInd.APPL 79/2016 3900 (STAY)	KESRI BAI HAKAM SINGH & ANR.	TRILOK JOSHI-P AMIT PAREEK-P	HEMANT JAIN-R
44	C.IInd.APPL 140/2016 3900 (STAY)	MOHANARAM RUPARAM	MANISH SHISHODIA-P	SUNIL MEHTA-R
45	C.IInd.APPL 134/2017 3900 (STAY)	MADHUSINGH CHIMNIRAM & ORS.	DLR VYAS-P	OP MEHTA-R VD GAUR-R
46	C.IInd.APPL 150/2017 0702 (STAY)	VIJAY SHARMA KISHAN GOPAL	VIJAY PUROHIT-P DIMPLE PUROHIT-P TC SHARMA-P VK BHATI-P	RANJEET JOSHI-R
47	C.IInd.APPL 279/2017 3900 (STAY)	SMT. ANJANA DEVI URBAN IMPROVEMENT TRUST, BHILWARA	SANJAY NAHAR-P	SANDEEP SHAH-R PRADEEP SHAH-R
FOR ORDERS ON INTERIM APPLICATIONS				
48	C.IInd.APPL 853/2011 3900 (STAY)	DEEPAK KUMAR & ANR. SMT. SHANTA BAI & ORS.	MANISH PITALIYA-P	
FOR HEARING				
49	C.IInd.APPL 61/2008 3900	PATIYA DEVI & ANR. MOHAN DAS & ORS.	SG OJHA-P NA RAJPUROHIT-P PAWAN OJHA-P	JP CHANGANI-R LALIT PUROHIT-R
50	C.IInd.APPL 47/2015 3900 (STAY) EX 9	NATHULAL & ORS. ASHARAM & ORS.	RAVI BHANSALI-P VIPUL DHARNIA-P	ARVIND SAMDARIYA-R
NOTE: HEARING CASES SHALL BE TAKEN UP FROM WEEKLY CAUSE LIST FOR MONDAY DATED 04/12/2017 TO FRIDAY DATED 08/12/2017.				

HON'BLE MR. JUSTICE RAMCHANDRA SINGH JHALA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Court No :16

HON'BLE MR. JUSTICE BANWARI LAL SHARMA

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Criminal Bails u/s 438 & 439 Cr. P. C., SB Criminal Residue Matters. All S.B. Matters Pertaining to Prevention of Corruption Act where prosecution sanction has been challenged. SB Criminal Appeals u/s 14A SC & ST (Prevention of Atrocities) Act, 1989 related to Bails.

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
1	CRL.M.(BAIL) 3804/2017 0202	HARI RAM STATE	SUNIL MEHTA-P NARPAT CHOUDHARY-P PP-R JR CHOUDHARY-R
2	CRL.M.(BAIL) 7509/2017 0202	DINESHCHANDRA STATE	MK PITALIYA-P HARI SINGH-P PP-R
3	CRL.M.(BAIL) 7538/2017 0202	NET RAM STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P PP-R
4	CRL.M.(BAIL) 8039/2017 0202 2ND BAIL	MAHAVEER PRASAD STATE	SUNIL BENIWAL-P AR BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P VINEET JAIN-P VINOD SIHAG-P PP-R HEMANT JAIN-R
5	CRL.M.(BAIL) 8126/2017 0202 2ND BAIL	CHAJJIYA @ CHAGAN STATE	KR BHATI-P SD CHAVARIYA-P SUMER SINGH-P PP-R
6	CRL.M.(BAIL) 8620/2017 0202 2ND BAIL	ASURAM STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P PP-R SUNIL JOSHI-R
7	CRL.M.(BAIL) 8899/2017 0202	GAUTAM & ANR. STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P PP-R
8	CRL.M.(BAIL) 8901/2017 0202	PAWAN MEENA STATE	SS SISODIA-P PP-R
9	CRL.M.(BAIL) 9455/2017 0202	OM PRAKASH STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P PP-R
10	CRL.M.(BAIL) 9469/2017 0202	JAGDISH STATE	RC JOSHI-P PP-R
11	CRL.M.(BAIL) 9733/2017 0202	PRAKASH KUMAR STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
12	CRL.M.(BAIL) 9785/2017 0202	MOHAMMAD KAMAL HASAN STATE	TALAT BARI-P PP-R
13	CRL.M.(BAIL) 9866/2017 0202	BAJRANG SINGH STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
14	CRL.M.(BAIL) 9917/2017 0202	MAHESH GIRI STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
15	CRL.M.(BAIL) 9975/2017 0202	SAHDEV RAM STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P PP-R
16	CRL.M.(BAIL) 10016/2017 0202	VIJAY @ VIJU STATE	BHARAT DEVASI-P SL KUMAWAT-P PP-R
17	CRL.M.(BAIL) 10042/2017 0202	PAPPU DEVI @ RADHA DEVI STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
18	CRL.M.(BAIL) 10060/2017 0202	RAKESH @ NANA STATE	SHAMBHOO SINGH-P BHARAT SINGH-P PP-R
19	CRL.M.(BAIL) 10218/2017 0202	SUNIL KUMAR STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
20	CRL.M.(BAIL) 10380/2017 0202	SHIVPAL & ORS. STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R VINEET JAIN-R
21	CRL.M.(BAIL) 10421/2017 0202	RAKESH STATE	MOHAN LAL-P BHAWANI JAIPAL-P PANKAJ BANSHIWAL-P PP-R
22	CRL.M.(BAIL) 10668/2017 0202	ARJUN RAM STATE	SHYAM S KHATRI-P ROSHAN LAL-R
23	CRL.M.(BAIL) 10690/2017 0202	PANKAJ @ MITHU STATE	NK GURJAR-P PP-R
24	CRL.M.(BAIL) 10753/2017 0202	ABHINAY KUMAR @ SURJEET STATE	LD KHATRI-P PP-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
Cr. Misc. Bail 439 crpc				
25	CRL.M.(BAIL) 10873/2017 0202	BHAKHARRAM @ BHAGIRATH STATE	BR GODARA-P BUDHA RAM-P	PP-R
26	CRL.M.(BAIL) 10928/2017 0202	BHANA RAM @ BHONA RAM STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P	PP-R
27	CRL.M.(BAIL) 10986/2017 0202	SHERKHAN STATE	BS DEORA-P KP RAJ SINGH-P	PP-R
28	CRL.M.(BAIL) 11002/2017 0202	LALIT @ LALA @ LALSHANKAR STATE	SS SISODIA-P	PP-R
29	CRL.M.(BAIL) 11013/2017 0202	NATHU RAM STATE	BHUPENDRA SINGH-P OM SINGH CHAUHAN-P	PP-R
30	CRL.M.(BAIL) 11114/2017 0202	NARSIRAM STATE	TEJA RAM CHOUDHARY-P	PP-R
31	CRL.M.(BAIL) 11145/2017 0202	RAMNARESH STATE	UMESH SHRIMALI-P	PP-R
32	CRL.M.(BAIL) 11146/2017 0202	SOKIN STATE	UMESH SHRIMALI-P	PP-R
33	CRL.M.(BAIL) 11151/2017 0202	JHAMU STATE	VINEET JAIN-P	PP-R
34	CRL.M.(BAIL) 11153/2017 0202	UMESH @ MUKESH STATE	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P KR CHOUDHARY-P	PP-R
35	CRL.M.(BAIL) 11154/2017 0202	SHAHID ALI STATE	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P KR CHOUDHARY-P	PP-R
36	CRL.M.(BAIL) 11155/2017 0202	SHANKAR SINGH & ORS. STATE	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P KR CHOUDHARY-P	PP-R
37	CRL.M.(BAIL) 11156/2017 0202	ALA RAM @ BHURA RAM STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P	PP-R
38	CRL.M.(BAIL) 11158/2017 0202	RAHUL WALE STATE	VINEET JAIN-P	PP-R
With				
39	CRL.M.(BAIL) 11159/2017 0202	VIJAY @ VAJARAM STATE	VINEET JAIN-P	PP-R

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
40	CRL.M.(BAIL) 11160/2017 0202	MUKHTIYAR STATE	ZAFAR KHAN-P PRITAM JOSHI-P
41	CRL.M.(BAIL) 11161/2017 0202	DASU SINGH STATE	RS RAWAL-P
42	CRL.M.(BAIL) 11166/2017 0202	CHAND MOHAMMAD & ANR STATE	ABDUL LATIF-P AKIL AHAMAD-P MOHD VIJENDRA SHARMA-P PALAV SHARMA-P SATTAR MOHD-P
With			
43	CRL.M.(BAIL) 11179/2017 0202	RAMNIWAS STATE	B RAY BISHNOI-P ASHOK CHANDRA-P
44	CRL.M.(BAIL) 11167/2017 0202	HARISHANKAR BAIRWA STATE	SUDHIR SARUPARIA-P PREETI SARUPARIA-P
45	CRL.M.(BAIL) 11170/2017 0202	BABBU SINGH & ANR. STATE	JAYANT JOSHI-P
46	CRL.M.(BAIL) 11172/2017 0202	ZAKIR HUSSAIN STATE	RS CHUNDAWAT-P
47	CRL.M.(BAIL) 11174/2017 0202	MAHESH CHANDRA THAKUR (KATHERIYA) STATE	SHAMBHOO SINGH-P BHARAT SINGH-P
48	CRL.M.(BAIL) 11176/2017 0202	DINESH STATE	RS GEHLOT-P BHOM SINGH CHOUHAN-P
49	CRL.M.(BAIL) 11177/2017 0202	ROSHAN LAL @ RANJEET MEENA & ANR. STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
50	CRL.M.(BAIL) 11180/2017 0202	SURYA PRAKASH STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
51	CRL.M.(BAIL) 11181/2017 0202 2ND BAIL	SHRAVAN RAM & ANR. STATE	VINOD SHARMA-P HANUMAN KHOKHAR-P
52	CRL.M.(BAIL) 11182/2017 0202	KHAYALI RAM STATE	SHREEKANT VERMA-P ANJALI VERMA-P JITENDRA SINGH -P PRITAM JOSHI-P
53	CRL.M.(BAIL) 11184/2017 0202	REWANTA RAM @ PANDIYA STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
54	CRL.M.(BAIL) 11186/2017 0202	PRAKASH STATE	RJ PUNIA-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
55	CRL.M.(BAIL) 11187/2017 0202	BHURA RAM & ORS. STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
Cr. Misc. Bail 438 crpc			
56	CRL.M.(BAIL) 6443/2017 0201	LAXMAN SINGH & ANR. STATE	NANDKISHORE-P DK GAUR-P PK MATHUR-P
57	CRL.M.(BAIL) 6882/2017 0201	DEVI LAL STATE	RAJENDRA CHOUDHARY-P
58	CRL.M.(BAIL) 7381/2017 0201	KAMLESH BHATI & ANR STATE	KAPIL PUROHIT-P ANIRUDH SINGH-P HIMANSHU PUROHIT-P
59	CRL.M.(BAIL) 7515/2017 0201	RAJU SINGH STATE	PANNEY SINGH-P DASHRATH SINGH-P RS KUMPAWAT-P
60	CRL.M.(BAIL) 7641/2017 0201	POKAR SINGH STATE	LS JODHA-P SUMAN JODHA-P
61	CRL.M.(BAIL) 7674/2017 0201	OMPRAKASH STATE	SK POONIA-P
62	CRL.M.(BAIL) 7974/2017 0201	PRAVEEN KUMAR STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P
63	CRL.M.(BAIL) 8487/2017 0201	RAVINDRA SINGH & ANR. STATE	KULDEEP MATHUR-P DS SODHA-P
64	CRL.M.(BAIL) 8863/2017 0201	MAGNI RAM STATE	RK CHARAN-P ABHISHEK CHARAN-P
65	CRL.M.(BAIL) 9464/2017 0201	SMT BHAWANA & ANR STATE	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P
66	CRL.M.(BAIL) 9502/2017 0201	MILAN KUMAR STATE	MAHIPAL BISHNOI-P KAMLESH SHARMA-P
67	CRL.M.(BAIL) 9736/2017 0201	SANTOSH KUMAR STATE	VINEET JAIN-P
68	CRL.M.(BAIL) 9803/2017 0201	AMAR SINGH STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
69	CRL.M.(BAIL) 10057/2017 0201	KAILASH RAM STATE	SANJAY MATHUR-P MANOJ PAREEK-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 438 crpc			
70	CRL.M.(BAIL) 10094/2017 0201	HARPHOOL SINGH STATE	LS JAKHANIYA-P CS BHATI-P LS JAKHANIYA-P NR CHOUDHARY-P SUMER DAN-P
71	CRL.M.(BAIL) 10467/2017 0201	AAKASH STATE	SANJAY MATHUR-P GOPAL NARAWAT-P MANOJ PAREEK-P
72	CRL.M.(BAIL) 10774/2017 0201	LEELAPAT STATE	VINEET JAIN-P
73	CRL.M.(BAIL) 10868/2017 0201	SALEEM STATE	SANJAY GUPTA-P
74	CRL.M.(BAIL) 10872/2017 0201	SUKHDEV SINGH & ANR STATE	DS THIND-P
75	CRL.M.(BAIL) 10916/2017 0201	SHANKER LAL STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P
76	CRL.M.(BAIL) 11147/2017 0201	RATAN SINGH STATE	VR CHOUDHARY-P NARESH PRAJAPAT-P
77	CRL.M.(BAIL) 11148/2017 0201	MOHAN SINGH STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
78	CRL.M.(BAIL) 11149/2017 0201	MOHAN SINGH STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
79	CRL.M.(BAIL) 11152/2017 0201	MOHAMMED RIYAJ KHAN STATE	HK SHARMA-P
80	CRL.M.(BAIL) 11162/2017 0201	HARI SINGH VISHNOI STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS RATHORE-P SURENDRA BISHNOI -P
81	CRL.M.(BAIL) 11163/2017 0201	BHANWAR LAL PRAJAPAT STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
82	CRL.M.(BAIL) 11165/2017 0201	SHAILENDRA KHURANA STATE	GAURAV SINGH-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 438 crpc			
83	CRL.M.(BAIL) 11185/2017 0201	SMT JASODA KANWAR & ANR. STATE	DR SS JODHA-P PP-R
FOR ORDERS -DEFFECT CASES			
84	CRL.M.(BAIL) 5371/2017 0202	MAHAVEER STATE	JITENDRA OJHA-P PP-R
85	CRL.M.(BAIL) 7205/2017 0201	JITENDRA KUMAR @ PRAMOD @ JEETU STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
86	CRL.M.(BAIL) 9068/2017 0202	KAMAL SINGH STATE	NK BOHRA-P PP-R
FOR ORDERS			
87	CRL BAIL CAN 2/2017 0203	GOLDI SURI STATE & ANR.	JS KHICHI-P PP-R
88	CRL BAIL CAN 16/2017 0203	SUSHIL JAIN STATE & ORS.	MANISH PITALIYA-P HARI SINGH-P PP-R NK GURJAR-R
89	CRL BAIL CAN 46/2017 0203	BABU RAM STATE & ANR.	TRS SODHA-P DILIP SINGH RATHORE-P PP-R RN BISHNOI-R
With			
90	CRL BAIL CAN 26/2017 0203	BABU RAM STATE & ANR.	TRS SODHA-P DILIP SINGH RATHORE-P PP-R RN BISHNOI-R
91	CRL BAIL CAN 71/2017 0203	SHOUKAT HUSSAIN STATE & ANR	KC PANCHARIYA-P PP-R
92	CRL.A. 206/2017 0113	RAKESH STATE	KAPIL PUROHIT-P HIMANSHU PUROHIT-P PP-R
93	CRL.A. 1425/2017 0113	PREM LAL @ PEMA STATE	JVS DEORA-P PP-R RS CHUNDAWAT-R
94	CRL.A. 1520/2017 0113	RAMDEV STATE	KAUSHAL GAUTAM-P PP-R
95	CRL.A. 1782/2017 0113	SADDAM STATE	VINEET JAIN-P PP-R
96	CRL.A. 1977/2017 0113	ASHOK & ANR. STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R
97	CRL.A. 1983/2017 0113	DILSHAAD @ NIKKA STATE	JS KHICHI-P PP-R
FOR FRESH ADMISSION WITH STAY			

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
98	CRL.R. 2/2016	SOHAN LAL KALAL STATE	DR. NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT-P SHEKHAR MEWARA-P
	0206 (STAY) (ACD)+ (EXP - 10)		PP-R
99	CRL.R. 1167/2016	DR AJEET KUMAR SINGH STATE	NISHANT BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P
	0208 (STAY) (ACD) +		PP-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
100	CRL.W. 29/2015	CHANDULAL SHRIMALI STATE & ORS.	DR NUPUR BHATI-P DHIRENDRA SINGH-P PAWAN SINGH-P RS SHEKHAWAT -P SS RATHORE-P
	0113 (STAY) (ACD)+ (EXP - 10)		MANISH PATEL AGC-R ANIL BISSA-R
With			
101	C.W. 13304/2015	SANJAY REBARI STATE & ORS	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA-P
	4300 (STAY) (ACD)		MANISH PATEL AGC-R ANIL BISSA AGC-R
With			
102	C.W. 1312/2017	MUKESH MODEPATEL STATE & ORS	ANKUR MATHUR-P
	4300 (STAY)		ANIL BISSA-R

HON'BLE MR. JUSTICE BANWARI LAL SHARMA
(In Chamber)

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist
Friday Dated : 08/12/2017
Before Dy. Registrar (Judicial)

2.30 PM - 4.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	CRL.R. 195/2015 0208 (STAY)	PREM SINGH SMT.MANU	SHAMBHOO SINGH-P BHARAT SINGH-P SHREEKANT VERMA-P VIKRAM SINGH-P
2	CRL.R. 168/2017 0208 (STAY)	CHANDAN KANDHARI SMT. PREETI & ORS.	JS KHICHI-P PP-R
3	C.R. 42/2008 1301	A.C.T.O.(AE-2) ABU ROAD M/S SUN EARTH CEREMICS	ANIRUDH PUROHIT-P ANIL BHANSALI-P
4	C.M.A. 1193/2006 4000	LRS.OF BAL BAI & ORS. LAXMAN SINGH & ORS.	GR PUNIA-P JR CHAWEL-P ROSHAN LAL-P RS CHOUDHARY-P YP KHILREE-P
5	C.M.A. 601/2011 4000 (STAY)	ABDUL RAJJAK ABDUL SHAKUR & ORS.	SUNIL MEHTA-P SS TANWAR-P
6	C.M.A. 1118/2011 0603	SMT.BIDAMI & ANR. SHRAWAN DAS @ SHRAWAN KUMAR & ORS.	RAJESH PANWAR-P SK SANKHLA-P
7	C.M.A. 2645/2012 0603	SMT.KEKU KANWAR & ORS. DERAWAR SINGH & ORS.	RAJESH PANWAR-P MS SONI-P RAJESH PANWAR-P
8	C.M.A. 752/2013 0602 (STAY)	SALIM KHAN VAKTA JI & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P
9	C.M.A. 2264/2013 0603	SMT. DHAPU DEVI & ORS. CHAINA RAM & ORS.	SK SANKHALA-P RC LEKHAWAT-P
10	C.M.A. 1041/2015 0603	OM PRAKASH & ANR. BHOLA SINGH & ORS.	RAVI PANWAR-P RAVI PANWAR-P
11	C.M.A. 1718/2015 0603	LALA RAM & ANR. SAHADUDDIN & ORS.	BS MERTIA-P DS NIMLA-R
12	C.M.A. 2428/2015 0603 (STAY)	UNION OF INDIA THROUGH DY. SUPPT. GAJRAJ SINGH & ANR.	AK RAJVANSHY-P DEELIP KAWADIA-P
13	C.M.A. 319/2016 0603	MISS SEEMA ORIENTAL INS. CO. LTD. & ORS.	MANISH PITALIYA-P HARI SINGH-P MANISH PITALIYA-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
14	C.M.A. 420/2016 0603	SONU & ORS. BANSHILAL & ANR.	GAJENDER SINGH RATHORE-P ABHIMANYU SINGH RATHORE-P ABHISHEK PAREEK-P
15	C.M.A. 718/2016 0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. VIDHYA & ORS.	JAGDISH VYAS-P LALIT VYAS-P
16	C.M.A. 1331/2016 0603 (STAY)	RAJESH KUMAR ICICI LOMBARD GENERAL INS. CO.LTD & ORS.	RAMESH DHABHAI-P HS BALOT-P VINAY MATHUR-P
17	C.M.A. 1719/2016 0603	BHAGWANA RAM @ BHAGWAN RAM JETHA RAM & ANR.	SK SANKHLA-P MS KACHHAWAHA-P
18	C.M.A. 2018/2016 4000 (STAY)	MANGLA RAM GENERAL PUBLIC OF KUCHERA & ORS.	SL SANKHLA-P DR P DAVE-R BK VYAS-R PREETY KESWANI-R
19	C.M.A. 2415/2016 0603	HALIMA & ORS. TOLA RAM & ORS.	GR BHARI-P
20	C.M.A. 2637/2016 0603 (STAY)	LRS OF PEMA RAM SHRI UGRA RAM & ANR.	JP BHARDWAJ-P OP CHOUDHARY-P
21	C.M.A. 160/2017 0603	SMT. SARITA & ORS. SHYAM LAL & ORS.	SHREE KANT VERMA-P PRITAM JOSHI-P
22	C.M.A. 834/2017 0603	SMT. SHARDA & ORS. MANOHAR RAM & ORS.	RS MANKAD-P
23	C.M.A. 2621/2017 0603	SMT. KESAR BAI SHANTI LAL MEENA & ORS.	RS MANKAD-P
24	C.Ist.Appl 383/2009 1103 EX.9	LRS.OF GULAM RASOOL & ANR. ABDUL GAFFAR & ORS.	SURESH SHRIMALI-P MAHESH JOSHI-P
25	C.Ist.Appl 421/2009 0701 (STAY)	GULAB SITA RAM	SELF-P SD GOSWAMI-P
26	C.Ist.Appl 417/2013 1103	JAGDISH RAM CHANDRA	BK VYAS-P PREETY KESHWANI-P
27	C.Ist.Appl 402/2016 2900 (STAY)	STATE OF RAJASTHAN & ORS. CHOTU KHAN & ANR.	NS RAJPUROHIT, AGC-P
28	C.Ist.Appl 115/2017 1103 (STAY)	SHIV SHANKER LRS OF DEVI LAL & ORS.	SL JAIN-P ABHINAV JAIN-P
29	C.IInd.APPL 30/2017 3900 (STAY)	MUNICIPAL BOARD, BARMER BARMER BHAWAN NIRMAN SEHAKARI SAMITI LTD	NARENDRA THANVI-P ASHOK THANVI-P

Daily Causelist
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
30	C.EXCISE APP 119/2017 1304	UNION OF INDIA FATEH GRANITES LTD. & ANR.	FALGUN BUCH-P
#DEFECT CASES			
31	C.R. 381/2011 4100	SMT.KALAWATI & ORS. VISHNU & ORS.	VINOD PUROHIT-P ANIS AHMED-P MOHAMMAD IQBAL-P MOHAMMAD SAJID-P SANJEET PUROHIT-P
32	C.M.A. 3124/2011 0602	NANDKISHOR FARSHA RAM & ANR.	MRS.MADHU BOOB-P GIRISG SHARDA-P
33	C.M.A. 4175/2011 1504	N.I.C.LTD. SMT.HAJU & ORS.	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P PAWAN SHARMA-P
34	C.M.A. 1912/2014 1600	U.O.I. THROUGH DEFENCE ESTATES OFFICER. RAMAVATAR & ORS.	AK RAJVANSHY-P HANUMAN PRAJAPAT-P SUKHDEV SHARMA-P
35	C.M.A. 332/2015 0603	SMT. MEENA & ORS. NARENDRA SINGH & ORS.	ANUJ SAHLOT-P NAMITA GEHLOT-P
36	C.M.A. 1851/2015 0603	IFFCO-TOKIO GENERAL INS. CO. LTD. ROSHAN LAL & ORS.	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI -P
37	C.M.A. 181/2016 0603	SHYAM SINGH NARENDRA SINGH & ANR.	BHARAT SHRIMALI-P RAJESH BISHNOI-P
38	C.M.A. 1806/2016 0603	SMT. JAMNA & ANR. MOHANLAL & ORS.	ML KHATRI-P KR MEGHWAL-R

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist

Friday Dated : 08/12/2017

Before Registrar (Admn.)

11.30 AM - 1.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	C.M.A. 285/2017 0603	SMT. RAJU DEVI & ANR. SHIV RATAN & ORS.	KR SAHARAN-P CR CHOUDHARY-P
2	C.Ist.Appl 265/2014 3800 (STAY)	SURESH ANIL & ORS.	MANOJ BHANDARI-P DD CHITLANGI-P
FOR DEFECT CASES			
3	C.M.A. 911/2015 0603	SHRIRAM GENERAL INS. CO. LTD. LOBHA @ LOBHA RAM & ORS.	DHANPAT CHOUDHARY-P DHANPAT CHOUDHARY-P
4	C.IInd.APPL 340/2012 3900	PRINCIPLE GOVT.BANGAR CHAIRMAN MUNCIPALITY DEEDWANA & ORS.	SUDHIR TAK (DY.G.C.)-P DIGVIJAY SINGH JASOL-P